

SHRI S A SHAMIM Adhyaksh is used in Parliament that has special significance, just as we use speaker Speaker does not mean an ordinary speaker Therefore Adhyaksh is correct and we should not add Sansad to that word

अध्यक्ष महोदय अध्यक्ष तो जो भी सभा हो उस में होता है । बाहर भी जो सभा होती है तो उस में अध्यक्ष होता है । मुहल्ले की मीटिंग में भी अध्यक्ष होता है । इस में समद जरूर आना चाहिए ।

श्री एस० एम० बनर्जी (कानपुर)
अध्यक्ष महोदय, मेरा निवेदन है कि आम तौर से तो हम स्पीकर कहते हैं । लेकिन स्पीकर शब्द अंग्रेजी का है यह हमारे देश का नहीं है । कुछ लोगों को मसद अध्यक्ष कहने में दिक्कत हो सकती है, वह चाहें तो आप को केवल अध्यक्ष ही कहें, कबो कि अध्यक्ष के माने में जब अध्यक्ष आप को कोई कहना है तो माने है कि ससद के अध्यक्ष वन आप ने उद् जवान की काफी तजुमानी की

अध्यक्ष महोदय मैं समझता हू कि मेरे में बड़ा उद् जवान को तजुमानी करने वाला कोई नहीं है ।

श्री एस० एम० बनर्जी मैं कह रहा था कि अगर शमीम साहब उद् में बोलत है और सदरे एवान कहे तो मेर खयाल में एवान ता हम कहते है सदरे एवान ठीक है । इसलिये मेरी गुजारिश है कि अगर कोई उद् में भाषण देना चाहे तो वह आप को सदर एवान कहे, इस कोई एतराज की बात नहीं है ।

SHRI PILOO MODY Even in Gujarati it is a bad word

MR SPEAKER Speaker or Sansad Adhyaksh

SHRI P G MAVALANKAR (Ahmedabad) What have you to say Sir, about the telephone difficulties experi-

enced by the former Speaker Sardar Hukam Singh?

SHRI S A SHAMIM He had been charged ten times

MR SPEAKER If the ex-Speaker says it has happened, if he writes to the Minister, the Minister can examine it (*Interruptions*)

SHRI S A SHAMIM Is there no protection to Sardar Hukam Singh?

MR SPEAKER I shall go to him personally and enquire about it.

13 17 hrs.

DEMANDS FOR GRANTS, 1973-74—*contd*

MINISTRY OF IRRIGATION AND POWER CONTD

SHRI LILADHAR KOTOKI (Nowgong) Yesterday, I was dealing with shortage of power and I mentioned that the per capita consumption of electricity in India in 1970-71 assessed at 9 kwh is dismally low compared to the per capita consumption of 4013 kwh in America I also mentioned that four figures of per capita consumption are low, they are staggeringly low in some parts of the country May I substantiate it with some figures? In 1970-71 the per capita consumption in Assam happened to be kwh Andhra 55, MP 55, Rajasthan 46 UP 58, Bihar 65 and on the higher side Maharashtra 157, Punjab 144, Tamilnadu 132 West Bengal 115, Gujarat 135 It shows how uneven it is our country itself I raise this point to remind the planners of what they should do when they talk of removing imbalances in the country

SHRI P G MAVALANKAR (Ahmedabad) On a point of order May I seek your guidance? Cut motions in respect of the Ministry of Irrigation and Power were moved at the fog end of the debate yesterday Would you therefore kindly permit us to move cut motions at this stage because we could not do so yesterday?

MR. SPEAKER: Normally that is the practice we follow. The Speaker gives 15 minutes time and they are moved. If there is departure from that, it will be a precedent for the future; so we shall have to follow that.

SHRI LILADHAR KOTOKI: What is the approach in the Fifth Plan? This has been approved by the National Development Council and laid on the Table of the House and is shortly going to be discussed in this House also. Very welcome and imperative and urgent measures have been suggested such as, removal of poverty, removal of imbalances, catering to the weaker sections of society, combatting the menace of ever increasing unemployment, both urban and rural, more especially the educated unemployed and particularly, unemployed technocrats. How can these things be achieved unless there is power? Electricity is the basic infrastructure of all development and we are going to land ourselves in a crisis in this matter, to which I drew the attention of the House yesterday. We should take serious note of the present shortage. The projections in this perspective of decade 1971-81 will not be achieved for two reasons. Firstly, this document itself says that power generation takes a long gestation period and secondly it is a highly capital intensive thing. Advance action of a considerable size which is necessary has not been provided for. It is precisely because advance action of the needed magnitude was not taken in the earlier plans and in the earlier years of this Plan that we are today in this crisis. How is it we are going to achieve the target of 50 million kw by 1981 when today in 1970-71 our achievement is only 15.10 million kw installed capacity?

There is another aspect in power development. There are various sources—thermal, coal or fuel oil based. Coal and fuel oil, are in short supply. Even though a particular installed capacity is there, the actual generation will not be there unless other raw materials are there. For instance, we 231 LS—9.

have hydal projects. But we are in the grip of a drought and our reservoirs are drying up, which affects power generation. It is a catastrophe. I am therefore cautioning the Government, the Planning Commission particularly to see that adequate finances and other perquisites including the technical know-how, if necessary, import of machinery, etc. are made available so that power is generated without delay.

I am saying this because in many cases the generation of power is delayed due to the non-receipt of generating machinery or other essential raw material like steel or cement. I am not blaming one or the other; it is the responsibility of this Government and the concern of this Parliament to find out the causes and remove them. The country will not tolerate any delay in economic development, more so the advancement of weaker sections and backward classes.

The other thing is the economical development of power. On page 5 of the document Power Generation of the Decade 1971-81, on their own admission, they say: "hydel resources represent the cheapest source of power in the country and they would have to be the first choice and they would warrant development to the maximum extent wherever possible; in addition hydel projects also afford the highest employment potential." That is what they say. What do we find in their programme?

13.24 hrs

[MR. DEPUTY-SPEAKER in the Chair]

In connection with the economic exploitation of water resources, may I congratulate Dr. K. L. Rao for conceiving a very ambitious and at the same time a very welcome idea of having a national water grid. Many an expert derided this idea. I am glad to find that even the UN experts have recently not only agreed with the idea but have also emphasised that

[Shri Laladhar Kotoki]

this should be taken up expeditiously. What does it mean? Linking Ganga with Cauvery, and again Ganga with Brahmapura. It will take a long time no doubt but a time has come to take a firm decision that this is a feasible proposition and we must go ahead with it, more particularly I emphasise the Ganga-Brahmaputra canal. In that connection I also link it up with the Ganga-Brahmaputra basin which includes the newly-emerged Bangla Desh. The entire flow of the northern rivers and the southern rivers also, which flow into the Bay of Bengal, the flow of Brahmaputra and the Ganges which constitute huge water resources for our country are allowed to go waste not only that, they create colossal havoc year after year, more particularly after the big earthquake of 1950. I will not go into those arguments, year after year I have raised these things and only last year, on 8 August, we discussed that subject, I am not referring to it at all now. I welcome the formation of the Joint Indo-Bangladesh River Commission. This is very necessary and I hope it will start the work soon.

About irrigation, I would only refer to the volumes I and II and parts 1 and 2 of Volume III of the report of the Irrigation Commission about the integrated development of the water resources. If you take it in isolation only for hydel power or for flood control or for irrigation, it may be turned down because it may be uneconomic. But if they are taken in an integrated manner it would be found to be feasible. So far as Brahmaputra flood control is concerned, only lately the Governor of Assam in his address to the Assembly has stated that the Assam Government have agreed with the Centre's draft legislation for taking over the Commission by the Centre. This is a long standing demand because it is beyond the capacity of the State Government to cope with this colossal problem. I hope the Government will bring the legislation expeditiously.

Apart from the benefits of flood control and irrigation, and power, if hydro-power is surplus, it can be further processed as feedstock for fertilisers, of which also we are in short supply and we have to import. In Nagal, they have processed hydro-power into feedstock for fertilisers. In Kameng in Arunachal Pradesh, there is a proposal to do so but in the report they have omitted it. So, this integrated development of our water resources for flood control, irrigation and power and if there is surplus power, for feedstock for fertilisers, is the answer.

श्री कचल मिश्र मन्चुकर (केसरिया)

उपाध्यक्ष महोदय इस मन्त्रालय के बजट पर सरकार की कड़ी से कड़ी आलोचना होनी चाहिये इसलिये कि कुछ नई स्थिति पूरे देश में अभूतपूर्व ढंग से आ गई है और उसका नतीजा यह हो रहा है कि आज एक तरफ से बिजली की कमी के कारण सारे देश में हाहाकार मचा हुआ है। हर क्षेत्र में, चाहे कृषि हो उद्योग हो, राजकीय उद्योग हो, या रक्षा संस्थानों में जहाँ रक्षा उत्पादन होते हैं, वे संस्थान हो, पावर लूम हो, तमाम क्षेत्रों में बिजली की जो कमी है उसके चलते स्थिति ऐसी पैदा हो गई है कि मन्त्रालय की कड़ी से कड़ी आलोचना होनी चाहिये। जैसी स्थिति देश में बिजली की कमी से पैदा हुई है उसके लिये इस मन्त्रालय की जितनी भी आलोचना की जाय वह नाकाफी है। इतनी बड़ी अदूरदर्शिता का परिचय इस मन्त्रालय ने दिया है। यह नीम की पत्ती चाहे माननीय मंत्री जी चबायें या उनके अधिकारी लोग चबायें, लेकिन उनके आज यह नीम की पत्ती चबायें के लिये मजबूर होना पड़ेगा चाहे जितनी भी कड़वी कहें क्यों न हो

इस बात को देखा जाय कि पावर शार्टेज प्रायः हिन्दुस्तान में ही रही है इसके चलते रहने क्या स्थिति हो रही है ? जो आकड़े हमें उपलब्ध हैं उनको ही लिया जाय तो महाराष्ट्र में 50 प्रतिशत, पंजाब में 60 प्रतिशत, तमिलनाडु में 75 प्रतिशत, उत्तर प्रदेश में 40 प्रतिशत, हरयाने में 40 प्रतिशत, इस तरह से तमाम राज्यों में कुछ एक राज्यों जैसे केरल इत्यादि को छोड़कर बाकी तमाम जगह बिजली की घनघोर कठिनाई हो गई है। नतीजा यह है कि इकोनॉमिक सर्वे जो आपका निकलाता है उसमें यह कहा गया है कि

"The prospect of a serious power shortage hangs like a dark cloud over the growth of Industrial production"

आप देखिये। यह आपकी ही रिपोर्ट है, उसी में यह स्थिति आपको बताई गई है। जो स्थिति हो रही है प्राये दिन लगातार आपके सदन में भी इस बात पर चर्चा हो रही है।

इतना ही नहीं बिजली की आपूर्ति में क्वाबटे लो-वोल्टेज, बिजली की दरों में लगातार वृद्धि, बिजली के कनेक्शन लेने में धूसखोरी, किसानों के लिये न्यूनतम इस्तेमाल की गारन्टी और उनके लिये निया जाने वाला चार्ज, इन सारी चीजों के कारण कितनी ही कठिनाई हो रही है। अगर इसका हिसाब लगाया जावे तमाम क्षेत्रों में जो कमी हुई है और जो नुकसान हो रहा है उसको देखा जाये तो करोड़ों करोड़ रुपये हथ भुगताने जा रहे हैं।

आप यह कह सकते हैं बहुत गौरव के साथ कि हमने हिन्दुस्तान में बिजली के मामले में काफी तरक्की की है। 1951-52 में जहां हमारी क्षमता 1368 मेगावाट थी उसे बढ़ा कर आज 17.5 मिलियन मेगावाट कर दिया है और 1973 के अन्त तक 18 मिलियन मेगावाट तक क्षमता बढ़ाने जा रहे हैं। पाचवी योजना के अन्त तक 28 मिलियन मेगावाट बिजली बनाने की योजना है। आप यह भी कह सकते हैं कि हिन्दुस्तान में पंच लाख 66 हजार गावों में से करीब एक लाख तीस हजार गावों में बिजली 1973 के अन्त तक पहुंचाने जा रहे हैं। लेकिन यह जो आपने काम किया है, जो देश की आवश्यकता है उससे इसका मिलाव किया जाये तो आपके ये आकड़े सन्तोष के लायक नहीं हैं। जो देश की आवश्यकता है उसको ध्यान में नहीं रखा गया है जब कि देश की आबादी का अस्ती प्रतिशत खेत पर निर्भर करता है तो खेती को मैकेनाइज करने के लिये बिजली की आवश्यकता है और बिजली की आवश्यकता आप पूरी नहीं कर पा रहे हैं तो खेती की तरक्की भी आगे नहीं बढ़ेगी। आप डिबलेण्ड देशों को देखें, अमरीका में 7 प्रतिशत लोग खेती पर हैं, लेकिन वह देश न केवल अपनी आवश्यकताओं की पूर्ति कर रहा है बल्कि वह आपको भी अन्न देता है और यह आज इस देश के किये शर्मिदा होने की बात है, अथवा अन्न है कि हम अमरीका से अन्न लेकर अपने यहां लोगों को खिलाते हैं। रूस में 23 प्रतिशत लोग खेती में लगे हुये हैं लेकिन वहाँ की तमाम खेती मैकेनाइज्ड है और उसमें बिजली का इस्तेमाल हो रहा है। आकड़ों

[श्री कमल मिश्र मधुकर]

को देखा जाये तो दुनिया की 22 प्रतिशत आबादी 98 प्रतिशत बिजली का इस्तेमाल कर रही है और 78 प्रतिशत आबादी के पास बिजली की बहुत ही कमी है। भारत में सबसे बुरी हालत है। आपकी रिपोर्ट को मान लिया जाये तो 93 किलोवाट बिजली प्रति व्यक्ति की खपत आपके यहाँ है और उत्तर बिहार में तो 15 किलोवाट प्रति व्यक्ति पड़ता है। आपकी रिपोर्ट की प्रस्तावना में एक जगह कहा गया है कि *Electricity supply is life blood of development*. आप सोचिये कि शरीर में ब्लड सर्कुलेशन नहीं होता रहेगा तो कब लकवा मार दे इसका कोई ठिकाना नहीं और लकवा मार चुका है। इस सॉल्यूशन के चलते आज यह हो रहा है कि ग्रामों के उद्योग छोटी, खानों का काम, बिजली से चलने वाली रेल गाड़िया, ये सारे के सारे काम ठप्प हो रहे हैं। नतीजा यह है कि आपने जो लक्ष्य निर्धारित किया है बेकारी दूर करने का और समाजवाद लाने का वह पूरा नहीं हो रहा है। इसका कारण यह है कि आपकी नीति न पूजावादी डेवलपमेंट की है न समाजवादी डेवलपमेंट की है, बल्कि पूरे मंत्रालय की नीति सामन्ती दृष्टिकोण के गाड़ हो रही है। इसमें न कोई योजना है, न दूरदर्शिता और न भविष्य की कोई परिकल्पना है। आपने जो लक्ष्य निर्धारित किये हैं चाहे वह छोटी के मामले में हों, बाड़ नियंत्रण के मामले में हों, ग्रामीण औद्योगिकीकरण के मामले में हों, या किसी भी मामले में आपने जो लक्ष्य निर्धारित किये हैं

उपकी पूर्ति नहीं हो पा रही है। मैं आपके ही आकड़े सामने रखना चाहता हूँ। बिजली के उत्पादन का लक्ष्य 1973 के अन्त तक 23 मिलियन किलोवाट आपने निर्धारित किया था। लेकिन वह लक्ष्य आपका पूरा नहीं होने जा रहा है। 1972-73 में 1.5 मिलियन किलोवाट बिजली पैदा करने का लक्ष्य था, उसमें केवल 1 मिलियन किलोवाट पूरा होने की आशा है। वैसे ही बाड़ नियंत्रण के सम्बन्ध में भी 7.5 मिलियन हेक्टेयर भूमि की सुरक्षा का लक्ष्य था जिसमें केवल 7.1 मिलियन हेक्टेयर की पूर्ति आपने की है। वैसे ग्रामीण विद्युतीकरण के लिये 1 लाख 30 हजार गावों में बिजली लगाने की योजना थी, लेकिन केवल 1 लाख गावों में बिजली लगाने जा रहे हैं। हरिजन बस्तियों के लिये स्कीम बनाई गई—लेकिन उसका क्या हुआ ? गाव-गाव में पोल रख दिये जाते हैं और रिपोर्ट भेज दी जाती है कि बिजली लग गई, परन्तु वास्तव में बिजली नहीं लगती, स्ट्रीट लाइट तक उनको नहीं मिल पाती है। हरिजन बस्तियों के साथ एक तरह से खिलवाड़ किया जा रहा है। उत्तर प्रदेश का बोर्ड काम को करना चाहता है, लेकिन उनके साथ न्याय नहीं हो रहा है, उनके फण्ड को डाइवर्ट किया जा रहा है।

इसी तरह से आपका जो सिबाई का लक्ष्य था, वह पूरा नहीं हुआ है—10 मिलियन हेक्टेयर की योजना थी, 8 मिलियन हेक्टेयर को कर पायेंगे। गण्डक, कोसी और दूसरी योजनाओं की यही स्थिति है—नतीजा यह हो रहा है कि देश को तरक्की के जिस रास्ते

पर जाना चाहिये था, वह सफलता प्राप्त नहीं हो रही है। उत्तर बिहार, मे जहा लगातार पानी देने वाली नदिया हैं, उपजाऊ भूमि है, वहा केवल 15 किलोवाट बिजली लोगो को मिलती है। नतीजा यह होता है जहा यूरेनियम, थोरियम जैसी चीजें उपलब्ध हैं, उनका इस्तीमाल बिजली के उत्पादन के लिये नहीं हो रहा है, यहा तक कि कोयले तक का इस्तेमाल नहीं हो रहा है, जिनसे बिजली पैदा की जा सकती है। इसी तरह से केरल मे बिजली के इनने साधन है यदि उनका सही रूप मे इस्तेमाल किया जाय तो केरल मे इतनी बिजली पैदा हो सकती है कि अपनी आवश्यकता की पूर्ति के बाद वह अन्य प्रदेशो को भी दे सकता है। उन्होने आप को इसके सम्बन्ध मे एस्टीमेट्स भी दिये है लेकिन आपका ध्यान उनकी ओर नहीं जा रहा है। बिहार के लिये चौथी पंचवर्षीय योजना मे आप 183 करोड रुपया इस पर खर्च करने वाले थे, परन्तु अब उसको घटा कर 137 करोड कर दिया गया है। 12 हजार 500 गावो के लक्ष्य को घटा कर 4500 गावो को बिजली देने की योजना चल रही है। बिहार मे आपने एक झण्डे चेयर-मैन दिये हैं, लेकिन आप उनको फण्ड नहीं दे रहे हैं, जिसकी वजह से काम नहीं हो रहा है। नतीजा यह हो रहा है कि आपके काम के हर क्षेत्र मे गिरावट आ रही है। मेरा सुझाव है कि—

1 देश की न्यूक्लियर एनर्जी से बिजली पैदा करने वाली बृहद् योजनाये बनाई जाय। देश के अन्दर पर्याप्त न्यूक्लियर पावर उपलब्ध है, उसका इस्तीमाल किया जाय और ऐसी योजनायें बनाई जायें जो देश की बढ़ती हुई

बिजली की आवश्यकता को पूरा कर सकें और वे लगातार चलने वाली योजनायें हों।

2 आप नेशनल वाटर ग्रिड बना रहे हैं—त्रमना-काबेरी को मिलाने की योजना बना रहे हैं, उसी तरह से आप देश के अन्दर बिजली के लिये भी अधिक से अधिक प्रयास करे। विभिन्न योजनाओ के अन्दर केन्द्र को अधिक से अधिक भाग लेना चाहिये। हमारा बिहार का अनुभव है—आपने बिहार को बरौनी मे एक नया यूनिट देने की बात कही है—लेकिन बिहार के पास पैसा नहीं है, वह यूनिट काम नहीं कर रहा है। इसलिये केन्द्र को आगे आकर उसमे राज्य सरकार की सहायता करनी चाहिये। आपको चाहिये इन्टीग्रेटेड आपरेशनल प्रोग्राम बनायें, इससे यह लाभ होगा कि जहा सरप्लस हो या जहा कमी हो, उसका ठीक ढंग से इस्तीमाल किया जा सकेगा। उत्तर बिहार ऐसा इलाका है जहा ऐसी पहाडी नदिया हैं, जिनमे हर समय पानी मिलता है—वहा आपको अधिक से अधिक पन-बिजली योजनायें लागू करनी चाहियें।

3 आज एक नये आउटलुक की जरूरत है। जहा कोई नया प्लांट खोला जाता है, उसमे ब्रेक डाउन होती है, गड़बड़ होती है, उसका कारण यह है कि उनके जो मैनेजर हैं या अधिकारी हैं, उनका दृष्टिकोण अभी भी पुराना बना हुआ है। मैं समझता हू कि इसके लिये उन पर जिम्मेदारी होनी चाहिये, उनका प्रमोशन और डिमोशन इसी बात पर निर्भर करना चाहिये कि वे काम को आगे बढ़ाते हैं या उसमे रुकावट पड़ती है।

[श्री कमल मिश्र मधुकर]

4. आपको इस बात का ध्यान रखना चाहिये कि आपका मंत्रालय अभी तक स्टेट-मिनिस्टर की हैसियत रखता है, पता नहीं इसी के कारण जो फण्ड आप मांगते हैं, वह नहीं मिलता है या अन्य मंत्रालयों के साथ आप का प्रोपर कोऑर्डिनेशन नहीं है—यह खींचातानी अब समाप्त हो जानी चाहिये।

5. इस देश में बिजली का तमाम उत्पादन राजकीय संस्थानों के हाथ में है। अमरीका तथा दूसरे स्थानों में प्राइवेट संस्थानों के हाथ में है। आप को यह अनुभव करना चाहिये कि जहाँ बिजली का उत्पादन तथा वितरण राजकीय संस्थानों के हाथ में है तथा उसमें सब राजकीय पूंजी लगी हुई है—वहाँ पर एक नये सिस्टम के मैनेजमेंट की जरूरत है तथा वह ऐसा हों जिसमें रूलर और रूल्ड, छोटे अधिकारी और बड़े अधिकारी की भावना न रहे। रूलर और रूल्ड की भावना को, नौकरशाही की भावना को खत्म करना चाहिये, मैनेजमेंट में तमाम वर्कर्स का पार्टिसिपेशन होना चाहिये ताकि वे महसूस करें कि यह थर्मल पावर प्लांट हमारा प्लांट है। बड़े अधिकारियों और छोटे अधिकारियों के बीच में सहयोग की भावना हो। हम को जो भी प्लांट पूरा करना है—उसमें दोनों की भूमिका समान है, उनमें भेद नहीं होना चाहिये। उसमें ऐसी व्यवस्था नहीं होनी चाहिये जिसमें मतभेद बढ़े। कुछ अफसर अपने आप को बड़ा समझें और छोटे कर्मचारियों को थर्ड-क्लास लोग समझें, आदमी नहीं बल्कि जानवर समझें।

6. सेबर टूबल क्यों होती है—इसलिये होती है कि आपके मैनेजमेंट का दृष्टिकोण अभी

नहीं बदला है, नया आउट-लुक उन्होंने एडाप्ट नहीं किया है—इस बात पर ध्यान देना चाहिये।

7. आपको अपने देश में डिजाइन के नये नये संस्थान खोलने चाहियें, कम से कम एक जोन में एक डिजाइन संस्थान अवश्य होना चाहिये।

8. बिजली संस्थानों के निर्माण एवं अन्य मुख्य कार्यों में ठेका व्यवस्था समाप्त होनी चाहिये।

9. आपरेशनल ट्रेनिंग की समुचित व्यवस्था की जाय।

10. स्पेअर पार्ट्स के ऐसे कारखाने खोलने चाहियें, जिसमें अपने देश में ही स्पेअर पार्ट्स बन सकें। हमें बाहर से मंगाना न पड़े।

11. ग्रामीण विद्युतीकरण में इस बात का ध्यान रखा जाय कि जिन गांवों में बिजली लगा दी जाय, वहाँ ऐसे छोटे-मोटे कारोबार खोले जाय जिनसे वहाँ पर लगाई गई बिजली का इस्तेमाल हो सके और वहाँ के रहने वालों को मुनाफा हो सके।

12. छोटे किसानों, श्रमिकों की सहयोग समितियों के द्वारा बिजली के इस्तेमाल की व्यवस्था की जाय ताकि ग्रामीण आबादी को नई जिन्दगी के निर्माण का अवसर प्राप्त हो और आप के द्वारा लगाई गई बिजली की खपत हो सके और उनको मुनाफा हो।

सिंचाई के मामले में आपने जो काम किया है, यद्यपि उसमें आपने कुछ तरक्की की है, मैं उसकी प्रशंसा करता हूँ, लेकिन साथ देश की जो आवश्यकता है उसका आपने ध्यान नहीं

रखा है। आपने जो रिपोर्ट दी है, उसके अनुसार चौबीस वर्षों की योजना के अन्दर आप 1200 करोड़ रुपये खर्च करने जा रहे हैं, लेकिन उससे भी देश का 20 फीसदी भाग निश्चित होगा। बिहार में 24 प्रतिशत, पंजाब में 43 प्रतिशत, तमिलनाडू में 41 प्रतिशत और उत्तर प्रदेश में 31 प्रतिशत सिंचित होगा। यह क्या स्थिति है? सबसे पहले तो आपने देश की तमाम बड़ी बड़ी योजनाओं को राज्य सरकारों पर छोड़ दिया है—जैसे राजस्थान कैनल योजना है, गण्डक योजना है, काशी योजना है, वागमती योजना है—ऐसी बहुत मारी योजनाएँ हैं। हिन्दुस्तान में बहुत सारी नदियाँ हैं—हमारे यहाँ के पड़ित नोग इथेली में जल लेकर—गंगा, गोदावरी, कृष्णा, सभी नदियों का नाम लेते हैं और कहते हैं कि सब का जल हाथ में आ गया, लेकिन जरूरत इस बात की है कि सब नदियों का जल हाथ में न आये, बल्कि खेतों में जाय। इसलिये जरूरी है कि आप इन बड़ी बड़ी नदियों की जो स्कीमें हैं इनको अपने हाथ में लीजिये और इस बात का भी ध्यान रखिये कि जहाँ बड़ी बड़ी योजनाएँ पानी देने वाली नहीं हैं, वहाँ ट्यूब बैल्ल की व्यवस्था कीजिये। जहाँ ऐसी नदियाँ हैं, जिनमें लगातार पानी मिलता है, वहाँ बड़े पावरफुल पम्पिंग स्टैंड्स लगाये, जिससे कि उन इलाकों की सिंचाई हो सके।

मुझे बिहार का अनुभव है—आप गण्डक योजना को ही लीजिये। उसके बारे में मैंने रिपोर्ट भेजी है—गण्डक योजना ने पिछले साल अच्छा काम किया है, लेकिन आज भी गण्डक योजना के इंजीनियर, बहुत ही निरास और हतोत्साहित हैं। उनकी प्रमोशन, डिमो-

शन, ट्रांसफर के मामलों में मन्त्री जी के यहाँ जीहुजूरी कीजिये, दलाली दीजिये, घूस दीजिये—सब कुछ हो सकता है—इस बात की सूचना प्रधान मन्त्री जी को भी है कि कैसे गड़बड़ी होती है। उनके प्रमोशन के मामलों में गड़बड़ी होती है। यदि कोई इंजीनियर या कोई अधिकारी सही ढंग से काम करना चाहते हैं तो उनको आप डिमोट कर देते हैं। ऐसी स्थिति में क्या कोई भी ईमानदार आदमी काम करने लायक रहेगा? इंजीनियर्स के प्रमोशन में आप उनके काम को देखिए, सीनियारिटी के हिसाब से ही मत कर दीजिए। इस बात में उनमें बड़ा असन्तोष है।

वागमती योजना के कार्य में कोई विशेष प्रगति नहीं हुई है। अभी तक अधिकारी एवं स्टाफ की पूरी नियमितियाँ भी नहीं हो पाई हैं। उच्च सोन कैनल का काम भी फण्ड के अभाव में बिहार में धीमा पड़ा है। पश्चिमी कोसी नहर, नार्थ कोयल, पुन पुन आदि स्कीमें तो पना नहीं यह कांग्रेस का राज्य जाने के बाद ही बनेंगी या पहले। यद्यपि कुछ समझौता बैपाल से किया है। पूर्वी कोसी नहर में जो सिल्ट का जमाव हुआ है उसके बारे में चर्चा हुई है। गण्डक योजना में भी फील्ड चैनल बनाने का काम स्कीम के अन्तर्गत लेना चाहिए। जब तक ग्राम पंचायतों के अधिकार में दिया जायेगा तब तक कठिनाइयाँ होंगी। इसलिए जहाँ पर बड़ी बड़ी योजनाओं को लागू करने का सवाल है उन योजनाओं को सरकार अपने हाथ में ले और राज्य सरकारों को छोटी छोटी योजनाएँ बनाने के लिए और ट्यूबवैल खोदने के लिए सहजता दे। बिहार, मध्य प्रदेश, राजस्थान आदि की नदियों का सही ढंग से इस्तेमाल नहीं हो रहा

[श्री कमल मिश्र मधुकर]

है। सात नदियां ही इस्तेमाल में आ रही हैं, बाकी नदियां नहीं आ रही हैं। गंगा काबेरी को जोड़ने की बात है उसी तरह से दूसरी नदियों को भी जोड़ने के विषय में ध्यान दिया जाये ताकि राष्ट्र की इस जल सम्पत्ति को इस्तेमाल में लाया जा सके।

बाढ़ के मामले में स्थिति यह है कि बाढ़ नियन्त्रण पर करीब 253 करोड़ रुपये खर्च करने के बाद भी समस्या का समाधान नहीं हुआ है। असम, पश्चिम बंगाल, बिहार, यू० पी० तथा समुद्री तट से लगे हुए प्रदेश उड़ीसा, आंध्र प्रदेश, केरल आदि पीड़ित रहते हैं। समुद्री तूफान से उड़ीसा, तमिलनाडू, आंध्र और केरल में करोड़ों रुपये की बर्बादी होती है। पिछले साल केरल में दो करोड़ की बर्बादी हुई। (ध्यवधान) इसलिए मैं चाहूंगा कि इन तमाम इलाकों में बाढ़ नियन्त्रण की स्कीम लागू करने के लिए राज्य सरकारों ने जो मांग की है उन पर ध्यान दिया जाये और उनको सहायता दी जाये ताकि बाढ़ नियन्त्रण का काम ठीक से चले।

साथ ही निकरहना कटाव से पीड़ित स्थान को आपने स्वयं देखा है लेकिन उस पर अभी तक कोई कार्यवाही नहीं हुई है। योजना फाइल में पड़ी है उसको कार्य में लाया जाये।

आपने गंगा प्लड कण्ट्रोल बोर्ड कायम किया है उसमें केवल 19 बड़े अधिकारी और 54 छोटे अधिकारी बहाल हुए हैं ऐसी स्थिति में गंगा प्लड कण्ट्रोल बोर्ड का काम पटना में कैसे चल सकता है? उनको और अधिकारी दीजिए और उनको और अधिक फण्ड दीजिए ताकि काम हो सके। इसमें नये दृष्टिकोण की

आवश्यकता है उसको समझ कर आप ऐसी योजनाओं पर काम करें ताकि देश में जो बिजली की कमी है वह दूर हो सके और सिंचाई के साधन भी बढ़ सकें।

डा० गोविन्द दास रिछारिया (झासी)

उपाध्यक्ष जी, मैं आपका आभारी हूँ कि आपने मुझे इस सब से अधिक राष्ट्रीय महत्त्व के मंत्रालय के अनुदानों की मांगों पर बोलने का समय दिया। मैं इन मांगों का समर्थन करते हुए यह अनुरोध करना चाहता हूँ कि आज देश के स्वावलम्बन और विकास के दृष्टिकोण से बिजली के उत्पादन और बाढ़ नियन्त्रण की सबसे बड़ी आवश्यकता है। इस देश में जो विधान बना है उसमें एक संशोधन करने की आवश्यकता है। हमारे देश का जो विधान बना उसमें पानी का अधिकार प्रदेशों को दिया गया है जिससे प्रायः दिन दिक्कतें और मुसीबतें पैदा होती हैं। मेरा मंत्रालय से अनुरोध है कि वह शीघ्र ही इसमें परिवर्तन करे और पानी के ऊपर देश का और राष्ट्र का अधिकार होना चाहिए। आज इस देश में नर्मदा, काबेरी, सोन, बेतवा आदि बहुत सी नदियां हैं जिनका पानी बहता जाता है और उनके किनारे की जमीन सूखी रहती है। उन प्रदेशों में विवाद है जिनमें से होकर वे नदियां बहती हैं। उन प्रदेशों के विवाद तय न हो सकने के कारण उन नदियों का पानी बहता हुआ समुद्र में पहुँच जाता है और देश की जमीन सूखी पड़ी रहती है। इसलिए यह आवश्यक है कि यदि हो सके तो लोक सभा के इसी सत्र में यह परिवर्तन लाने की कृपा करें। मंत्री महोदय से मैं आपके द्वारा अनुरोध करना चाहता हूँ कि इस परिवर्तन को करके

इस देश के विकास में, इस देश की सिंचाई योजनाओं को बनाने में जो बड़ी भारी दिक्कत है उसको दूर करे। घाप बाढ़ नियंत्रण के कार्य को प्रदेशों पर छोड़ देते हैं लेकिन जिन नदियों में बाढ़ आती है जैसे ब्रह्मपुत्र की बाढ़ का नियंत्रण करना आसाम व बंगाल के वश की बात नहीं है, यह उनके काबू के बाहर की बात है। उसी प्रकार से गंगा में जो बाढ़ आती है वह उत्तर प्रदेश, बिहार या बंगाल के भ्रमण भ्रमण काबू के बाहर की बात है। इस बाढ़ नियंत्रण के कार्य और दैवी विपत्ति के लिए आप कहते हैं कि यह प्रदेश के अधिकार में है और इसका प्रबन्ध करे। तो मुझे आपसे यह अनुरोध करना है कि आप इसको केन्द्रीय मामला मान कर केन्द्र के द्वारा इसकी सारी व्यवस्था, अर्थात् बाढ़ नियंत्रण की, करने की कृपा करें। बाढ़ों नियंत्रण करके और सूखे स्थानों के लिए जो हमारे देश में ऐसे प्रदेश हैं जहाँ पानी की कमी है वहाँ पानी भेजें। बड़ी बड़ी नदियों में ब्रह्मपुत्र और गंगा बेसिन में देश का दो तिहाई पानी रहता है और बाढ़ द्वारा नुकसान होता है, और समुद्र में बेकार चला जाता है, उसको नियन्त्रित करके देश के ऐसे भूभाग में पहुँचा दें जहाँ पर पानी की कमी है, और सूखा रहता है इससे बाढ़ पर नियन्त्रण भी हो जायेगा और सूखे का मुकाबला भी किया जा सकेगा।

14 00 hrs.

मैं उस योजना की याद करता हूँ जिसकी कल्पना हमारे सिंचाई मंत्री ने की है कि गंगा के पानी को कावेरी से मिला देना चाहते हैं। उससे बाढ़ का नियंत्रण होगा और साथ साथ देश के उस भूभाग को पानी पहुँचेगा

जहाँ पर आज सूखा रहता है। वह बहुत अच्छी योजना है, इस पर भी कार्य होने की आवश्यकता है और इस योजना को याद करते हुए यह कल्पना करता हूँ कि किसी समय भगीरथ ने जो काम किया था कि गंगा का पानी जो हिमालय के ऊपर बहता था उसको उत्तर प्रदेश, बिहार और बंगाल में लाकर समुद्र तक पहुँचाया, उसी तरह की यह दूसरी कल्पना है, और जब सरकार होगी तो डा० राव को भगीरथ के रूप में याद किया जायेगा। मैं चाहता हूँ कि उसमें शीघ्रता की जाय।

इसी के साथ साथ बिजली के उत्पादन का जहाँ तक सम्बन्ध है मैं कहना चाहता हूँ कि इस वर्ष जो सूखा पड़ा है उस से यह प्रमाणित हो गया कि जहाँ दूसरे देश द्वारा हम पर आक्रमण होने पर उसका मुकाबला करने में हम सक्षम हैं, वहाँ दैवी आपदाओं का मुकाबला करने में, चाहे वह बाढ़ के रूप में हो, या सूखे के रूप में, स्वतन्त्रता के 25 साल बाद भी हम सक्षम नहीं हुए। इस वर्ष के सूखे ने यह साबित कर दिया कि केन्द्रीय सरकार को इससे सबक लेकर उसे अपनी दिशा को बदलने की आवश्यकता है। और सब से बड़ी चीज जो मैं चाहता हूँ वह यह कि बिजली उत्पादन के लिए आपने छोटे छोटे जलाशयों पर, छोटी छोटी नदियों पर जो बाध बनाये हैं जो एक माघ वर्ष सूखे के कारण बिजली के उत्पादन में कमी कर देते हैं तो उसको छोड़ कर आप ऐटॉमिक पावर से बिजली पैदा करें। इसके साथ साथ आपके पास कोयला अधिक है, जहाँ पर कोयला पैदा होता है वहाँ पर आप थर्मल पावर स्टेसन स्थापित करें जो कि केन्द्रीय सरकार के अधीन हों, आपके

[डा० नोबिन्द दास रिछारिया]

निर्बंधन में लगाये जायें क्योंकि जो थर्मल पावर स्टेशन प्रान्तीय सरकारों द्वारा लगाये गये हैं उन पर आये दिन कोयले की दिक्कत पैदा होती है, आये दिन केन्द्रीय विभागों में समन्वय न होने के कारण असुविधा होती है और बिजली का उत्पादन रुकता है। इसलिए बड़े बड़े थर्मल पावर स्टेशन जो 300, 400 मेगावाट बिजली पैदा कर सकें, उन को केन्द्रीय सरकार के मातहत लगाना चाहिये। और अगर प्रान्तीय सरकारों द्वारा लगाये जायें तो समन्वय रखें ताकि सामान समय पर पहुंच सके।

जहां तक बिजली पैदा करने का सवाल है मेरा सुझाव है कि पानी के द्वारा ऐसी जगहों पर बिजली पैदा करें जिन नदियों में हमेशा पानी रहता है। गंगा बेसिन की नदियों पर जैसे ब्रह्मपुत्र आदि हैं, जिन में हमेशा पानी रहता है, इन के ऊपर ही जल विद्युत के कारखाने लगा कर या बांध बना कर इनसे बिजली पैदा करें और उस बिजली का एक नेशनल ग्रिड बना कर सारे देश में उस बिजली का वितरण समान स्तर पर करें। जहां पानी होगा वहीं बिजली बनेगी, यह योजना होनी चाहिये और उसको सारे देश में भेजें तो अच्छा रहेगा।

साथ ही यह भी ध्यान रखें कि जिन प्रदेश सरकारों के द्वारा आप के पास जल विद्युत उत्पादन के लिए योजनाएं भेजी हैं उनको पांचवीं योजना में शामिल करना चाहिये। उत्तर प्रदेश में आज बिजली की अत्यन्त कमी है जिसके कारण उत्तर प्रदेश में बिजली का

संकट है। वहां की आबादी अधिक है इसलिये वहां की सरकार ने चार थर्मल पावर स्टेशनों की योजनायें और चार पानी विद्युत की योजनायें आपके पास स्वीकृति के लिये भेजी हैं। उनके नाम यह हैं: ऋषिकेश, हरद्वार जल विद्युत योजना 100 मेगावाट की, मनेरी पाली जल विद्युत योजना 156 मेगावाट की, विष्णु प्रयाग जल विद्युत परियोजना 262 मेगावाट की, बोवाला नन्द प्रयाग जल विद्युत परियोजना 130 मेगावाट की। और इसी तरह से थर्मल पावर स्टेशन की योजनायें यह हैं: हरदुआगंज तापीय विस्तार, षष्ठम चरण 120 मेगावाट की, ओबरा तापीय विस्तार तृतीय चरण योजना, 400 मेगावाट की, गोरखपुर तापीय परियोजना 400 मेगावाट की और गैसटरबाइन परियोजना 100 मेगावाट की। ये योजनायें आपके विभाग में स्वीकृति के लिये उत्तर प्रदेश की तरफ से आयी हुई हैं। मेरा निवेदन है कि जब उत्तर प्रदेश में बिजली का संकट है तो आप के विभाग से इन सारी योजनाओं की स्वीकृति मिलनी चाहिये।

इसी तरह आपके उत्तर प्रदेश और मध्य प्रदेश के बीच जल विवाद तय कराया। उस सूखे भूखंड के लिये जो योजनायें स्वीकृत की हैं जिनमें राजघाट बेतवा नदी पर, उर्मिल जिला हमीरपुर में और ग्रेटर गंगऊ जिला बांदा में, ये सिंचाई की योजनायें आपने स्वीकार करायी हैं। 14 अप्रैल को प्रधान मंत्री राजघाट योजना का शिलान्यास करने जा रही हैं, बाकी जो योजनायें हैं उनकी भी आप राजघाट की तरह से व्यवस्था

करें कि पांचवी पंचवर्षीय योजना में वे पूरी हो सकें। आप इन योजनाओं की इस तरह से व्यवस्था करें कि पांचवी योजना के अन्दर ही इनका काम हर हालत में पूरा हो सके।

सुरक्षा के बाद अग्र देश के लिये किसी चीज की आवश्यकता है तो बिजली उत्पादन की है जिसके द्वारा हम गरीबी की लड़ाई जीत सकते हैं क्योंकि बिजली द्वारा सिंचाई के साधन बढ़ते हैं। इसलिये मैं केन्द्र से अनुरोध करना चाहता हूँ कि उनको अपनी योजनाओं की प्राथमिकता बदलने की आवश्यकता है। मैं चाहता हूँ कि सदन वहाँ कि सरकार अपनी प्राथमिकता बदले। सुरक्षा के बाद यदि दूसरे किसी विभाग पर ध्यान देने की आवश्यकता है, पैसे की व्यवस्था करने की आवश्यकता है तो वह सिंचाई के लिये, बिजली के लिये और बाढ़ नियंत्रण के करने की आवश्यकता है क्योंकि गरीबी से लड़ाई लड़ने का आधार है अन्न का उत्पादन।

दूसरे देश जब हमारी व्यवस्था में थे, रूस और चीन, उन्होंने भी जिस समय विकास किया तो सब से अधिक ध्यान बिजली के उत्पादन पर दिया था। इसलिये हमारी केन्द्रीय सरकार भी अपनी पंचवर्षीय योजना की प्राथमिकताओं में परिवर्तन ला कर सर्व प्रथम स्वयं बिजली उत्पादन के लिये दे। यही आपसे मेरा अनुरोध है।

*SHRI E. R. KRISHNAN (Salem):
Mr. Deputy Speaker, Sir, on the demands for grants presented on the

House by the hon. Minister of Irrigation and Power for the year 1973-74, I would like to say a few words on behalf of Dravida Munnetra Kazhagam.

I would first refer to irrigation facilities in our country. Till March 31, 1973 our Government have invested on major and medium irrigation schemes an amount of Rs. 2770 crores. As a result of implementation of these schemes, the Government have been incurring losses continuously and the losses are increasing year after year. In 1968-69, the loss incurred by the Government was to the tune of Rs. 80 crores. In 1972-73 the loss went upto Rs. 140 crores. It is not what I say; Dr. Minhas, a member of the Planning Commission has given these figures recently

Sir, it is not enough to have a few irrigation projects. The Government have to ensure that proper link canals are so provided that the small farmers are able to derive full benefits out of these schemes.

Since we have in our country "Free for all irrigation system", it is found that only 10 to 15 per cent of rich farmers in the upper reaches of the canal system are able to enjoy the fruits of the irrigation projects. Sir, this is not a statement from me; it has been made by no less a person than Shri Jagjivan Ram, our Defence Minister.

It has been said Sir, that we have in our country 588 major and medium irrigation projects. It is not enough just to feel proud by saying this. The annual report of the Ministry of Irrigation and Power should contain the information as to how many small farmers have actually been benefited as a result of these 588 irrigation projects.

[Shri E. R. Krishnan]

Sir, the irrigation Commission has made many useful and valuable recommendations in its report to the Government of India. I would urge upon the hon. Minister that these recommendations should be taken up for implementation without any delay.

Sir, there is a proverb that even though water flows in a river the dog has to lick only to drink water. Sir, the same is the situation so far as utilisation of river waters in our country is concerned. The total volume of water that flows in the various rivers of our country has been estimated by the experts in the field to be of the order of 17 crores hectare meters. It is understood that the total utilisation of the river waters at the end of the 4th Five Year Plan period would only be 8.5 crores hectare meters. Thus Sir, a very huge volume of river water goes thoroughly unutilised. It only points out that not much has been done by the Government in harnessing huge river water resources in our country. In spite of very good availability of water for irrigation purposes in our country since irrigation projects have not been properly formulated and implemented, our country has to go through the sufferings caused by drought in various parts of our country and every year the Government is compelled to spend huge amounts of money by way of drought relief. In the year 1972-73 the Government had to spend Rs. 297 crores for mitigating the rigours of drought. Our country has been facing the twin problem of floods and droughts every year. It is due to the inefficiency, incompetence and the lack of advance planning of the Ministry of Irrigation and Power that our people are continuously afflicted by the phenomenon of floods and droughts. We have been hearing the complaints and accusations of the Ministry of Irrigation and Power against planning Commission and *vice-versa*. The mutual charges against each other are in no way going to help the millions of people who are suffering for want of proper irrigation and flood control

measures. Under the head irrigation, for "Surveys and Investigations" an amount of Rs. 192.5 lakhs were allocated for the year 1972-73 but the revised estimates of the year show a reduction of Rs. 9 lakhs under this account. If the amount meant for conducting surveys for irrigation is not spent to the extent of Rs. 9 lakhs, however are we to think that this Government is fully alive to the irrigation needs of our country

In the course of 18 years that is from 1953 to 1971, our country has sustained a huge damage due to floods. During that period the value of crops damaged was Rs. 419.6 crores; the value of property lost was Rs. 78.0 crores; the public utility like roads etc. suffered a damage to the tune of Rs. 129.1 crores. Thus the damage caused by the floods amounted to Rs. 628 crores in all. As many as 587 lakhs of people were affected by the floods. Sir, the amount spent for the flood control measures was not more than Rs. 288.30 crores till March 1971. It seems that Government are only making half-hearted attempts to protect the people and the crops from damage of floods. I wonder how many decades it will take for this country to rid itself from the devastations that are periodically caused by the floods. Sir, the Tamil Nadu Government sent to the Central Government two important flood control schemes for approval. They are (1) Varattu Pallam scheme and (2) Thodahalla Scheme. I regret to say, Sir, that so far the Tamil Nadu Government have not received any response from the Central Government regarding these two schemes. I would therefore appeal to the hon. Minister of Irrigation and Power that immediate clearance should be given by the Centre to these two schemes. Sir, we find that Northern States of our country are frequently affected by floods while the Southern States are afflicted by drought. To combat this problem the only permanent solution seems to be the link up of the Ganges and the Cauvery. This is not any new pro-

posals; many years ago Sir C. P. Ramaswamy Iyer mooted the scheme. Had it been implemented then the country would not be facing the problems of droughts and floods as it does today. In fact, the project could have been completed at a very low cost. Because of the dithering and indifference of the Central Government, the project has not taken any shape till today and the present estimates are around Rs. 2,000 to 3,000 crores. Be that as it may, I would appeal to the hon. Minister that the Central Government should expeditiously complete all the preliminary work connected with the implementation of the most important and vital project is taken up on hand at the earliest possible time.

Sir, most of the rivers in our country flow through the territories of more than one state. As a result many inter state water dispute have arisen. The only way to ensure that all the waters of the rivers are fully utilised for the best national interest is to nationalise all the rivers and to bring them under national water grid to be controlled by the Central Government

Sir, I would now refer to the power situation that is obtaining in our country. Till March 31, 1973 the total investment on power projects by the Central Government was Rs. 4700 crores. But it is estimated that the State Electricity Boards would incur a loss of Rs. 36 crores during the year 1972-73.

At this juncture Sir, I would like to refer to one important point. After 25 years of independence, let us see the progress made in the field of rural electrification. As you are aware Sir, there are 5 lakh villages in our country. According to a Government Plan for the decade, 1971-81, 2.5 lakhs villages would be electrified. The news item giving this information further states that even this would be achieved only if the necessary finances are made available. Sir, inspite of investment to the tune of Rs. 4700

crores on power projects, 44 crores of our people living in the rural areas are going without electricity and there seems to be no immediate hope of their getting electric facilities.

On 27-3-1973 in reply to a question hon. Minister of Irrigation and Power, Dr. K. L. Rao said that 1,22,094 villages have been electrified till 1972. At this rate, it will be no wonder if it takes 60 years to provide electricity to all the 5 lakh villages of our country.

Till 1972, 19,00,695 pump sets have been energised. I am proud to say that Tamil Nadu accounts for 30 per cent of the pump sets.

The population of Tamilnadu is about 4.1 crores. 1.2 crores out of this number live in 443 towns. The number of villages in Tamil Nadu is 61396. During the period of Congress rule, that is from 1947 to 1967 the number of villages electrified was only 20250. But during the short period from 1967 to 1972, when the DMK was in power, the number of villages electrified was 38524. Sir, the number of villages yet to be electrified is only 2622. Our Chief Minister, Dr. Kalaignar Karunanidhi, is determined to see that these villages are also electrified before the end of 1973. Similarly, Sir, out of 23096 harijan colonies of Tamil Nadu only 4354 were electrified during the 20 year rule of the Congress Party. During the DMK rule as many as 18036 harijan colonies were given electric connection leaving a balance of 706 yet to be electrified. I can assure you that even this would be electrified very soon.

Sir, in Tamil Nadu so far 6 lakh pump sets have been energised. With the complete utilisation of the Cauvery waters flowing into Tamil Nadu from Mysore State and with the energising of 6 lakhs pump sets, the Tamil Nadu Government have done its best for augmenting agricultural production and also to provide the necessary facilities required by the farmers in Tamil Nadu.

[Shri E. R. Krishnan]

Sir, in the Southern States, the requirement of electricity per day is as follows:—Kerala, the need is 60 lakh units; Andhra it is 90 lakh units, Mysore needs 130 lakh units and Tamil Nadu needs 225 lakh units of electric power.

As a result of economic and balanced distribution of electric power without much of transmission loss Tamil Nadu has made good strides in the field of agriculture and industry. At the same time the State Government has tried to augment the generation of electricity which is increasingly in demand in Tamil Nadu. Sir, in 1966-67 hydel power generated was 21 lakh units per day. In 1971-72, the hydel power produced was 37490 lakh units Sir, so far as thermal power is concerned, in the year 1966-67 it was 4050 lakh units, in 1971-72 it went upto 6180 lakh units. At the end of the first plan period, the quantum of electricity generated was 110 megawatts. At the end of second plan, it came upto 315 megawatts. The end of the third plan saw generation of electricity at the level of 510 megawatts. During the period 1967-72 the electricity generated came to 625 megawatts. Not content with this generation of electricity, the State Government of Tamil Nadu formulated a few more power projects and have forwarded them to the Central Government for approval. These projects are:—

- (1) Koday H.E.C. with an estimated cost of 14 crores was sent to the Central Government on 16-4-69.
- (2) Upper Tambaravarani H.E.S with an estimated cost of Rs. 6 crores for Mundanthorai unit. It was sent to Central Government on 5-9-70
- (3) Nelithorai H. E. S. with an estimated outlay of Rs. 6.70 crores. It was sent to Central Government on 28-12-70.

- (4) Parakayar H. E. S. with an estimated cost of Rs. 4.73 crores. It was forwarded to Central Government on 13-5-71.
- (5) Shanmuga Nadhi H. E. S. with an estimated cost of Rs. 9.02 crores. It was sent to Central Government on 29-5-1972.
- (6) Kalpakkam 3rd unit. It was sent to Central Government on 7-6-1972.
- (7) Neyveli 2nd Thermal power station. Sent on 9-6-1972.
- (8) Upper Amravati H. E. S.—Kumbhar Unit with an estimated cost of 5.55 crores.
- (9) Tuticorin Thermal Power station with an estimated outlay of 73 crores.
- (10) Mettur Thermal power station with an estimated cost of 65 crores.

All these projects are still pending for clearance with the Central Government. I appeal to the hon. Minister of Irrigation and Power that he should give immediate clearance to these projects

Sir, according to the original schedule the two units of Kalpakkam atomic power station should have gone on stream during the year 1971-72. But because of the indifference of the Central Government it appears that they will generate electricity only from 1976. Sir, if these two units had been completed in 1971-72, you would agree that Tamil Nadu would not be facing the serious power crisis as it does today. Tamil Nadu Government has been acting with great deal of foresight and imagination. Dr. K. L. Rao has himself said that the Tamil Nadu Government have been distributing electricity economically and without loss in transmission. The hon. Minister had also pointed out that the

failure of monsoon was the main cause for the present power crisis in Tamil Nadu and also the inadequate power generation in the Thermal power stations under the control of Central Government had greatly contributed towards the power crisis in Tamil Nadu. In spite of all this, merely because an opposition party is in power in the State, persons belonging to the ruling party at the Centre namely the Congress Party have been accusing the State Government for the power cut that has been imposed in the State. It is indeed regrettable that political capital should be made out of a situation which has arisen due to natural causes.

In reply to a starred question on 27th February, 1973 the hon. Minister for Irrigation and Power Dr. K. L. Rao explaining the causes for power shortage in Tamil Nadu stated that the failure of monsoon resulting in low level in hydel reservoirs was one of the factors for low generation of electricity. He added that due to shortage of lignite supply from Neyveli to Thermal power stations, the production of power in those stations became less. Thirdly, Dr. Rao had stated that shortage of cooling water supplies to Ennore and Basin Bridge Thermal power stations was another factor leading to power crisis in Tamil Nadu.

Sir, the Tamil Nadu Government have been demanding for a long time now that there should be second mine cut in Neyveli lignite project. This demand has fallen on the deaf ears of the Central Government so far and the Central Government have not taken any initiative in this respect. But Dr. K. L. Rao has suggested that if the thermal power generation in the Neyveli station is to be increased then instead of lignite, 200 tons of oil should be used per day in the power stations. I would like to know from the Government what action has been taken by the concerned Ministry.

From what I have so far stated it would be amply clear that the Tamil

Nadu Government could not be blamed for the power crisis prevailing there. In spite of a very clear statement made by Dr. K. L. Rao as to the contributory factors to the power crisis in Tamil Nadu, I regret to say that the ruling Congress Party members are accusing the State Government for partisan political ends and are indulging in a virulent false propaganda.

As an example, I would like to refer to the speech made by a responsible Minister of the Central Government Shri Mohan Kumaramanglam in a public meeting at Vellore on 25th February, 1973. Sir, he said in that meeting that the Central Government was in no way responsible for the power crisis faced by Tamil Nadu. He also added that the Central Government had not received any official communication from the Tamil Nadu Government regarding the shortage in the supply of coal leading to power crisis even till 10 days ago. When this matter of power crisis came up in Tamil Nadu Assembly our Chief Minister Dr. Kalaignar Karunanidhi explained on 2nd March, 1973 the reasons for the power crisis. Rebutting the charge of Shri Mohan Kumaramanglam that the Central Government was not apprised of the shortage of coal supply to Tamil Nadu Thermal Power station pointed out that this matter was taken up with the Central Government many months before the crisis overtook the State. In fact, on May 28, 1972, the Chairman of the State Electricity Board wrote a letter to the Deputy Chairman of the Central Water and Power Commission and also to the Department of Mines. It was stressed in the letter that as there was delay in the supply of coal from Singareni mines of Andhra more Railway wagons should be made available. Again Sir, the Central Government was requested in the matter that coal from Bihar and Bengal should be supplied through ships. This matter again figured at a meeting on 30th May, 1972 at Delhi when the Chairman of Electricity Board met

[Shri E. R. Krishnan]

the representatives of Department of Mines, Ministry of Railways and Ministry of Irrigation and Power. It followed it up by a letter on 3rd June, 1972 to the Department of Mines. At a meeting held at Delhi on 30th September, 1972 the matter was raised with the representatives of the Department of Mines, Irrigation and Power and Railway Board by the Chairman of the State Electricity Board who drew pointed attention to the shortage of coal supply in Tamil Nadu. On 7th October, 1972 and on 11th October, 1972 letters were again addressed to the Central Government. The Department of Mines was again addressed in the matter on 12th October, 1972 and on 18th January, 1973. The Chief Minister himself wrote a letter on 10th February, 1973 to Shri Mohan Kumaramangalam explaining the shortage of coal in the State and requesting supply to 1 lakh tons of coal at once. Thus it will be seen what the hon. Minister Shri Mohan Kumaramangalam had stated at Vellore was not the correct position. He seems to have been motivated by the fact that an opposition party is in power in Tamil Nadu.

Sir, if this was the behaviour of a Central Minister, I would refer to the type of speeches made by the responsible Congress leaders in Tamil Nadu. In the Triplicane beach meeting on 26th February, 1973 Shri Ramaih the Tamil Nadu Pradesh Congress Committee President demanded that the DMK Government should resign as it did not anticipate the power shortage. I would like to remind the House that the power crisis is not confined to Tamil Nadu alone. The power cut in Haryana was to the extent of 80 per cent; in Punjab it is 75 per cent; in UP 40 per cent; Rajasthan 50 per cent; West Bengal 15 per cent and in parts of Gujarat 100 per cent. Sir, will the Central Government and the Congress leadership would advise the Governments in these States to resign. It is highly regrettable that responsible leader like

Shri Ramaiah should make statement of this nature.

Sir, we the people of Tamil Nadu and the State Government hold Dr. K. L. Rao, the hon. Minister for Irrigation and Power in high esteem. But I would like to invite the attention of the House to what Shri Ramaiah has said about Dr. Rao in a meeting on 2nd April, 1973. His speech has appeared in a Congress daily, the Swadeshmitram, whose honorary editor is Shri M. Bhakthavalsalam the ex-Chief Minister of Tamil Nadu. He said that he opposed the agreement of Tamil Nadu with Kerala in 1968 as harmful to Tamil Nadu. Though Dr. Rao belonged to his party he would like to state the truth about Dr. Rao. According to Shri Ramaiah, Dr. Rao could do no good to Tamil Nadu. Though he is a Minister in the Central Government, all his attention is on Andhra crisis. Our Chief Minister might not know about Dr. K. L. Rao. Dr. Rao was an Assistant Engineer at one time in Mettur project. At that time he was interested in collecting material for the separation of Andhra from the composite Madras State. Therefore, he would not believe that Shri Rao would be helpful to Tamil Nadu. What Shri Ramaiah said about our esteemed Minister of Irrigation and Power. If such an irresponsible statement had been made by any of our party members then immediate disciplinary action would have been taken against him. However, I would assure Dr. Rao that we hold him in great esteem and we have immense confidence in him. I regret that just to discredit the opposition party which is in power in Tamil Nadu all kinds of statements are being made by the ruling Congress party members which do no good to the Congress party in Tamil Nadu. Before I conclude Sir, I would once again appeal to the hon. Minister for Irrigation and Power that he should expedite the clearance of the schemes for power generation submitted by the Tamil Nadu Government and are pending with the Central Government. With

these words I conclude.

SHRI D. N. TIWARI (Gopolganj): Mr. Deputy-Speaker, all my praise is due to Irrigation Minister and his junior colleague for making tireless efforts to make irrigation and power potential of the country a success. But, it is a misfortune that in spite of very good experts being in this Ministry, I want to know as to why our targets are not being fulfilled? What is the hitch? Why is the department not able to colate this target? Has the procedure not been so streamlined as to cope with the task that the minister has in mind?

We have got here two reports of the Ministry of Irrigation and Power—one report contains 164 pages while the other contains about 90 pages. But, we do not find anything in these reports with which we want to deal. They are full of extraneous matters—not concerning the fulfilment of the projects that have been taken in hand. Nowhere it has been mentioned in this report as to how much work has been done in regard to one or the other projects and what remains to be done or when is the project going to be finalised? These details are not given here. Is there anything worthwhile contained in these reports which we, the Members of Parliament, want to discuss in the House? No one can find any material with regard to shortcomings, shortfalls or successful completion of the projects that have been undertaken by the Ministry. These reports could have been put together and could form part of one volume by adding some more pages. Why so much money is to be spent at all for making two reports? What is the use of that? For example, in the performance report, on page 62-63 it has been mentioned that all India per capita consumption this year is 93 k.w. It means that in some States, as has been said by some other friends, the per capita consumption of power

is only one sixth. That means in some States, the per capita consumption of power is very low. Why is this regional imbalance? Dr. Rao has been in charge of this Ministry for more than ten years. What has he done to remove this imbalance? Disparities are increasing and along with that, the regional imbalance is also increasing. The per capita consumption of power is too low—20 or 25 k.w.—in Bihar, especially, North Bihar, which is a tract inhabited by more than 2 1/2 crores of people. Their per capita consumption of power is less than 10 or k.w. If he cannot immediately bring us on par with the other advanced States, even if he brings us at least to half of the level of these States, I shall be very happy. What is he going to do about that? And in how many years is he going to bring us to the level of other States? During the last 12 years that has been in-charge of this Ministry, what has he been doing to remove this imbalance? What is standing in his way? Why is he ignoring the States which are very and very backward in the matter of power?

I shall take North Bihar. This is a very backward area which is mostly dependent on agriculture. 86 per cent of its population depends on agriculture. There are two irrigation projects—Kosi and Gandak. In these reports, Gandak Projects has been totally backed out. No mention is made here about this project. What has been done by this Ministry for this project? In the performance report, a casual reference has been made that so much allotment has been made. But what part of the work has been done and what part is yet to be done has not been given. How can we rely on these reports and discuss these matters? In North Bihar, there is no industry worth the name except a few out-dated sugar factories. Then, how can the 86 per cent of the population eke out their livelihood if even for agriculture sufficient arrangement is

[Shri D. N. Tiwari]

not made for irrigation and power? Do you want them to starve? There is often failure of the pumps due to power shortage. They are not being energised and they cannot give water to the fields. Has anybody given thought to this as to how these people will live? That area is called Gandak valley area. It has on an average 1020 persons per sq. mile. It is one of the most densely populated areas of the country. It is one of the most fertile agricultural tracts of India both in North Bihar and Nepal. It produces almost all crops. The Gandak project is an international as well as inter-State project for development of irrigation and power. This project is going to irrigate as much as 3.68 acres of land, which is more than what your biggest dam, Bhakra Nangal can irrigate, only 3.5 acres. This can irrigate more than the Rajasthan Canal or Nagarjunasagar. It is the biggest canal in India and cheapest too. Its first estimate was Rs. 52 crores. Due to delay, it has gone up by more than four times, and you are making it dearer still by delays. Had it been completed in time, if not Rs. 52 crores, Rs. 60 or 65 crores would have sufficed. But due to this time lag and increase in cost of materials and other things, the per-acre cost of this project has also gone up several fold.

In 1964, in the Governors' meeting, the Bihar Governor told the Government of India that Bihar was not able to execute this work due to its slender resources. Again the Governor wrote about it to Shri Asoka Mehta when he was Planning Minister. Again a letter was written to Shri Morarji Desai, who was then Deputy Prime Minister and Finance Minister. But all were turned down and that tract of North Bihar has been left to suffer for all time to come in the matter of both irrigation and power.

Coming to my district of Saran, it is more than 12 years that the work

began on this project. On 3rd December, 1972, water was brought to some part of Saran, over a mile or so. Now it is April, 1973. In these four months the water has not gone a step further. In Saran, it will irrigate 14 lakhs acres. At this rate, it will perhaps take 10 or 15 years to achieve the target of irrigation in the districts of Saran and Siwan. The water goes through UP. In reply to my query the Minister said that UP is not releasing water for Saran. I am not blaming UP or raising inter-provincial rivalry. I blame the Irrigation Ministry for this lack of initiative and promptness in making available resources for completing this project.

There are many other projects in North Bihar. None of them is working according to schedule. Even the Western Kosi Canal, on which several crores of rupees have been spent, is not achieving anything. If it takes further time, I am afraid the estimate will have to be again revised. From the original estimate of Rs. 60 crores, it will go up to Rs. 300 crores.

A word about the National Project Construction Corporation, which does contract work for Government, especially in the construction of barrages. There are thousands of employees serving this organisation for the last ten years. Those who have joined this organisation when they were 23 or 24 are now 34 or 35. They are still temporary and there is no certainty of their services being continued. This organisation is incurring loss every year. If this goes on, I am afraid it will have to be closed down one day. Then, what will you do with these employees? Will you spoil their lives or will you give them some alternative employment so that they may not go on the streets and suffer? I want a definite answer because this concerns the lives of thousands of people working in this organisation.

भी आर० बी० बड़े (खरणोन) : माननीय उपाध्यक्ष महोदय, इरिगेशन तथा पावर मन्त्रालय की रिमाण्ड पर जब हम बोलते हैं या उस की टीका करते हैं, तो वह डा० राव की व्यक्तिगत टीका नहीं करते हैं, हम उन के डिपार्टमेंट की टीका करते हैं—इस बात को ध्यान में रखें।

अभी एक माननीय सदस्य ने कहा था कि आप को भागीरथ समझा जायेगा जो गंगा को ले आये थे, लेकिन मैं कहता हूँ कि कुछ लोग उन को राक्षस भी समझेंगे। अभी हमारे मध्य प्रदेश में बेरी फास्टीवूएन्सी से नर्मदा नदी जाती है। मध्य प्रदेश के 90 प्रतिशत क्षेत्र से नर्मदा जाती है और 0. 10 गुजरात को छूती है, लेकिन गुजरात के वास्ते आप 530 फुट ऊंचा बांध बना रहे हैं। हमारे प्रदेश में नर्मदा नदी के दोनो बाजू की जमीन, करीब 3 लाख एकड़, ऐसी फर्टाइल जमीन है, जहां चार चार फसले होती हैं तथा जो कुएं, मकान पुराने चले आ रहे हैं, वे सब इस से प्रभावित होंगे। सब पानी में डूब जायेंगे। वहां से उन लोगों को उखाड़ा जा रहा है और कहा जा रहा है कि उन को काठकरण बे जायेंगे जो यहां से 500 मील दूर हैं। अपने पूर्वजों के मकान, पक्के बघे हुए कुएं, उपजाऊ जमीन सब छोड़नी पड़ेगी—वे लोग कहेंगे कि हमारे डा० राव मिनिस्टर थे, वे राक्षस थे, भागीरथ नहीं थे। मैं यह नहीं कहता हूँ कि डा० राव का कोई खराब मत है? वह अच्छा करना चाहते हैं, उनके गुड इन्टेन्शन्स है लेकिन मैं कहना चाहता हूँ डा० के० एल० राव से कि हमारे यहां रीजनल इन्वैलेन्सेज है, हमारा मध्य प्रदेश सबसे बैकवर्ड प्रदेश है। जबकि दूसरे प्रदेशों में सिंचाई का एबरेज 23 प्रतिशत है तो हमारे मध्य प्रदेश में सिंचाई केवल 7 प्रतिशत है। हमारे यहां जो मालवा पठार है, जहां पर रोहू होता है वहां के लिए आपने क्या किया है? आपने कहा कि सिंच की

योजना जोकि एक बड़ी योजना है वह स्वीकृत हो चुकी है लेकिन दो पंचवर्षीय योजनाये हो गईं अभी तक उसपर कार्य शुरू नहीं हुआ। मैं उसको सिंधी की परियोजना कहता हूँ उस पर काम क्यों नहीं शुरू किया। तो मालवा का जो पठार है वहा पर आपने कुछ नहीं किया। वहां से सिंच नदी जाती है वहा पर परियोजना स्वीकार की है लेकिन दो योजनायें निकल गईं, अभी तक कोई काम शुरू नहीं किया गया। इसी प्रकार से भीलवाड़ा में तीन करोड़ की योजना है वहां भी काम शुरू नहीं हुआ है। इस प्रकार से जो रीजनल इन्वैलेन्सेज है वह कैसे दूर होंगे। चंबल को जो योजना है, ठीक है वह राजस्थान से जाती है लेकिन मालवा के पठार के बारे में आपने क्या किया है? इसीलिए मैं कहना हूँ कि आप जो इन्वैलेन्सेज दूर करने की बात कहते हैं रिपोर्टें में उसमें कोई तथ्य नहीं है। आपके जो लक्ष्य हैं वह दक्षिण की तरफ है या उत्तर की तरफ है लेकिन मध्य में आपका कोई लक्ष्य नहीं है। मध्य प्रदेश जो एक बैकवर्ड एरिया है जहा प्रादिवासी रहते हैं वहा के लिए आपकी कोई स्कोम नहीं है।

दूसरे जहा तक नर्मदा योजना का सम्बन्ध है, उसमे गुजरात का हित हो लेकिन मध्य प्रदेश का भी हित हो। इस प्रकार का कोई रास्ता निकाला जाये जिससे गुजरात भी नाराज न हो और मध्य प्रदेश भी नाराज न हो। डा० राव से हम लोग भी मिले और वह लोग भी मिले और प्रधान मन्त्री जी ने भी कहा कि आपका नुकसान नहीं होगा लेकिन हम को इस बात मे विश्वास नहीं है।

जब हम आपके बजट को देखते हैं तो मध्य प्रदेश में पहले एलेक्ट्रिसिटी का जो बंस था वह कोल था लेकिन बाद में आप हाइड्रिल पर आये लेकिन उसमे मानसून की बजह से आपका काम नहीं चला

[श्री आर० वी० बड़े]

आप मानसून पर गैरबलिग कर रहे थे। अगर मानसून फल ही यह तो आपने पावर पर कट लगा दिया। आपने पंजाब में 50 परसेंट कट लगा दिया, गुजरात में 50 परसेंट लगा दिया, हरियाणा और तमिलनाडू में 30 परसेंट का कट लगा दिया। इस प्रकार से जो आपने बिजली में कट लगाया है उससे उद्योगों में क्षतिना नुकसान हुआ है यह तो आप जाने क्योंकि बहुत से कारखाने बन्द हो गए। एप्रिलवर्ष के लिए इरीगेशन बन्द ही गई। हाइड्रल पावर होने की वजह से यह नुकसान हुआ है। इसके कारण जो आपके लक्ष्य थे उसमें फर्स्ट प्लान में 20 परसेंट की कमी रहा, सेकेण्ड प्लान में 36 परसेंट की कमी रहा, थर्ड प्लान में 35 परसेंट की कमी रही और फोर्थ प्लान में 38 परसेंट की कमी रही। हाइड्रल पर ज्यादा भारी होने की वजह से आपके टारगेट्स कम हो गए और आज इतना नुकसान हो रहा है। मैं नहीं जानता हाइड्रल पावर को केन्ज करने के लिए आपने कुछ सोचा है या नहीं। मैं समझता हूँ इसके बारे में आपको सोचना चाहिए। यदि आप न्यूक्लियर पावर शुरू करते तो बहुत ज्यादा फायदा होता। आपने अभी जो न्यूक्लियर पावर शुरू की है उसका इस्तेमाल नहीं किया है। न्यूक्लियर पावर होने पर आज जो हाइड्रल पर आप गैरबलिग करते हैं वह चीज नहीं रह जायेगी।

इसके अलावा आज आपने जो ग्रिड सिस्टम किया है उस में 35 परसेंट कास नुकसान होता है ट्रान्समिशन पर। अन्य देशों में यह नुकसान केवल 4 परसेंट ही होता है। फिर क्या कारण है कि इस देश में 35 परसेंट का नुकसान ट्रान्समिशन पर होता है? इस नुकसान को अगर रोका जा सके तो 35 करोड़ का लाभ हो सकता है। आप बाकी देशों के आकड़े देखें कि ट्रान्समिशन में क्या नुकसान होता है। मेरे पास बैंक आफ इंडिया का बुलेटिन है जिसमें लिखा है :

"A factor which has hampered the maximum utilisation of the generated power is the energy losses in the grid systems. According to a recent review by the Ministry of Irrigation and Power, Government of India, such losses are estimated to have increased to about 18.5 per cent in 1971-72; in some States, the losses are as high as 30 per cent. It seems that for every one per cent reduction in these losses, the revenue benefit would be about Rs 5 crores."

तो यह जो बर्हा पर ट्रान्समिशन में बिजली का नुकसान होता है वह ज्यादा क्यों होता है और बाकी देशों में केवल 4 परसेंट ही क्यों होता है—इस बात को भी आपने क्यों देखा है या नहीं?

दूसरे इसी प्रकार से इस योजना में शार्ट टर्म और लाय टर्म मेथड को बात है। शार्ट टर्म मेथड के लिए निजा हुआ है :

"A thorough study of the working of the existing plants both thermal and hydel be undertaken and the ills that are afflicting each one of them should be identified. As pointed out earlier, the hydel plants are working below capacity because of poor water storage in the dams consequent upon failure of rains this year and there is not much that one can do to improve their working this year. However, break-down in the plants where water is available should be minimised by taking measures to keep the plants in good condition."

इसका मतलब यह है कि हाइड्रल पावर का उपयोग किस प्रकार से करना चाहिए वह देखना चाहिए। एच. ई. एल., भोपाल को जो आर्डर्स देते हैं वह बराबर मिलते नहीं हैं। भोपाल में मजबूरी का सगडा रहता है। उन पर भी आपने ध्यान नहीं दिया है। मध्य प्रदेश में भोपाल में बिजली के ट्रांसफार्मस

तैयार होले है लेकिन वह बराबर मिलते नहीं हैं। यह रिपोर्ट में भी कहा गया है। आपने रिपोर्ट में कहा है

"The reasons for this shortfall are mainly delay in the supply of generating equipment by indigenous manufacturers, shortage of essential materials like steel cement, etc, and inadequacy of funds In order to maximise the output from the existing power stations by reducing their outages, two expert groups have been set up—one for hydro and the other for thermal stations—to visit the power station and advise on measures to be taken for improving the performance of the existing plants to get more power"

पेज 4 पर आपने रिपोर्ट में यह कहा है कि भोपाल, हैदराबाद और हरिद्वार के जो मशीनरी मिलती है वह ठीक से मिलती नहीं है, वहा पर प्रोडक्शन ठीक नहीं होता है। इसके बारे में भी ध्यान देना चाहिए

लाग टर्म मेजर्स में जितने बिजली के बोर्ड हैं उनको अपने कन्ट्रोल में लेना चाहिए। जैसे मध्य-प्रदेश, महाराष्ट्र के जो बोर्ड हैं वह अलग अलग हैं और उनकी अलग अलग आदोनामी चलती है।

और सब बोर्डों का कन्ट्रोल आपके हाथ में रहना चाहिए। यदि ऐसा होगा तो उसका परिणाम ही अलग होगा। इसलिए लाग टर्म और शाट' टर्म, दोनों आपको लेना चाहिए।

पर कैपिटल कजम्पसन देखिए कि वह हमारे यहां सबसे कम है। यू० ए० ए० के 8005 के० डब्ल्यू० ए० है, स्वीडन के 5,913 है, यू० के० में, 3,254 है, बेल्ज

जर्मनी में 2,800 है और ह्यू में 1,185 के० डब्ल्यू० ए० पर कैपिटल कजम्पसन है, जबकि हमारे यहां केवल 71 के० डब्ल्यू० ए० है। यह इतना कम क्यों है इस पर कभी विचार किया है कि नहीं। मेरे खयाल से इसका कारण यह है कि किसी एक गांव का नक्शा बना कर भेजे हैं तो पहले वह कनेक्टर के यहां जाता है कुछ समय उनके यहा कागजात पड़े रहते है और कनेक्टर के यहां से बाई का जा जाता है और हर योजना 5 6 महीने वहा पडी रहती है। वह क्यों पडी रहती है कभी इसका कारण आपने सोचा है कि नहीं? इसलिए मेरा निवेदन है कि बोर्ड पर आपका पूरा कन्ट्रोल होना चाहिए।

इसी प्रकार से आप देखे कि 80 परसेंट बिजली इंडस्ट्रियलिस्ट्स को मिलती है और 20 परसेंट रूरल एरियाज में ल गा का मिलती है। मेरे पाम एक किताब है

'Power for the Villages—A Perspective'

इसमें लिखा है कि जितनी बिजली देश में होती है, एक तो बैसे ही कम पैदा होती है, और जो होती भी है उसका 80 प्रतिशत इंडस्ट्रीज और अकेल एरियाज को मिलता है और 20 परसेंट बिजली रूरल एरियाज में लोग को मिलती है दूसरा कारण यह है कि आप इंडस्ट्रीज के लिए 50 परसेंट डिस्काउन्ट देते हैं, जबकि हमको मिनिमम चार्ज देने ही पडते हैं चाहे बिजली इस्तेमाल करे या न करे। इस बात पर ध्यान देने तभी आपका सिचाई और पावर का जो उद्देश्य है वह पूरा होगा वरना नहीं। पूरे भारत

[श्री आर० पी० बड़े]

को एक ग्रिड करदे जिससे कि वे ग्राम बंगाल से बिजली निकले तो सीधे गाँवों में जाय तभी आपका सपना साकार होगा। काश्तकारों को बिजली महंगी मिलती है और कम मिलती है इसकी तरफ आपको ध्यान देना चाहिए।

SHRI PRABODH CHANDRA (Gurdaspur): Mr. Deputy-Speaker, Sir, I am deeply grateful to you for providing me an opportunity to say a few words on a subject which is of tremendous importance not only to India but to the mankind. There is not a facet of our life that is not affected by irrigation and power. Till 1947, it was the intention of the British empire or the Britishers to keep us poor so that they could get cheap recruits, but then after the end of the First World War, to provide raw materials for their industries and to settle the demobilised soldiers of India, the Britishers gave some attention to the irrigation field. The records that are available show that the first canal in India was built on the Cauvery in the Second Century; there is a mention about the canal on the Yamuna in the 14th Century. It was 90 years back that, on a systematic scale, the Britishers built the Ganges Canal and then the Upper Bari Canal, not for the good of the Indians but for the good of the mill-owners of Lancashire and Birmingham for whom they wanted to have cotton and other raw materials so that their industries could work.

14.54 hrs.

[**SHRI K. N. TIWARY** in the Chair.]

But, Sir, immediately after independence to be spent on that a large portion of our resources had to be spent on importing wheat and other eatables from abroad;

About Rs. 745 crores had to be spent by India on importing only

wheat from America and other countries. So, they took very seriously towards irrigation and power.

The total resources of India, so far as water, is concerned, are 1345 million acres ft. and at the moment only 90 million acres feet are being used for irrigation purposes. The others are either allowed to flood the country-side or go straight to the sea. I do not say that the whole of our water resources can be utilised for irrigation, but at least, 33 per cent, i.e. about 450 million acres feet of water can be utilised for irrigation purposes which will irrigate another 30 per cent of the land which can be easily irrigated.

I would draw the attention of our worthy Minister to the fact that greater attention should be given towards utilising the river waters for irrigation purposes. But, it is a pity that, on the one hand, we have done away with the princes but on the other, we have created a new type of Nawabs and princes in different States that we are today noticing. A river may flood one State but they will not allow the neighbour State to utilise that water because they feel that the water belongs to them only. Every State feels that water or electricity or whatever is produced by them or by the Central Government belongs hereditarily to them or to their ancestors. This spirit of provincialism must be done away with immediately if we have to properly utilise the resources of water or power of our country.

Only yesterday our Prime Minister talked about the integration of the country. Integration of the country cannot be brought about simply by words and conferences. Integration can be brought about only if we feel in terms of Indians and take whatever India has, whether it be in Rajasthan or Madhya Pradesh or Punjab, as belonging to the whole of India. In this connection I would

suggest to Dr. K. L. Rao one thing. A reference has been made about to his qualities of head and heart. We are proud of him. At the same time, we are also sorry that when a man like him is at the helm of the affairs, we have not been able to make as much progress as we should have done.

I will not repeat what has been said by other speakers. I will only confine myself to some of the features that have not been discussed by any friends here. The multi-purpose projects started with Bhakra Nangal in 1948. The idea was mooted about 20 years ago but since the Britishers were not interested in giving water to this side of the Punjab and they wanted only that side which is now lying in Pakistan to be irrigated, so, instead of Bhakra Nangal, they gave preference to the Thal project, Haveli project and other canals that were irrigating those areas where the Muslims were residing or those areas from which most of the soliders were recruited.

In 1948 we started with Bhakra Nangal and within a period of seven years—all credit goes to our engineers—the Bhakra Nangal was inaugurated by our revered Panditji in 1955. That was the beginning of the multi-purpose projects. But of late, as I have stated, a sort of tendency has crept up in different States that 'Because this dam is situated in my area, I must have all the benefits of it.' This sort of provincialism, the sooner it is done away with, the better it is for the country.

Sir, the Punjab Government mooted the Thein dam in 1968 because we expected that by the end of 1970, the Beas dam will be completed. We know that 10,000 work-charged men and 4000 regular labour will be thrown out on the streets if no new project was taken up. So, we mooted the idea of the Thein Dam. But,

unfortunately, the Punjab was divided and because of certain constitutional obligations, the Punjab is not allowed to take the work on hand. Now, it has been entrusted to the Centre for completion of the Thein dam. I would most respectfully request the hon. Minister that till the Centre is prepared to go ahead with the construction of the Thein Dam, they must permit the Punjab Government to start the work so that most of the people who are retrenched from the Beas Dam are not thrown out on the road and they are employed at the Thein Dam.

MR. CHAIRMAN: The hon. Member may please be brief.

15 hrs.

SHRI PRABODH CHANDRA: Sir, I have just started. I have a feeling that those people who are obstinate get the better of it...

MR. CHAIRMAN: You will be given not more than 10 minutes. You have finished 3 minutes. You may take another 3 or 4 minutes.

SHRI PRABODH CHANDRA: Another point which I would like to bring to the notice of the hon. Minister is about the bogey of autonomy of the Electricity Board. The Electricity Boards were constituted with a purpose so that the engineers could give their wholehearted attention to the production of electricity. But, Sir, they have become hot beds of corruption. Only in March, 1973 there has come out a Government publication which says:

"A number of diesel generating sets with capacity ranging from 5 KV to 310 KV have been lying idle for the last many years, some of them for 10 to 12 years at five different stations."

I am sorry that our hon. Minister made a statement that only six generating sets were not working, while it is a fact that more generating sets

are lying idle. In 1971 we got some generating sets to generate 6 lakhs units of electricity. And now the total amount of electricity generated by the generators is not more than 1,25,000 units. I am sorry that he made a mis-statement to say that only six generators were not working.

While coming to the next point of States' imbalances, I would like to point out that I am an Indian first and Indian last. I do not only speak for Punjab. I speak for the whole of India. I know my principal saying: First deserve, then decide. I had on my letter head: Know thy rights and have them. But the Principal of my College, instead of having that, wrote: Know thy duties and perform them. This is what has happened in Punjab; Punjab has performed its duties admirably well during the last three wars. So we have the sympathy of the whole country. We gave ourselves so that the country may be free. We sacrificed so that the country may be protected. Millions of our people were uprooted. But we did not graudge. It is below my dignity, it is below the dignity of a Punjabi, to ask for any favour. But, I would plead only because of the fact that there is no public sector enterprise. Our people are agriculturists; we have got only agriculture. Unless you give us enough power we cannot supply enough of wheat and other staple crops to the people with the result that Government will have to spend much more. I know, obstinacy and insistence has a premium in this House. People who defy the Chair have the better of it. But I shall not defy the Chair. I will sit down within a minute.

I would like to bring this to the notice of the hon. Minister. About 8 years back I was at Nangal Dam. I had the privilege of meeting the Admiral of the Navy who was there with some naval divers to see how much silt collected at Bhakra-Nangal. He told me this. The life of

Bhakra-Nangal was expected to be 250 years. If the rate of the silt that is being collected goes on at this rate, he says, it will be lasting only for 70 years. What is a boom for Punjab and Haryana will become a bane after some years. The hon. Minister should look into this aspect of the problem and he should give attention to the de-silting of these dams. When I sought the reasons, I was told, this is because of the catchment area lying in Himachal Pradesh. If the goatwallahs and shepherds are not allowed to graze their cattle, if they are stopped from grazing, they will go against the Government and Himachal Congress will lose four seats. I was told they will be losing 4 constituencies. Actually, we are losing a project which cost us about Rs. 300 to Rs. 400 crores, just to save four Assembly seats.

At the end I would request the hon. Minister to see what is the reason when the estimates are made they are for Rs. 20 crores but when they are revised they become Rs. 40 crores and by the time the project is finished they become Rs. 50 crores. I would not use the word 'corruption' but it is a picture of inefficiency, mal-administration and bad planning. Somebody is to be blamed either in the beginning, middle or at the end. With these words, I thank you very much.

DR. KAILAS (Bombay South):
Mr. Chairman, Sir, I rise to support the Demands of Ministry of Irrigation and Power. This Ministry is another for industrial growth and for assisting the higher production of good grains in the Country. Till the task of balancing the economic growth is fulfilled, there cannot be social justice for which we are trying to strive. Hence, Dr. Rao has got great responsibility for which he has drawn a ten years plan and I hope he will stick to it. Until and unless he works on war-footing and repeatedly pursues into the implementation of 10 year plan, I think, the usual story will be that the projects have

been delayed unusually long raising the cost of the project itself and the other cost also going up of acquisition of the land for paying compensation.

I want to ask the Minister why this indigenous capacity utilisation, construction of Pong Dam, rural electrification, loans for power from World Bank, the transmission project, the Kosi Canal and other dams have been delayed so long. Maharashtra, minus Bombay and Poona, is as backward as any other State in this country. The irrigation potential opportunities are there in Maharashtra but we are denied the facilities which we want. Maharashtra is the second lowest in the rung as compared to the all-India figures of irrigation. Why this is happening, I do not know? We have submitted our projects but they have not been cleared by the Government of India, the Planning Commission or the Central Water and Power Commission. Perhaps, they enjoy delaying the clearance of the projects which amounts to loss of production of foodgrains and retarded growth of small scale industries and agro-industries resulting in the increase of unemployment of large number of people which are increasing year after year.

Maharashtra has to suffer scarcity year after year. Even the irrigation projects upto the allocated waters from disputed rivers have not been cleared. Why, this has happened?

I wish to inform the House that the projects costing Rs. 5 crores require clearance from the Ministry of Irrigation and Power and Planning Commission. The medium projects costing less than Rs. 5 crores but not less than Rs. 25 lakhs need also clearance from the Government of India and the Planning Commission. But exhaustive projects are not to be submitted.

As many as 57 irrigation projects from my State have been sent for

clearance to the Central Water and Power Commission but they are lying in the cold storage from one year to eight years. We have sent detailed schemes of some 10 hydro power projects for clearance to the Government of India; two of them have also substantial irrigation potential. These hydro projects of power generation and irrigation will benefit thousands of hectares of land and hence these should be cleared as early as possible. We have Hirana-kesh power generation project of 653.5 MW, irrigation potential 45,916 hectares of land. This was submitted for clearance on 10th May 1966. The second was Kasari power generation project, 336 MW with irrigation potential of 22,424 hectares. This was submitted on 9th June 1966. Papers regarding the Sahasrakund project were submitted on 23rd March 1964; Bhandardare was submitted on 12th September, 1968; Girna was submitted on 18th June 1970; Pravara canal project was submitted on 22nd May 1966; the Kas project as submitted on 6th October 1969; the Jalsindhi project was submitted on 31st July 1970; the Vaitarna project Stage II, with which I am connected, because the water supply and transmission relate to the constituency from which I come, namely, Bombay, was submitted on 7th October 1971, and the Pawne project was submitted on 17th January 1970.

The Government of India's clearance is not obligatory under any statute. But the Central Government and the Planning Commission do not even agree to the inclusion of projects in the annual plan without a clearance. Why should we not change this outdated and outmoded concept that the expenditure incurred on these uncleared projects is not treated as plan expenditure on which central assistance is calculated? How can Maharashtra, nay, the whole country, progress when the hold-up on clearance has been from 5 to 7 years? Thereby the cost of the projects goes up. I demand that these

[Dr. Kailas]

projects must be cleared within one year.

The Government of Maharashtra has chalked out a programme for 1973-74 to spend about Rs. 8.58 crores on uncleared projects and the stage has come when either we have to slow down the projects or start losing on central assistance. We receive typical replies in regard to these projects that there are river disputes and till they are settled, the projects cannot be cleared. May I impress and urge upon the Minister, Dr. K. L. Rao, to bring the Bill declaring rivers as national property before the House this session itself?

SHRI PILOO MODY (Godhra): National wealth.

DR. KAILAS: National wealth. I want an assurance that this Bill will be brought before this House during this session.

SHRI PILOO MODY: Nationalise the rivers.

DR. KAILAS: Disputes concerning the Krishna, Godavari and Narmada should be settled finally. Otherwise, these will linger on for many more years to come for want of statutory provision.

Maharashtra, as I have earlier said, is the second lowest in the country in terms of irrigation. Here I would like to tell the Minister that two assurances were given in this House. One was by the late Prime Minister, Pandit Nehru, which I will quote a little later. But I would request Dr. Rao to kindly see that the Dudhganga project, pending since 1964, the Kukadi project held up since 1966 and the Upper Wardha pending since 1964 should be cleared immediately. Even projects like Surya, Bhatia, Suki and Aner, in respect of which there is no river dispute or tribunal, are not being cleared. The Minister may kindly tell me why they are not being cleared.

Pandit Nehru had written a letter to the Chief Minister of Maharashtra on 31st December, 1963 which said:

"So far as your irrigation projects are concerned, all waters that you required for them would be supplied."

Further, a statement was made in Parliament on 23rd March, 1963 that Maharashtra can have all irrigation projects on Godavari and may draw by 1978 about 400 TMC in the Godavari. Why then are the projects on the Godavari not being cleared at least up to the limits of the balance of the allocation of water, which I have mentioned a little earlier?

I do not know why the completion of the Pong dam, to be delayed by one year, is being pressed by my friends. Why not the Himachal Pradesh Government depute a senior officer to see that each and every oustee who is going to be displaced gets the land, when 2.5 lakh acres of land are there, and also get compensation? By delaying the Pong dam, perhaps we will lose in many ways. Firstly, we lose by way of agricultural produce, and then the Rajasthan Government loses crores of rupees for paying compensation, while the cost of the project goes higher and higher year after year.

I am told that there a compensation is being asked for, for the trees. Naturally compensation for the trees also should be paid because the trees are now three to seven years old and an amount of Rs. 5 crores has to be paid. Further, an interest of nine per cent which is charged will affect the Rajasthan Government. That is another reason why the cost of this project are going up. Why Rajasthan should suffer any more?

Let us think of the country as a whole and let us see that all the oustees get what they were assured from time to time. But let us see that

the Pong dam is completed this year

During the fourth Plan, we have fixed a target of generating capacity to be 23 million kw after leaving the old and obsolete generating plants. But perhaps we did not determine the manufacturing capacity of HEIL, Bhopal, BHEL of Hardwar, and BHEL of Hyderabad, and hence, 43 million kw of equipment have to be imported. I am sorry to note that there is so much of foreign exchange which has got to be utilised. The only answer for industrial growth and agricultural production is that we must have more thermal generating stations rather than depend on hydel projects.

So, I would request Dr. Rao to personally look into the delays in getting the equipment, delay in the completion of civil works, delay in erection and delay in the finalisation of agency to supply the equipment.

Rural electrification has not been so satisfactory as it should have been after 25 years of independence, so many villages still remain without electricity. Harijan bustees have been kept apart. Even when the whole village gets electricity, the Harijan bustees nearabout do not get electricity. I am sorry to note that though the Plan is there, the electrification of the Harijan bustees is not done. I hope Dr. Rao will apply his mind and see that we celebrate the 25th year of the independence of our country in a dignified way by electrifying all the villages, including the Harijan bustees.

SHRI H M PATEL (Dhandhuka):
Mr. Chairman, Sir, I had looked forward to reading the achievements of the Ministry of Irrigation and Power with considerable interest, and I must confess that I was a little disappointed because what the Minister has had to say both in regard to irrigation and power is that there has been a considerable shortfall in achievement in both cases.

In regard to power the Ministry says that in 1951 we had 2.3 million

kw of power and today we have 18 million. It is of course a matter for some satisfaction, but then, when we look to the targets that have been set for ourselves, we find that we had hoped to achieve 23 million kw of power by the end of the fourth Plan period, and we except perhaps that with some luck we shall reach the figure of 20 million kw. That means a considerable shortfall of three million kw at the end of the fourth Plan. Today, already, we are short by over a million kilowatts. The report goes on to say that in the fifth Plan, we hope to double this that is to say, we hope to have 41 million kw of energy, an additional established capacity of a little over 20 million kw. How is this going to be achieved? The shortfall that was there has been attributed to the failure of indigenous manufacturing capacity to supply sufficient equipment, secondly, shortfall in resources—not enough financial resources. Thirdly, failure in the establishment, maintenance and operation. The point about the indigenous capacity is very important. If the Fifth Plan target is to be realised, then one decision will have to be taken right from the outset and the Ministry of Irrigation and Power should press for it right from this moment—whatever the indigenous capacity is unable to cope with should be allowed to be imported. The indigenous capacity today is no more than 8 million kws, perhaps if pressed very hard they may claim to be able to do 10 million kws. Where then is this gap of 10 million kws to be filled from clearly through imports, there is no other way in which we can achieve this target that we have set before ourselves. The demand for power rises rapidly; in fact in our country it doubles itself every five years; in an advanced country it may take ten years. That is why the Ministry has rightly said that during the Fifth Plan we must establish another 20 million kws and that is why I would urge the Minister to take a strong line in regard to im-

[Shri H. M. Patel]

ports of equipment required which the indigenous manufacturing capacity will be unable to fulfil.

The indigenous manufacturing capacity has in fact a great deal to answer for. It knew what its limitations were; nevertheless it came in the way of import of equipment in good time. That is why we have to pass through tremendous shortages in power all over the country, last year. The cost of that has been incredible loss of industrial production, loss of agricultural production and so many other difficulties into which the whole country was placed; these were entirely because of the shortfall in power generation which shortfall was due to no small extent to the obstinacy of the indigenous manufacturing capacity. Even to this day they insist that they can manufacture everything that the country requires. Quite rightly, we should aim to be self-reliant. But there is no point in shutting our eyes to the fact that indigenous manufacture can only produce certain amount of equipment and no more. If we are satisfied that our requirement is of a certain order, we must see to it that the rest is imported and the foreign exchange necessary for it is found.

I would now like to say a few words in regard to irrigation.

In fact, the Irrigation Ministry takes a great deal of satisfaction from this fact that since independence, we have brought under irrigation 10.7 million hectares of land—far more than anything that was done before that date. That is undoubtedly a matter for satisfaction. But, this report goes on to say that we have so far utilised not more than one-seventh of the available irrigation potential. Why have we not been faster? You yourself say that irrigation facility is one of the foremost and important of infra-structures that is required. If that is so, it would mean that we should do something more in this regard. Water or whatever be the irrigation facility

available is a national resource. This is a point which my hon. friend, I am glad to say, has emphasised. Emphasising must also mean that he proposes to see that this laudable objective or principle is realised in actual practice.

You referred to a number of projects which are still virtually still-born. And Narmada is one which is one of the most important rivers which has remained unharnessed during the last twenty-five years. It carries as much water, I am told, as Sutlej, Beas and Ravi together carry. Water to-day is going into the sea whereas the water of those three rivers has enabled Haryana, Punjab and parts of Rajasthan to achieve the green revolution. Why are we continuing to do this? It is true that the matter is now referred to the Prime Minister for a decision. The Chief Ministers of the four Governments have agreed to refer this to her by withdrawing it from the Tribunal. I hope that the decision will soon be taken. It should be realised that if what Gujarat asks for is agreed to, then it will enable seventy lakhs of acres of land to be irrigated. Only if the height of Navagaondam is of the order which Gujarat has asked for, would it be possible for the Narmada water to reach Rajasthan. Otherwise, what is the point of allotting 500 thousand cusecs of water to Rajasthan? Only if the height of the dam is of that order, call the canal take off from the Narmada reservoir at a high enough level, and then only would you be able to take water upto Rajasthan. In fact the allotment of water to Rajasthan pre-supposes the acceptance of the principle of having a canal system capable of taking the Narmada water right up to Rajasthan borders. The position is simple. But, the point that I would like to mention is this. We have already got the Khosla Committee Report. The Committee was composed of engineers of the highest repute. It is a great pity that we should have allowed so much water to go into the sea and not taken a

decision at the earliest possible moment. If I may venture to make this suggestion for the Prime Minister's consideration it is this that whatever may be the decision in regard to the height of the dam that you may decide upon, let the foundations be laid for the full height that Gujarat requires so that later on we may not say that it was a pity that we have made this mistake in not laying the foundations capable of taking the dam up to the full required height. If the foundations for the full height are laid now, even at that late stage, you can allow the dam to be built upto the right height.

I wish to say one more thing. The hon. Minister, in reply to a Calling Attention Motion regarding Bihar, said something about the tremendous problem that silt creates for all our irrigation works. That is due, very largely, to the fact that not much progress has been made in regard to soil conservation in the catchment areas and afforestation is not proceeding at the pace that is necessary. This, I think, is something to which greatest importance should be attached and I think that it should be taken up in earnest. The programme of afforestation should be taken up on a war footing. That is the only way by which we can, perhaps, prevent the floods from increasing year after year. It will be noticed that every year, a significant increase in floods is bringing in greater destruction. This is the only answer to this

श्री राम लहाय पांडे (राजनवनगाव):

सभापति जी, विद्युत और सिंचाई मन्त्रालय की मांगो पर मैं समझ नहीं पा रहा हूँ कि मैं मन्त्री जी को बघाई दू या उनके प्रति संबेदना प्रकट करूँ। संबेदना इसलिए कि जितना बड़ा दाखिल, जितना बड़ा धार, देश की हरित क्रान्ति का भार, उनके कंधों पर है उतना उनको सशक्त नहीं किया गया। न तो वे उतने सशक्त

हैं और न उनका मन्त्रालय उतना सशक्त है। मैं अनुभव करता हूँ कि अगर सिंचाई और विद्युत के विकास के सन्दर्भ में बार-फूटिंग पर इस मन्त्रालय को सशक्त नहीं किया गया तो फिर हम गरीबी हटाओ नारे को एक कल्पनामात्र ही समझे। किसान आपसे कुछ नहीं चाहता है, किसान श्रम की प्रशंसा देना चाहता है, श्रम की साधना के माध्यम से धरती की पूजा करना चाहता है और आपसे केवल पानी चाहता है। धरती की बंदना में हमने सुजलाम् सफलाम् का कीव माया है। यदि धरती सुजलाम् नहीं है तो सफलाम् नहीं हो सकती है। धरती यदि पानी से परिप्लंबित नहीं है तो फिर उस उससे यह आशा नहीं कर सकते कि वह हमें खाद्य सामग्री दे, फल दे। इस सन्दर्भ में मैं प्रधान मन्त्री जी से निवेदन करना चाहता हूँ, प्रार्थना करना चाहता हूँ कि पाचवी योजना के माध्यम से अधिक से अधिक धन का प्रावधान करके इस हरित क्रान्ति की परिकल्पना के सन्दर्भ में इस मन्त्रालय को सशक्त करें। डा० राव बड़े योग्य मन्त्री है, उनका मन्त्रालय भी बड़ा योग्य है लेकिन कर्मठ होना एक बात है और साधनों को बटोर कर समृद्धि की ओर लगाना दूसरी बात है। मैं आप से निवेदन करना चाहता हूँ कि 12 हजार करोड़ का सिंचाई का प्रावधान चौथी योजना में था और पाचवी पंचवर्षीय योजना में उसको बढ़ाकर 21 सौ करोड़ किया जायेगा। यदि आप हमारी स्थिति को देखें तो इस देश में, संसार में जितनी धरती पर खेती होती है उसकी दो प्रतिशत धरती यहाँ पर है जिसपर खेती होती है लेकिन हमारी आबादी

[श्री राम सहाय पांडे]

संसार की कुल आबादी का 14 प्रतिशत है। लेकिन इन्द्र भगवान की कृपा से संसार का जल जो हमको प्राप्त है वह दस प्रतिशत है यानी दस प्रतिशत जल, जो संसार में उपर से बरसता है वह हमारी धरती को प्राप्त होता है। लेकिन जो पानी बरसता है वह पानी नाली में, नालों में, नहरों में, नदियों में, बड़ी-बड़ी नदियों में बहकर समुद्र में बिलीन हो जाता है। उस पानी का हम केन्द्रीयकरण नहीं कर पाते हैं, उस पानी को हम इकट्ठा नहीं कर पाते हैं। यही कारण है कि जब हर हर करके पानी बरसता है तो नदियों में बाढ़ आती है, हम फ्लड कंट्रोल नहीं करते और वह पानी समुद्र में चला जाता है। यदि हम संसार के पानी के इस दस प्रतिशत भाग को, जो उपर से बरसता है, उसका संयोजन कर सकें तो क्या हमारी धरती भूखी रहेगी? क्या हमारे यहाँ है कहीं न कहीं फाल्टी प्लानिंग है जिसके कारण हर जगह धरती प्यासी है, प्यासी है, किसान भूखा है, किसान भूखा है—यह नारा लग रहा है। यदि आप चाहे, धरती को पानी दे सके तो बेकारी दूर कर सकते हैं, अनाज की समस्या का समाधान कर सकते हैं और वहाँ पर और तमाम विकास के काम हो सकते हैं।

मैं इस सन्दर्भ में अपने प्रदेश पर आ जाना चाहता हूँ क्योंकि आपकी घंटी का मुझे बड़ा डर है। मध्य प्रदेश इस देश का सबसे बड़ा भाग है जिसका कुल क्षेत्रफल 4,34,452 वर्ग किलोमीटर है जोकि हमारे देश का 13.5 प्रतिशत भाग है और आबादी 7.5 प्रतिशत है। आप सिंचाई की स्थिति

को भी देखें। यह सबसे बड़ा दुर्भाग्य है, आपसे क्या कहूँ जब मैं कहता हूँ कि दुर्भाग्य है, हमारा प्रदेश पिछड़ा हुआ है तब न तो हमें यह कहना अच्छा लगता है कि हमारा दुर्भाग्य है और न यह कहने में बड़ा गर्व होता है हमारा प्रदेश पिछड़ा हुआ है लेकिन वस्तुस्थिति यह है कि मध्य प्रदेश पिछड़ा हुआ है। साधन होते हुए भी, पानी होते हुए भी, नर्मदा, तापती, सोन, महानदी, गोदावरी इन नदियों के होते हुए भी जिनकी धाराएँ हमारी सीमा के बीच से होकर निकलती हैं, इतनी नदियों का नैसर्गिक प्रसाधन हमारे पास हो उसके बाद भी हमारे प्रदेश में केवल 7.5 प्रतिशत सिंचाई हो जबकि और स्थानों पर 23 प्रतिशत हो। (व्यवधान) इस सिंचाई की न्यूनता और कमी के कारण हमारा उत्पादन, देश भर में जितने प्रदेश है उनमें सबसे कम है क्योंकि सिंचाई हमारे यहाँ है केवल 7.5 प्रतिशत। इसी के कारण हमारे यहाँ जो चावल का उत्पादन होता है वह केवल 841 किलोग्राम पर-हेक्टर होता है और गेहूँ 760 किलोग्राम पर-हेक्टर होता है। अब और प्रदेशों की जो स्थिति है उसकी तुलना में आप देखें कि चावल के लिए सिंचित क्षेत्र 13.3 प्रतिशत और 1970-71 में उत्पादन 841 किलोग्राम प्रति हेक्टर जबकि तामिलनाडु में 93 प्रतिशत चावल का क्षेत्र सिंचित और उत्पादन 1974 किलोग्राम प्रति हेक्टर। इसी प्रकार से गेहूँ में मध्य प्रदेश में सिंचित क्षेत्र 10.6 प्रतिशत और उत्पादन 1970-71 में 760 किलोग्राम प्रति हेक्टर जबकि पंजाब में गेहूँ का सिंचित क्षेत्र 70 प्रतिशत और उत्पादन 2215 किलोग्राम प्रति हेक्टर। इसी प्रकार से और प्रदेशों में भी होता है। इससे मैं यह सिद्ध करना चाहता हूँ कि पानी होते हुए भी पानी प्राप्त नहीं होता है। सिंचाई के साधनों की कमी

के कारण हमारा उत्पादन कम होता है। हमारा क्षेत्र बढ़ा है। और यदि आप नदी नाले और बड़ी बड़ी नदियां जिनका मैंने उल्लेख किया उनके पानी को बांधकर उसकी जलधारा खेती की तरफ उन्मुख कर दें तो पंजाब के अनुपात में, हरियाणा के अनुपात में और तामिलनाडू के अनुपात में हम भी आ सकते हैं। इस बिपन्नता और अकिंचनता की स्थिति में भी हम तीन चार वर्ष पहले सरप्लस थे। इन तमाम परिस्थितियों को देखते हुए मैं निवेदन करना चाहता हूँ कि आप प्रधान मन्त्री जी से कहिये मध्य प्रदेश की ओर से, कि एक हजार करोड़ का विशेष प्रावि ान करने का प्रयास करें। इस एक हजार करोड़ के लिए यदि हम रेगिस्तान में बसे होते तो कह सकती है कि एक हजार करोड़ क्यों दें लेकिन जहां पानी है—मध्य प्रदेश में 50 इंच पानी बरसता है—जहां गेहूँ के लिए मालवा की भूमि है और चावल के लिए छत्तीसगढ़ की भूमि है, गेहूँ भी है, चावल भी है और दाले भी है, वहां यदि एक हजार करोड़ का विशेष रूप से प्राविधान किया गया और जो हमारे प्रोजेक्ट्स अधूरे हैं नदियों के वह पूरे कर सकें, तमाम पानी का संयोजन करके खेतों की तरफ बहा सकें—यदि इस प्रकार की सहायता आप हमारी करेंगे तो हमारे प्रदेश के पिछड़ेपन को भी दूर करेंगे जहां कि हर तीसरा आदमी अदिवासी है, हर तीसरा व्यक्ति हरिजन है। आज हमारा प्रदेश पिछड़ा हुआ है, जंगलों में है और खेती के तमाम साधनों और उपकरणों का हम उपयोग नहीं कर पा रहे हैं। यही हालत बिजली की भी है, उस पर भी मैं आर्जना।

इसके साथ साथ मैं नर्मदा नदी के सम्बन्ध में भी निवेदन करना चाहता हूँ। यह नदी हमारे यहां से निकली है, इसका उद्गम हमारे यहां से है। उसका कुछ झगड़ा गुजरात से है। यह झगड़ा नवगाव बांध की ऊंचाई कितनी हो उसके सम्बन्ध में है और यह मामला प्रधान मन्त्री जी को सौंप दिया गया है। मैं आपके माध्यम से माननीय मन्त्री जी से निवेदन करना चाहता हूँ कि वह प्रधान मन्त्री जी से कहें एक-दो महीने मे उसका निर्णय दे दे, बड़ी उत्सुकता से मध्य प्रदेश और गुजरात उसकी प्रतीक्षा कर रहे हैं। यह जो डिस्प्यूट है वह कहीं न कहीं जाकर हल होना चाहिए। एक चम्मच पानी हम उसका इस्तेमाल नहीं कर पाये हैं। यह एक पेरीनियल रिवर है जोकि समुद्र में जाकर विलीन हो जाती है किन्तु दुर्भाग्य की बात है कि उसके जल का हम उपयोग नहीं कर सके तो फिर हम भूखें रहेंगे ही। हमारी प्रधान मन्त्री बड़ी सशक्त हैं, आज के समय की वह नेता हैं, हमारे देश की कर्णधार हैं, हम निवेदन करना चाहते हैं कि इसका तुरन्त निर्णय वह दे।

बिजली का जहा तक सम्बन्ध है, हमारे यहां सस्ता कोयला है, घटिया क्वालिटी का कोयला है वहां पर सुपर थर्मल पावर स्टेशनस लगा दिये जायें। डा० राब बतायेंगे, हमने उनको बाहर भेजा स्टेट की तरफ से और कहा कि पिटहेड्स पर आप पावर स्टेशन लगा दीजिये। हम ने नाम दे दिये। अब मालूम नहीं क्या कठिनाई है, शायद अन्ततोगत्वा यही कहेगे कि इनके पास पैसा नहीं है, साधन नहीं है। लेकिन

[श्री राज सहाय पांडे]

हम कहते हैं कि साधन हमारे पास हैं, पैसा प्राप्त करना दीजिये। हमारे पास साधन हैं, इनफीरियर क्वालिटी का कोयला हमारे पास है, हम ने उनको गिनाया है कि अगर इस पिट हैड पर पावर स्टेशन लगा दे तो आपका काम बहुत आसान हो सकता है, और पाब, छै स्टेट्स को हम सस्ती बिजली दे सकते हैं अगर पिट हैड्स पर सुपर पावर स्टेशन लगा दे। सतपुड़ा में 6 यूनिट लगा दे तो 1200 मेगावाट बिजली हम पैदा कर सकते हैं, कोरबा में 5 यूनिट लगा दे तो 1000 मेगावाट बिजली पैदा कर सकते हैं और सिंगरौली में 5 यूनिट लगा दे तो 1000 मेगावाट बिजली पैदा कर सकते हैं। इस तरह में हम 3,200 मेगावाट बिजली पैदा कर सकते हैं अगर इन तीनों योजनाओं को आप पूरा कर दें। इस तरह में बिजली पैदा करके हम मारे प्रदेशों को बिजनी दे सकते हैं केवल आप पिट हैड्स पर सुपर पावर स्टेशन लगा दें। और इसमें कमी क्या होगी कि ट्रांसमिशन टावर में बिजली जाये अपनी अपनी स्टेट्स में ट्रांसमिशन टावर लगा लें, और हम रेलवे की भी मदद कर सकते हैं जो ऐक्सट्रा बैचन्स गेनगेज होते हैं कोयला ले जाने में उनकी बचत होगी अगर पिट हैड पर आप पावर स्टेशन बना दें तो। पिट हैड पर पावर स्टेशन लगाने के बाद हम यह करेंगे कि वहाँ से सस्ती बिजली सप्लाई करेंगे और अलग-अलग स्टेट्स अपने ट्रांसमिशन टावर लगा दें। बैंगल की भी बचत हो जायेगी।

हमारे यहाँ क्या स्थिति है? हमारे यहाँ 1,90,191 सिंचाई के कूप बन पाये, जब कि

साबो-साबो कूपों के लिए कूप पम्प की आवश्यकता है। आप तमिलनाडु, पंजाब और हरियाणा को देख लीजिये कि बिजली की कजह से वह ज्यादा पानी खींच सकते हैं, सब-सीइल वाटर उन के यहाँ मिलता है। हमारे यहाँ अब सीइल वाटर उतना नहीं है, इसलिए हम को ज्यादा खुराई में जाना पड़ता है। अब जरा यह भी देखें कि खेतों में हमारे यहाँ कितनी बिजली लगती है? केवल 4 प्रतिशत बिजली लगती है जब कि हरियाणा में 34 प्रतिशत, तमिलनाडु में 25 प्रतिशत, पंजाब में 24 प्रतिशत, आंध्र प्रदेश में 21 प्रतिशत। जरा देखिये तो मध्य प्रदेश है कहा? कहीं नहीं। भूगोल में तो बड़ा दिखता है, लेकिन बिजली में कहीं नहीं दिखता है।

हमारे मध्य प्रदेश में 70,414 गांव हैं उनमें से हम केवल 9,273 गांवों में बिजनी दे सके हैं। जबकि हरियाणा में जितने गांव हैं अंतिम गांव को बिजली देने की सेरेमनी प्रधान मंत्री ने अपने हाथों में की, यानी 100 प्रतिशत। तमिलनाडु 96 परसेंट, महाराष्ट्र 40 परसेंट, मिसूर 42 परसेंट आंध्र 35 परसेंट, गुजरात 27 परसेंट और उत्तर प्रदेश 23 परसेंट, गांवों में बिजली पहुंचायी जा चुकी है। लेकिन मध्य प्रदेश में केवल 13 परसेंट गांवों में बिजली पहुंचायी जा सकी है। अब श्रीमन्, हम किससे रोये? का पर कल सिंगार, पिया मोर आंध्र। ऐसी स्थिति हमारी हो गयी है।

हानाकि हमारे मंत्री जी बड़े योग्य हैं, लेकिन कोई सुनने वाला नहीं है। मैं कहता हूँ कि आप मंत्रालय को सक्षम कीजिये, पैसा का प्राविधान कीजिये, योजनाओं को सक्षम कीजिये ताकि देश की हरित क्रांति की

कल्पना को सफल बनायें। और मध्य प्रदेश जो पिछड़ा हुआ है, गरीब है, निर्धन है, भ्रष्ट है, तमाम साधनों से भ्रष्ट-भ्रष्ट होते हुए भी उसका कटोरा खाली है। धरती प्यासी है, उसकी प्यास बुझाइये जिससे हमारी धरती सुखलाम हो ताकि सुखलाम हो सके। धन्यवाद।

15-44 hrs.

[DR. SARADISH ROY in the chair.]

श्री नाथू राम निर्वी (नागौर) : सभापति जी, देश का सिंचाई और बिजली मंत्रालय एक बहुत ही महत्व का मंत्रालय है और इसके जरिये देश को बनाने का सबसे अच्छा तरीका है। स मंत्रालय की कार्यवाहियों से क्योंकि सिंचाई और बिजली से कृषि का उत्पादन बढ़ता है और देश के अन्दर उद्योग का उत्पादन भी बढ़ता है। इसलिए इसकी मांगों का समर्थन करना जरूरी है, और मैं उसका समर्थन करता हूँ। पर मांगों का समर्थन करते हुए कुछ फ़ैसले जो हमारी केन्द्रीय सरकार को करने हैं, और जिसमें इस मंत्रालय को भी अपना हिस्सा भ्रदा करना है, उनका जिक्र करना चाहता हूँ। उनमें सब से अहम फ़ैसला तो यह है कि हमारे देश की नदियों का पानी का उपयोग, जो कई राज्यों से हो कर गुजरती हैं, उन योजनाओं का, जो काफ़ी अर्थ से विचाराधीन पड़ी हुई हैं, इम्प्लीमेंटेशन नहीं हो पाया। और वह इसलिए नहीं होता कि कई तरह के विवाद हमारे राज्यों के आपस में बढ़े हैं। उनको निपटाने के लिए कई व्यवस्थाएँ हमारे विधान में हैं, पर वे व्यवस्थाएँ जो विधान में हैं वह काफ़ी उपयुक्त नहीं हैं, काफ़ी सफ़िफ़िमेंट नहीं हैं, 231 L.S.—11.

जिसकी वजह से उन विवादों को निपटाया जा सके। इसलिए कांस्टीट्यूशनल अमेंडमेंट करने का निश्चय केन्द्रीय सरकार ने किया है। और वह विज्ञान प्राज्ञ चिह्न या इस सदन में। पिछली दफ़ा नहीं आया, इस बार भी आयेगा कि नहीं पता नहीं। पर मैं खास तौर से डा० राव से कहना चाहता हूँ, और आप को मार्फ़त केन्द्रीय सरकार से निवेदन करना चाहता हूँ कि जब कांस्टीट्यूशनल अमेंडमेंट होता है तो राज्यों से पूछते हैं कि आप लोग अपनी राय दीजिये। कुछ राज्यों ने जवाब भेजा है, लेकिन कुछ ने नहीं भेजा है। मैं सोचता हूँ कि अगर जरूरत पड़े तो प्रधान मंत्री को राज्यों को चिट्ठी लिखनी चाहिए और इस सदन के उठने से पहले कांस्टीट्यूशनल अमेंडमेंट बिल पास होना चाहिए क्योंकि उसको बिना पास किये कई विवादप्रस्त मामले जो पड़े हैं वह नहीं निपट पायेंगे। उनको निपटाने के लिए एक ताकतवर कांस्टीट्यूशनल प्रोवीजन जब तक हमारे पास नहीं होगा तब तक उन विवादों को नहीं निपटाया जा सकता। नेशनल ग्रिड का आइडिया बड़ा अच्छा है क्योंकि जग सारे देश का है और उपयोग भी सारे देश के लिए होना चाहिए। लेकिन यह काम ठोक ढंग से तभी कर पायेंगे जब कांस्टीट्यूशनल अमेंडमेंट बिल पास हो जाये, और वह इसी सेशन में पास होना चाहिए। इसलिए मेरी मांग है कि केन्द्रीय सरकार उस बिल को इसी सेशन में लाये। पार्लियामेन्ट्री मंत्री जो से निवेदन करना चाहता हूँ कि यह हमारे देश के लिए बहुत ही जरूरी और अहम कानून है और उसको जल्दी से जल्दी इसी सेशन में पास करना चाहिए।

[श्री नाथू राम बिर्वा]

सभापति जी, खास तौर से अब मैं देश के सुखाग्रस्त इलाकों की तरफ सरकार का ध्यान दिलाना चाहता हूँ कि किस तरह से बिजली और पानी की व्यवस्था न होने की वजह से इस देश का करोड़ों रुपया खर्च हो जाता है हर साल अकाल की समस्या को सुलझाने के लिये। करीबों रुपया राजस्थान में खर्च होता है, गुजरात में खर्च होता है, हरियाणा के उन इलाकों में खर्च होता है, महाराष्ट्र में खर्च होता है। उन इलाकों के अन्दर पानी और बिजली की व्यवस्था को जमाना है ताँ जिन नदियाँ का पानी आ सकता है रावी, व्यास और सतलज जिन के जरिये भाखडा बना और उस के बाद राजस्थान कैनल बन रही है ऐसी योजनाओं को चालू करना पड़ेगा जिस से सूखे की समस्या का मुकाबला किया जा सके और जो करोड़ों रुपये हर साल खर्च करना पड़ता है उस को बचाया जा सके।

राजस्थान कैनल प्रोजेक्ट के बारे में खासतौर से जो काम एक विवाद खड़ा हुआ था काल अटेंशन के जरिये कि जब तक उन बिस्थापितों को न बसा दिया जाय तब तक पानी स्टोर न करो पीग बाध में। तो यह गतं लगाना, मैं सोचता हूँ उचित नहीं है। जिस योजना से 10 लाख टन अनाज पैदा होने की गुआइश है, बाध बना हुआ तैयार है, पहले भी उस में बहुत देरी हो चुकी है, उस में अब और विलम्ब नहीं होना चाहिये। रावी, व्यास और सतलुज के पानी का उपयोग राजस्थान के उन इलाकों में करने जा रहे हैं जहाँ कि आज पीने का पानी भी नहीं है। 10 साल

में एक साल बरसात होती है, 9, 9 साल अकाल पड़ता है। राजस्थान कैनल के अन्दर मैंने निवेदन किया है कि उस का सारा पानी पश्चिम को और ढाल है जो पाकिस्तान बोर्डर की तरफ है, तो उस पानी को लिफ्ट इरीगेशन स्कीम्स के जरिये पूर्व की तरफ लाया जाय। उस के लिये हम ने तीन लिफ्ट योजनाय रखी है, पहली तो छतीसगढ से नीखा होते हुए नागौर और नागौर से जोधपुर तक की योजना है। इस लिफ्ट से करीब 50,000 एकड़ की सिंचाई बीकानेर जिले में होगी, डेढ़ लाख एकड़ की सिंचाई नागौर जिन में और 1 लाख एकड़ भूमि की सिंचाई जोधपुर जिले में करने से इन तीनों जिनों की अकाल की समस्या समाप्त हो सकता है। दूसरी लिफ्ट स्कीम है नाचना रामदेव का पाप रन मिनी-याना, फलभूड तक। इसी नहर के जरिये फला द्वारा बाडमेर जिले में तिलवाडा गाव तक पाना पहुंचाया जा सकता है। और तीसरी योजना रामगढ से पाकिस्तान बोर्डर के किनारे फलो के जरिये इसी पानी को बाडमेर की चौहाटन तहसील तक पहुंचाया जा सकता है। जब तक इन स्कीमों के जरिये एक एक जिले की डेढ़, दो लाख एकड़ भूमि को सिंचाई का स्टैबिलाइज नहीं करेगा तब तक इन इलाकों के अन्दर और कोई पानी की व्यवस्था नहीं हो सकती है।

बहा पर कुछ पोकेट्स में भूमिगत पानी है, उस पानी को निकालने के लिये उन डेवर्ट के इलाकों में बिजली पहुंचानी पड़ेगी। बिजली बोर्ड अपनी मौजूदा इकोनामिक्स

में उन इलाकों में बिजली पहुंचाने में सक्षम नहीं है । इसलिये बिजली के प्राविधान को रखने के लिये केन्द्रीय सरकार को बड़े पैमाने पर उन इलाकों में काम अतने हाथ में लेना चाहिये जिन में वट्टा पर ट्यूब वेल चलाये जा सके । उन इलाकों में बिजली की बड़ी-बड़ी लाइन लगाने और उम के डिस्ट्रिब्यूशन का काम केन्द्र को करना चाहिये जिस से हर साल जो करोड़ों रुपया अकाल राहत कार्यों में खर्च करना पडना है, उस की बचत हो सकती है, और समस्या का स्थायी हल भी निकाल सकता है । अगर इन योजनाओं को सबसिडाइज करना पडे, ग्रान्ट देनी पड़े तो भी मेरी समझ में यह एक प्रोफ़ीटेबिल प्रोपोजिशन रहेगा और नब जा कर के हम उन इलाकों के अन्दर बिजना पहुंचा सकेंगे भूमिगत पानी लेने के लिये ।

इसी तरह से गंगा-कावेरी लिंक का नेशनल ग्रिड का जो आइडिया है वह बहुत अच्छी स्कीम है । उस के बारे में यू० एन० ओ० की टीम ने कहा है कि हिन्दुस्तान में इस काम को करने की सक्षमता है, थोड़ी भी बाहर से कुछ बातों में सहायता लेनी पड़ेगी । इसलिये जब हमारे पास सक्षमता है तो हम को उस पानी को कावेरी तक जोड़ना चाहिये जिस के कई उपयोग है जैसे ट्रांसपोर्टेशन होगा, बिजली जनरेट होगी जिस से बड़ी भारी सिंचाई होगी । जमीन में पानी की रिसाई होने से जहां जमीन में पानी नहीं है वहां पानी बढ़ेगा । इस तरह से वह बड़ी इम्पार्टेंट योजना है । राजस्थान के लिए भी नर्बदा से फायदा पहुंचाने की

बात है । लेकिन वह तभी सम्भव हो सकती है जबकि हम नर्बदा पर जो बांध बन रहा है नवगांव में उसकी हाइट का फैसला तुरन्त करें । मैं प्रधान मंत्री जी से निवेदन करूंगा कि वह इसका फैसला तुरन्त करें और उमकी हाइट को बढ़ायें । तभी उस पानी का उपयोग राजस्थान के बाढ़मेर तथा जालौर के सूखे जिलों में हो सकेगा जहां हमेशा अकाल की वजह से करोड़ों रुपया हर वर्ष खर्च करना पडता है । गुजरात का भी बहुत सा इलाका नवगांव और नर्बदा के पानी के उपयोग से सैलाब होगा और करोड़ों रुपये का देश को लाभ होगा । यह बहुत जरूरी है । वह बहुत महत्वपूर्ण प्राजेक्ट है । इसको बनाना चाहिये यह कोई काल्पनिक नहीं है, प्रक्टिकल प्राजेक्ट है । इस दृष्टिकोण से हमें चाहिये कि इस नेशनल ग्रिड के आइडिया को हम देश में जल्दी में जल्दी लागू करने की कोशिश करें । उस पानी का उपयोग होना चाहिये ।

बिजली के लिए खास तीर से मैं निवेदन करना चाहता हूं कि सूखे इलाकों में बिजली पहुंचाने के लिए हमें धाज भी देश में थर्मल पावर पर ज्यादा जोर देना होगा । कोटा में सी मैगावाट का पावर स्टेशन लगाने की बात भी है ।

लेकिन उसका अभी तक सर्वे भी नहीं हुआ है । आपको चाहिये कि आप उसके अन्दर जल्दी से कार्रवाई करें और साथ ही राजस्थान सरकार को भी जोर दे कर इसके बारे में लिखें कि वह इस काम को जल्दी पूरा करे । सिंचाई और बिजली के अन्दर हमें बहुत

[श्री नाथू राम सिन्घा]

सूख बूझ से और निश्चित नीतियां लागू करके चलने की आवश्यकता अभी काफी देर तक रहेगी और उस में थर्मल पावर पर ज्यादा जोर देना होगा।

आप समझते हैं कि एटमिक पावर सस्ती पडती है। चार सौ मैगावाट का कोटा में आपने एटमिक पावर प्लांट लगाया है। उमको आप ज्यो ही चालू करते हैं उसका बैयारिंग निकल जाता है और वह चल नहीं पा रहा है। उमको जल्दी दुस्त किया जाये ताकि देश की समस्याओं का कुछ हल निकल सके। जो कॅनेडियन एक्सपर्ट्स हैं उनको आप कहे कि वे इम काम को जल्दी सँज्दवी पूरा करे। साथ ही थर्मल पावर पर आप ज्यादा जोर दे क्योंकि जैसी स्थिति आज इस देश में पैदा हुई है वह और भी आग पैदा हो सकती है। एटमिक पावर पर आपका नौ दस पैसा खर्च आता है जबकि थर्मल पर दस ग्यारह पैसा आता है। थोड़ी सी थर्मल पावर महीनी जरूर पडती है लेकिन वर्तमान स्थिति में यह मान कर आपको चलना होगा कि थर्मल पावर पर जोर दिया जाए। कारण यह है कि देश में कोयला बहुत है। कोयले से जैन्टरेशन चाहिए पिट हँडल पर करे या नजदीक से नजदीक कही पर कोयले का ट्रांसपोर्ट करके करे, आपको इसके बारे में कोई न कोई व्यवस्था करनी होगी ताकि पावर की कमी की वजह से जो इन्स्टेबिलिटी आती रहती है वह न आ सके।

संघा में से फलड के दिनों में पानी प्राप्त किया जा सकता है और खास तौर से नदीरा के पास बीस तीस हजार क्यूसेक पानी लिफ्ट करके सनसूनु लाया जाए। कुछ

हिस्से में लिफ्ट और कुछ हिस्से में फलो से बहा इस पानी से सिंचाई की व्यवस्था की जा सकती है। नागीर बरू, बाडमेर, जालौर, जोधपुर आदि में फलो से इसका उपयोग खरीफ फसल के वक्त सिंचाई कर के किया जा सकता है। पटने के पास जो पानी आप लेना चाहते है काबरी के लिए उसका भी कोई विरोध नहीं है। वह पानी भी सरपलस गंगा में है। इस तरह से गंगा के पानी के बारे में हरियाणा सरकार ने यह तजवीज की कि फलड के दिनों में जो पानी अबलेबल है उमको हरद्वार के पास से बीरेज बना करके गंगा कॅनाल, यमुना कॅनाल को फ्रास करते हुए जो उन्होंने अपनी आगमेटशन कॅनाल बनाई है, उसके साथ महेन्द्रगढ, गुडगाव आदि के सूखे इलाको में पानी से सिंचाई की व्यवस्था वह करना चाहती है। इसके लिए वह दस हजार क्यूसेक पानी लेना चाहती है। मैं चाहता हूँ कि इस योजना को पाच हजार क्यूसेक और बडा कर राजस्थान क नौहर मादरा आदि के इलाका की भी पनो के जरिये सिंचाई की व्यवस्था की जाए। गगानगर आदि इलाके राजस्थान "नाल" से नहीं आते है इनको ऐसा करके 80-90 दिन तक सैलाब किया जा सकता है और उत्पादन बढ़ाया जा सकता है। सूखे इलाको के लिए जो आप प्रतिवर्ष करोडो रुपया खर्च करते हैं उसका एक बिविड नक्शा आपके सामने होना चाहिये। आज जो आप सोचते है कि फालतू खर्चा अकमल के वक्त आप कर रहे है उससे आप बच जर्गने और इन योजनाओं को अन्धर अन्धर पैसा लगाया जाएगा तो यह पैसे का सधुपयोग होगा।

SHRI VIKRAM MAHAJAN (Kangra): To-day we are discussing the Demands of the Irrigation and Power Ministry. Sir, to-day, in view of the certain conditions prevalent in the country, I have to submit that a new look, a new approach and a new planning is needed to solve the problems facing the country.

The entire country is facing a power shortage and I would request the hon. Minister to scrap all the previous approaches and have a fresh look at the entire power system in the country. The maximum power in the next five years can be developed in Himachal Pradesh if a crash programme is gone through and I am sure, for the next 20 years, the power shortage can be met only from that small region. Therefore, the entire programme or at least the major programme should be diverted towards developing the power potential of Himachal Pradesh where minimum land will be utilised for the dams and the maximum power can be generated. Not only this, efforts should be made to complete the power projects in the shortest possible time instead of wasting the time in spreading out the projects over five or seven years. I will quote the instance of Seul project in the Himachal Pradesh. The project was supposed to be completed within a year but it was delayed and, not only there is delay in the production of power, but the cost also has mounted up. Instead of one shift, if three shifts have been put in, then, by this day, the project would have been completed and the cost would have been much less than what it will be when the project is ultimately completed. Not only this, the country would have got more power by now than it would get later on and the industries which have suffered and irrigation which has suffered, would not have suffered to that extent.

Therefore, what I am submitting now is that if a new look, a new approach is made and if you select only

a few projects and complete them at the earliest possible time by putting in three shifts so that the country gets the maximum power within the shortest possible time, that is the approach that is needed. We do not want spreading out 20 projects and each one taking 20 years. We need a few projects and maximum amount should be put in and they are completed and they are put in execution and more power is generated so that more industries come up. So, what we need is a new approach.

Sir, one of the biggest blunders which has been committed is the construction of the Pong Dam. I will give three major reasons why it is the blunder of the 20th century. 50,000 acres of irrigated land which produce half a million tonnes of foodgrains is going to be dammed up, is going to be submerged in water for the production of a million tonnes of foodgrains. I have never heard a greater blunder in the history of irrigation, where land producing half a million tonnes of foodgrains is going to be submerged for the production of a million tonnes of foodgrains. It is what the project is ultimately going to cost us. This is what the Minister has stated in the House yesterday that the irrigation which the water that will come out on account of this dam will produce a million tonnes of foodgrains.

Not only this, this project is mainly meant for the benefit of the Rajasthan State. Now this project is wholly meant for the benefit of the Rajasthan State and I for one, would try to give the maximum benefit to the people of Rajasthan because it is an area which is regularly facing famines and there is no water and maximum help should be given to Rajasthan. But, at the same time, the people with whose tears the particular project is made, should be given a humane treatment. There should be a humanistic approach and all the efforts should be

[Shri Vikram Phalajan]

to minimise the misery of these people. These two different points of view should be fused in such a way that minimum misery is caused to the people affected and maximum benefit accrues to the nation. That should be the objective. From this point of view, Dr. K. L. Rao did take in the early stages a very humanistic view. Thrice he gave an assurance in the House that he will reduce the miseries to the minimum, by saying that these oustees will be rehabilitated first and then the water will be impounded. In a sense, that was his approach then but I don't know how suddenly he has changed his view. His entire approach now is this, he has now started thinking like this, that he will have to impound the water whatever the consequences may be. This he is going to do in this very year. As I mentioned yesterday, if such assurances are not implemented and are not kept up, what happens is, such things bring congress party to ridicule, the Minister who gives such assurance to ridicule, it does bring the Government to ridicule. Therefore every effort should be made to implement these assurances which are given in this House. This is my respectful submission, Sir.

16 hrs.

A point was made that if we do not impound the water in this dam then we will lose millions of tonnes of foodgrains and all that. I have another point to make. This very land which is going to be submerged under water is producing about half a million tons of foodgrains. Therefore, if the same water is taken to Rajasthan in the next two years one million tonnes of foodgrains is not going to be produced. At the moment it will be quarter million in 1974 and half a million in 1975 and so on, it will be a gradual rise. The hon Minister should maintain the assurance which he has given in this House. He should implement such assurances. He should

see that they are rehabilitated and then only he should impound the water. This will not harm the interest of Rajasthan at all. Because, whatever the gains made there are the losses in this particular region. We have to take both the factors into account. Therefore, I submit, water should not be impounded at all for another 6 months or one year till rehabilitation takes place. It will not cause any damage to the foodgrain production in the country. Actually it will cost less to the Government of India and to the country. It is because the amount which is spent on temporary rehabilitation of these people, 70,000 of them, will be much more than the corresponding benefit which will accrue if the water is impounded. I have no quarrel with the representatives of Rajasthan. I do think that if hon. Members from Rajasthan had taken deep interest in this problem they would have solved it by this time and this situation would not have arisen at all. It is only because the bureaucracy in Rajasthan has been feeding them with wrong facts and information that they are taking this particular attitude. I want them to form a Committee, a Committee consisting of Rajasthan MPs who should see that these people who are going to be thrown out for the benefit of Rajasthan, are given proper treatment in Rajasthan.

The rainy season will be coming in June, 1973. The impounding of water will start. There will be enough water coming and difficulty will be faced by these 70,000 people, because there is no other source of income for them. Whatever nominal compensation has been given is not enough. It has been said that majority, 80 per cent, have got compensation and an impression has gone round to the effect that huge amounts have been given to the majority of the people. It is not so, I represent that area. I know that area. I can assure the House that they have not got compensation of more than 20,000. What can you get

for Rs. 20,000? For Rs. 20,000 you cannot get a single irrigated acre of land at all. It costs about Rs. 25,000 to get a good perennial acre of land and it is this class of people that I am speaking for. If there are five to seven persons who have got huge land Dr. Rao can amend the law and deny the entire compensation to them but I am speaking for 80 per cent of people who are small farmers. Therefore, I entreat Dr. Rao to treat their case in a way that the misery which is going to be caused now is reduced to the minimum. Therefore, I submit that he should keep up the assurance which he has given to this House so that all of us are not put to ridicule.

Lastly, he should make an attempt to coordinate the entire power in the country from whatever source it is. They should have a broader outlook and coordinate the three systems so that maximum electricity is produced and each region is given the proper share.

SHRI RANABAHADUR SINGH (Sidhi): Mr. Chairman, Sir, I suppose that in this era of shortages Dr. Rao would happily combine qualities of a statesman and an engineer. We would have, of course, plenty of occasions to be exercised over the conditions as this country is passing through but at the same time, I feel, that for a country like ours that we are experiencing a power shortage at the moment is the first indication that we are entering the age of progress and development. As such, this is not the time when we should be overwhelmed by the difficulties that we are facing. I submit this is the time when the qualities of a statesman should be used and helped by the qualities of an engineer should take a long-term view of the difficulties that we face. I think the projection of 52 million KW of power needed in 1980-81 might again turn out to be conservative as our projections in the previous years turned out to be far short of what we are needing now. So, I plead that

it is time that we take a broader perspective of this particular problem.

At this time our country is mainly dependant on hydel electricity and thermal power. We are just entering the atomic age of power generation. I submit respectfully, because Dr. Rao is a specialist in this field, would it not be possible, and I am afraid reading the present Report of the Ministry there are no indications to this effect, and cheaper also to start thinking of harnessing the geo-thermal power that we have in our country. As per the latest publication of a scientist we have a geo-thermal vein running parallel to the Himalayas in the North and then crossing over to the South in Tamil Nadu. These areas happen to be most endemically short of power and if we were able to do something in this field there might be a solution to our problem there.

At the same time, this is an age which snowballs in its progression rate, when we recall that what happened in the last 500 years in this country has been repeated in ten years and, may be, in the coming five years, that will repeat itself. The projects that may be made for the future have to take into account the gradually accelerating pace of the world as such.

So may I respectfully therefore submit that it is time that apart from these orthodox energy sources that we have been using so far, this geo-thermal power that is capable of being used was also taken account? Again, I am told—this is as per one of the papers I have with me—that the source of energy for the future is going to be hydrogen gas. It might sound rather too utopian to think about it in the present context of the economy, but what I mean to submit is that when we look at this power position in a pragmatic way, we have to take into account these factors which might help us in the future,

[Shri Ranababhadur Singh]

and there is no point in closing our eyes to these possibilities.

At the same time, incidentally, what we are going to face as a problem gradually over the years is and will be environmental pollution. When we talk about geo-thermal and hydrogen gas power, we obviate the possibility of this danger.

Closer to home, as my hon. friend, Shri R. S. Pandey, has very ably put it, the area of Singrouli, which is very rich in low quality coal, is an ideal setting for a super-thermal power station. The shortage points of North India would be ideally commanded by a super-thermal power station that can be located at that place. It is a matter of satisfaction that in answer to a question recently, we are told that particular suggestion of the State Government to set up a super-thermal power station has reached this Ministry, and I am sure that they would give quick clearance to that.

I wish also to draw the attention of Dr. Rao to the fact that one thing which is exercising almost all the farmers in my region is the question of tariffs. Our Electricity Board has set about the task of charging the farmers for the electricity that they consume on their farms in a very complicated manner. I do not wish to go into that particular complication because there is no time, but I would entreat Dr. Rao here to take this matter up with the Electricity Board and see whether it is possible to simplify the tariffs so that they become comprehensible to the small farmers. Right at this moment, they are incomprehensible and the farmer is hard put to understand them. Consequently, he is also exploited and he sometimes loses more money than the electricity he uses.

As far as rural electrification goes, this is one particular aspect of the Ministry which is extremely grati-

tying in performance. I say that it is particularly this aspect of this Ministry that can really do something for the backward regions as such. All this talk of removal of the imbalances and of bringing up the backward regions can be put into effect by this one particular Rural Electrification Corporation scheme but for the fact that this particular Corporation is now starved of funds. I would make a very sincere plea that Dr. Rao should take all the precautions necessary to see that the Rural Electrification Corporation is not put back due to shortage of funds.

In the same context, I feel that this new mini project that has been brought out by the Rural Electrification Corporation is a very meaningful one and it should be put to use. Villages of 2,000 to 2,500 population spread out over the whole country which, in spite of the assurances given on the floor of the House and in other State Assemblies, have remained unelectrified, should be given electricity by taking advantage of this mini project.

Also, I have come across one particular aspect of the functioning of the REC which I would like to bring to the notice of the Minister, and it is this. The REC has two types of programmes; one for the normal regions and one for the backward regions. The programme for the backward region takes account of the fact that those areas are predominantly Adivasi and have very little paying capacity and so they stagger the amount which is recoverable from the farmer or from the Electricity Board. I have been facing this problem that some of the Electricity Boards initially started out by sending all the schemes, even for advanced regions, as backward schemes. The result has been that the Corporation being a careful authority started to reject those schemes. Now, the reverse procedure has set in. Now, even schemes meant for backward regions are processed in the State Electricity Boards as schemes for advance-

ed regions and subsequently the people who are backward initially are new saddled by the schemes which are meant for advanced regions. I would contract that this aspect should be looked into, and in case there is a machinery that is possible to be set up, those areas which have been sanctioned the advanced area schemes might be again classified as and given the advantage of backward area schemes.

Now, my learned friend Dr. Karni Singh has requested me to put before the Minister his views which I shall read out from his letter. He says that for many years he has been making the request on the floor of Parliament that the Rajasthan canal project should be taken over by the Centre. "Since I am going to be out, I shall be grateful if you can read out this particular thing and say that the hon. Minister might look into this matter in the context of the famine problem in that area at the moment." I support this request in view of the famine conditions prevailing in that region and also the magnitude of the project.

He goes on to say:

"The hon. Minister had also assured me that the Churu district of Rajasthan which suffers from acute water shortage would be explored by the survey team of the Ministry of Irrigation and Power to find out if the Rajasthan canal project water could be lifted to the Churu district, or, alternatively, the Ghaggar flood water can be brought down to the Churu district. I hope that this survey will be done and if already done, the Government may kindly inform the House of the results of the survey."

MR. CHAIRMAN: The hon. Member's time is up.

SHRI RANABHADUR SINGH: I shall just take one more minute. One full year has gone by and we the people of Rewa region have waited an-

xiously for the Ban Sagar Project. This is a unique project. It is something like the new schemes for air travel; where you go now and pay later. In this scheme, a slight amount of money is put up for a barrage and then you divert the floodwaters into a certain canal to generate electricity and the rest of the dam will be built by the revenue that will accrue from the electricity. Each year that is lost, apart from the fact that nearly six and a half million acres are losing the capacity of doubling their production, nearly 10 crores of rupees of revenue that is possible from the electricity is also being lost. I do not mean to hasten the process wherein we have been fully assured of Dr. Rao's encouraging attitude to this thing. What I mean to mention is only a fact that a backward region has many ramifications.

If an advanced region is denied something which it wants, it can raise a strong voice, but a backward region does not even have the capacity to raise a strong voice. It can only pray that a sympathetic and early decision would be reached on the matter and the only possibility that appears to us is to reach a decision is this: Whereas the amount of water-flow itself ranges from—according to the Khosla Committee Report—42,888 million cubic metres. It goes down in another estimate to 30,000 million cubic metres and the Bihar Government's own assessment is nearly 50,000 million cubic metres. In such a situation would it not be possible for him to accept this suggestion to set up a high power national body of experts which could evaluate the availability of water correctly and having done that, could evolve an equitable distribution formula.

I hope that Dr. Rao will study this suggestion for whatever it is worth. I did get a shock of my life when on 6 March Dr. Rao answering starred question 201 failed to mention Ban-sagar project as a project under dis-

[Shri Ranabhadur Singh]
pute. My feelings could only be described by a certain based in his sher;

गुल रखेंगे लेहद पर
जिनसे यह उम्मीद थी
सीने पर पत्थर रख कर
चल दिए दफनाने के बाद ।

I hope that situation will not arise, and by next year when we meet again to discuss this Ministry's demands the Ban Sagar Project shall have been formally launched.

श्री विश्वनाथ राय (देवरिया) : सभा-पति महोदय, आज भी देश की 80 प्रतिशत जनता कृषि पर निर्भर करती है और कृषि के लिये सिंचाई अत्यन्त आवश्यक है। हमारे देश में जल की कमी नहीं है, नदियाँ हैं, पानी भी बरसता है लेकिन उसका सिर्फ सातवाँ हिस्सा ही उपयोग होता है और बाकी पानी समुद्र में जाता है या ऐसे ही सूख जाता है। ऐसी हालत में यह प्रश्न उठता है कि क्यों नहीं पहले से और काम किए गए। यूँ तो 1951 में पहली योजना आरम्भ होने के बाद 588 बड़ी और छोटी योजनाएँ चलीं लेकिन वह पूरी नहीं हो पाई। अभी तक सिर्फ 361 पूरी हुईं और बाकी अभी चल रही है। जैसे गंडक योजना है, राजस्थान योजना है, ऐसी योजनाएँ जो बहुत उपयोगी हैं वे अभी चल रही हैं। इसलिये यह सवाल उठता है कभी-कभी क्या प्रदेश की सरकारें उनको पूरा करने में, उनको अच्छी तरह से चलाने में अयोग्य हैं और केन्द्र को उन्हें ले लेना चाहिए या नहीं लेना चाहिए बहरहाल इस विवाद में मैं पड़ना नहीं चाहता लेकिन यह अवश्य चाहता हूँ कि केन्द्रीय सरकार जैसे

गंडक योजना है जिसको पूरा करने में 12 वर्ष लगभग लग चुके हैं उस पर विशेष ध्यान दें और जो योजनाएँ आरम्भ हो चुकी हैं वे पूरी हो जायें। केवल 361 नहीं बल्कि 588 जो पहली योजना के शुरु के बाद आरम्भ हुईं वह पूरी हों।

इस सम्बन्ध में मैं अपने प्रदेश—उत्तर प्रदेश के बारे में कहूँगा कि वहाँ 54 जिले हैं जिनमें से 27 जिले बैकवर्ड हैं। प्लानिंग कमिशन की तरफ से जो रिपोर्ट निकली है उसके हिसाब से 27 जिले पिछड़े हुए हैं। पहली और दूसरी योजना में तो कोई प्रोजेक्ट वहाँ चला नहीं और उसका नतीजा यह हुआ कि वह प्रदेश दस साल पिछड़ गया। अब उसको पूरा करने के लिये प्रदेश भी उत्सुक है और केन्द्रीय सरकार का ध्यान भी जा रहा है। इस सम्बन्ध में उत्तर प्रदेश सरकार ने 7-8 छोटी छोटी योजनाएँ केन्द्रीय सरकार के पास भेजी हैं जो इस मंत्रालय के सामने विचाराधीन हैं। इसमें पहली 400 मेगावाट की गोरखपुर के पास एक योजना है जिसमें दो मशीनें लगेंगी जो कि दो दो सौ मेगावाट की होंगी। इसके लिये 61.84 करोड़ रुपए की आवश्यकता होगी। पांचवीं योजना में यह पूरी हो सकती है और इससे लाभ होने लगेगा। इसलिये यह योजना न० एक पर है। दूसरें भोवरा का जो प्रोजेक्ट है उनको बढ़ाने के लिये है। उसमें भी दो दो सौ मेगावाट की दो मशीनें लगनी हैं। उसको लगाने से वहाँ पावर जनरेंटिंग का काम भी बढ़ सकता है। इसी तरह से हरदुआगंज का जो प्रोजेक्ट है जिस पर पहले से काम हो रहा है, उत्पादन भी हो रहा है, वहाँ 120 मेगावाट की दो मशीनें लगाने की योजना प्रदेशीय

सरकार ने केन्द्रीय सरकार के सास भेजी है। इन्हीं प्रकार से विष्णु प्रयाग और नन्द प्रयाग में जो नदियों का जल आता है उसकी भी योजनाएँ हैं। ऋषीकेश के पास भी छोटी-मोटी योजना शुरू करने की बात है। सब मिलाकर 8 छोटी मोटी योजनाएँ पाचवी योजना में चलाने के लिये उत्तर प्रदेश सरकार का आपसे अनुरोध है। मैं इस बजह से और नहीं दे रहा हूँ कि मैं उम प्रदेश से आता हूँ बल्कि जनमध्या की दृष्टि में देश का सबसे बड़ा प्रदेश होते हुए भी जैसे वहाँ प्रति व्यक्ति आय कम है वैसे ही प्रति व्यक्ति बिजली की खपत भी बहुत कम है। अतिस तो नहीं लेकिन देश से जो पिछड़े हुए प्रदेश हैं उनमें नीचे से दूसरे या तीसरे स्थान पर उत्तर प्रदेश का नम्बर आता है। इस बजह से जो प्रदेश और देश के भाग बहुत पिछड़े हुए हैं उनके सम्बन्ध में प्लानिंग कमिशन ने यह नीति अपनाई है कि जो पिछड़े हुए हों जिनकी आवादी अधिक हो वहाँ पर धन के दृष्टिकोण से विशेष ध्यान दिया जाये। यदि उसी नीति को आप भी अपनायें तो उत्तर प्रदेश के लिये पावर और सिंचाई के सम्बन्ध में विशेष ध्यान देना पड़ेगा क्योंकि वहाँ पिछड़ापन कम नहीं है बल्कि 27 जिले ऐसे हैं जिनके लिये प्लानिंग कमिशन ने कह दिया है कि वे पिछड़े हुए हैं। यह तो मैं नयी योजनाओं के सम्बन्ध में अनुरोध कर रहा हूँ।

अब जो योजनाएँ पहले से चल रही हैं उनके सम्बन्ध में बतलाऊँ। हमारे देश में प्लड की जो समस्या है वह एक राष्ट्रीय समस्या है। 1951-52 के बाद आपकी रिपोर्ट के अनुसार औसतन 126 करोड़ रुपए की सम्पत्ति

की बर्बादी हर साल बाढ़ से होती है। अब तक आप ने बाढ़ से रक्षा के लिये कुल मिलाकर जो खर्च किया है वह केवल 266 करोड़ है। इसका मतलब यह है कि जहाँ करीब 22-23 सौ करोड़ रुपए की बर्बादी अब तक बाढ़ से हुई है उसकी सुरक्षा के लिये आपने अब तक सिर्फ 266 करोड़ रुपए ही लगाए हैं। यह इस देश की एक ऐसी बड़ी समस्या है जिम्मा आपके मन्त्रालय में मीठा सबन्ध है। यदि आप इसके लिये कदम नहीं उठायेगे तो जैसे कभी किमी एक साल में ही लगभग 4 सौ करोड़ की बर्बादी बाढ़ के कारण हुई थी उसको कैसे रोक सकेंगे। मैं इसलिये इसकी चर्चा कर रहा हूँ कि मैं गेम्स इलाके से आता हूँ जहाँ बहुत सी नदियाँ हैं। इस समय भी जो बड़ी गडक है उमका कटाव बड़ी तेजी पर है। उसकी बजह से दो चीनी की मिले खतरे में हैं और रेलवे भी खतरे में है। पार साल रेलवे लाइन कट भी चुकी थी। यही तक नहीं आपकी गडक योजना जो है जिसमें 129 करोड़ से अधिक लगने जा रहा है, अगर कटाव उसी तरह से जारी रहा तो जो आपकी नहर है वह किसी वक्त धारा के रूप में परिवर्तित हो सकती है। इसलिये मैं आपका ध्यान विशेष तौर पर दिलाना चाहता हूँ कि आप प्रदेश सरकार पर उम गडक के कटाव को न छोड़ें, इस रूप से न छोड़ें कि वह बढ़ते बढ़ते रेलवे लाइन भी निगल जाये, जोकि पार साल कट भी चुकी थी—उम रेलवे लाइन की उतनी फिक्र नहीं है—लेकिन बात यह है कि इस योजना पर जितना रुपया खर्चा हुआ वह और बिहार और यू० पी० की सिंचाई के लिये जिससे लगभग साठे पाच लाख एकड़ की सिंचाई होगी, वह योजना भी नदी

[श्री विश्वनाथ राव]

के रूप में परिवर्तित हो जायेगी तथा धन जो लगा है उसका भी नुकसान हो जायेगा और जो ग्रामदानी हो सकती है, जो उत्पादन बढ़ सकता है उसका भी नुकसान हो जायेगा। इसलिये मेरा मंत्री जी से आग्रह है कि उस कटाव के रोकने के कार्य को केन्द्रीय सरकार के हाथ में लें और उम पर विशेष ध्यान दें। इस साल की बात है, जहा से खबर आई है कि कटाव बड़ी तेजी पर हैं उसको रोकने के लिये लगभग पाच सात करोड रुपये लग गए। उत्तर प्रदेश का जो रुपया लगता है उससे जब तक एक ठोकर बनती है तब तब दूसरी जगह तेजी से कटाव होने लगता है। इसलिये उस पर नेट्रल गवर्नमेंट विशेष तौर से ध्यान दे।

जहा तक बिजली का सम्बन्ध है, जैसा कि मैंने पहले कहा, हमारा प्रदेश बहुत पिछडा हुआ है ही इस सम्बन्ध मे दो बातें फील रही है। मन्त्री जी एकमपट्ट होने के नाते बतलायेगे। एक बात तो यह है कि पानी कम बरसने से देश मे बिजली पैदा करने मे दिक्कत हो रही है एक राय यह है। दूसरी राय यह भी है कि जो बाघ है, जो बड़े डैम्स हैं उनमे सिल्टिंग बहुत हो गई है जिनकी बजह से उसकी गहराई उतनी नहीं रह गई है, उनमे पानी कम होना जा रहा है। जितना काम वह दे सकते है उसके लिये उनमे उतना पानी नहीं रह पाता है। दूसरी बात यह है कि जो थर्मल प्लान्ट्स है उनके बारे मे कहा जाता है कि वह बहुत पुराने हो गए है और उसकी बजह से उनका काम अच्छी तरह से नहीं चल रहा है। उसकी वजह से इस साल बिजली के उत्पादन मे विशेष दिक्कत हुई है। तो इन बातों के बारे मे, जो

आपके स्पेशलिस्ट्स हैं वे सारे देश मे जायें और देखें कि जो थर्मल प्लान्ट्स हैं या जो डैम्स हैं जिनमें सिल्टिंग हो रही है उनकी हालत कैसी है। जैसे कि नगल के बारे में श्री पंजाब के एक सदस्य जी ने कहा था कि उसकी उम्र केवल 70 साल रह जायेगी। तो ऐसी स्थिति और जगह भी हो रही है, उस सम्बन्ध मे देखना चाहिये।

गार्वों में बिजली पहुचाने के सम्बन्ध मे जो कार्य हुआ है वह ठीक है, उनसे हम सन्तोषजनक कह सकते है। लेकिन एक बात है कि वह बिजली जो उद्योग धंधे के लिये सस्ती जाती है वह कृषि उत्पादन के लिये महगी दी जाती है। इसके सम्बन्ध मे बार बार यहा प्रश्न उठना है लेकिन तब भी सरकार अपनी पौलिशी मे चेंज नहीं करती है। यह ख्याल करे कि केवल इन्डस्ट्रीज से ही देश की उन्नति हो जायेगी, ऐसा नहीं है। देश की उन्नति मे कृषि उत्पादन का भी महत्वपूर्ण स्थान है क्योंकि राष्ट्रीय आय का 50 प्रतिशत कृषि से आता है और 50 प्रतिशत मे और बाकी सारी चीजें है। ऐसी दशा मे जो उद्योग धंधे के लिये दी जाने वाली बिजली और सिंचाई आदि के लिये खेतों मे उत्पादन बढ़ाने के लिये दी जाने वाली बिजली के रेट्स मे इतना अन्तर हो यह उचित नहीं है। सरकार को इस बारे मे सोचना चाहिये और इतना अन्तर नहीं होना चाहिये।

आखिरी बात में गडक प्रोजेक्ट के बारे मे कहना चाहता हू। सबसे पहले मैंने 5 मार्च, 1953 को इस प्रोजेक्ट के बारे मे प्रश्न उठाया था और बिहार के एक सदस्य ने उसका

समर्पण किया था। उन्होंने बताया कि 12 वर्ष बचते हों गये लेकिन अभी तक वह योजना पूरी नहीं हुई। उनके यहाँ कोई पानी पड़ना है लेकिन हमारे यहाँ देवरिया जिले से गोरखपुर होकर के, जो पश्चिमी कनाल कह जाती है, वह जाती है। परन्तु हमारे यहाँ उस से एक एकड़ की भी सिंचाई नहीं हुई। जहाँ साठे पाच लाख एकड़ की सिंचाई होनी है वहाँ उससे एक एकड़ की सिंचाई नहीं हुई, जब कि हमारे दो जिलों को पार करके दूसरी ओर बिहार में पानी पहुँचता है। तो आप इंजीनियरों से कहे कि ज़िंदगी से पानी आता है उधर भी पानी देना चाहिये उसके बाद आप पानी पहुँचाये तो किसी को कोई आपत्ति नहीं होगी

SHRI R V SWAMINATHAN (Madurai) Sir, while supporting the Demands of the Ministry of Irrigation and Power, I would like to place certain aspects before the Government. If an agricultural country like India is to prosper, irrigation comes first and foremost. Top priority should be given to it and an assured water-supply should be made available to the agriculturists. But Irrigation and Assured water-supply under irrigation system always remains as a scarce commodity because they are not available all over the country. Only one-third of the cultivable land in this country has got assured water-supply under irrigation systems and two-thirds are rain-fed. Even taking into account all the water resources like tubewells, rain water, tanks, etc., not even 50 per cent of the cultivable land gets irrigation facilities. A major portion of the land still depends on rains. This is the fate of agriculture in our country.

The National Commission on Agriculture has come up with a proposal that irrigation should be modernised.

Modernisation means improving the efficiency of the existing irrigation systems, remodelling the headworks, raising the level of the crests, augmenting the channel capacity and reinforcing the bunds of the channels to prevent seepage of water.

In Tamil Nadu, it appears most of the river projects have been tapped and we have to look to other sources. Of course, there are certain rivers on the borders of Kerala whose water is flowing waste into the Arabian Sea. I know it is very difficult to convince the Kerala Government to help Tamil Nadu by supplying some water.

Even one ordinary scheme, the Upper Periyar Scheme, which is only to raise the crest of the dam is hanging fire with the Government for a very long time. We do not know what is the reason for the delay. Is it because the Kerala Government stand in the way since they have also got a say in this Upper Periyar Project?

In Ramnad we have got a beautiful irrigation system on account of which water is not wasted. There are a number of tanks, one adjacent to the other, in such a way that the outlet of water from the tank flows to another tank. Even the drainage water flows to the tank. This system is prevalent from the Western Ghats to the Bay of Bengal, from West of Madurai to East of Madurai because the slope of the land in that region is also favourable for such a system. In Tamil Nadu invariably the ayacuts under these tanks comes to only 50 acres to 500 acres. Of course, in some cases the tank irrigation caters to 1,000 to 2,000 acres. As these tanks are depending on rain water, there is shortage of one or two wettings for the crops resulting in low yield. If we provide some tube-wells by deepening the tanks by 1,000 to 1,500 ft. we will be able to provide the farmers one or two more wettings which will help them in getting a good yield. This is a stupendous task and the State Government will not be able to afford it. So, this should be taken up by the Central Government.

[Shri R. V. Swaminathan]

and executed immediately. I am very sorry to mention that I am disappointed that Hon. Minister Dr. Rao did not come forward with a token grant for the Ganga-Cauveri scheme, which is the dream of our people for a very long time. Many experts and politicians have talked about it. In the olden days, Sir C. P. Ramaswami Aiyar and Shri Satyamurthi top congress leaders talked about this project. While Shri Satyamurthi was contesting a seat for the old Central Assembly during the year 1936, he assured the people that he will bring the Ganga-water to the south if he is elected, in the same way as Bhagirath brought Ganga to the earth. We have been talking about this for a very long time. Very recently foreign experts came, investigated the matter and made an aerial survey and declared it as a feasible proposition. The hon. Minister has not come forward even with a token grant.

Here I would say that this project should be renamed and hereafter called Ganga-Kanyakumari project and not as Ganga-Cauveri project. In the olden days in the south Cauveri was the only source and it was flowing in the Trichy and Tanjore districts. The politicians who came to the Central and State legislatures were the vociferous leaders from Tanjore and Trichy who were benefited by the Cauveri. Further, there were no river projects beyond Cauveri north to mention at that time. Therefore, they thought of Ganga-Cauveri scheme. Now, they are the projects of Periyar Vaigai and Tambrabaranj beyond Kaveri extending upto Kanyakumari. Therefore, the Ganga project should be taken up and extended to Kanyakumari. I think the hon. Minister, Dr. K. L. Rao will agree to my suggestion to re-name this project as Ganga-Kanyakumari Project. This project, if it is taken up, will be a multi-purpose project. Firstly if the project is put through, it will control floods and reduce devastation, provide irrigation for several States in the country by bringing several lakhs of acres under cultivation and it will

also provide a suitable inland water transport system from the North to the South, from the foot-hills of Himalayas to Kanyakumari. This is a very important project. Maybe one of the biggest in the world. I do not know why the Government has not done anything about it so far. We have been talking about this; hon. Members from both sides of the House have been asking for this project for a very long time. In the Congress Election Manifesto, it was mentioned that this project would be taken up. Therefore, the Minister who represents the Congress Government, should give an answer to this.

I would like to mention another important thing. This is about water disputes. The hon. Member, Shri H. M. Patel mentioned about the dispute over the Narmada waters. There is also the dispute over the Cauvery waters. In order to solve this problem, we must have an autonomous National Irrigation Commission. This Commission should function independently on the lines of the Election Commission and the Attorney General and their verdict should be final and binding on all concerned. Had this Commission been established before, many of the disputes could have been solved long long ago.

I would also like to mention about the power crisis. This has affected the whole country. It is much worse in Tamil Nadu. Seventy-five per cent power cut has been imposed in Tamil Nadu. I am very sorry to mention here that the Tamil Nadu Government has been sleeping over this matter. They have not looked into the future position and assessed the shortage. They have not anticipated the deficit. I would request the hon. Minister to look into this and come-forth with immediate as well as long-term solutions. In fact, not only the Tamil Nadu Government, but the Central Government has also been lethargic over this subject. The Hon. Minister should enlighten us as to what is being done to solve the power crisis in Tamil Nadu immediately.

We have been clamouring for major power projects. We cannot depend only on hydel sources. Hydel sources have been fully tapped in Tamil Nadu and now we have to go back to the thermal power sources. As far as thermal power is concerned, I understand, Tamil Nadu Government have sent about 11 new proposals for a total power generation of about 500 MW. I like to know how these new proposals stand. The Central Government, besides implementing the Kalpakkam Scheme, and bringing the installed capacity at Neyveli to 600 MW, and commissioning of Kalpakkam Atomic Power Station should establish two thermal power stations one at Tuticorin and also one at Madurai. They should also establish two Atomic Power Stations in the coastal area of Tamil Nadu, one Tanjore and the other at Ramand.

With these words, I conclude my speech.

SHRI P. VENKATASUBBAIAH (Nandyal): Mr. Chairman, Sir, I am very much conscious of the time-limit and I would like to lay stress on certain points and complete my speech.

Several hon. Members have very rightly stressed about the desirability of bringing in a constitutional amendment so as to make water as a national asset. In the Report, they have said:

“Water is a national asset and we have to develop this concept in the interests of proper utilisation of our resources. As a first step, it would be necessary to amend some of the existing provisions of the Constitution to reflect the concept of water as a national asset and to provide for the settlement of water disputes by conciliation, arbitration or otherwise.”

So, it has only remained a pious wish and I do not know when Dr. K. L. Rao and the Government as a matter of fact, will bring forward

this important issue before the House and see that what they have envisaged in their Report will become a reality.

They have also said in the Report:

“Despite the rapid strides made in developing irrigation, it has been possible to utilise only about a seven of the available water resources of the country so far.”

So, the position remains that the majority of the water potential that is going waste into the sea has not been fully utilised.

As a matter of fact, every State has developed a sort of vested interest and there have been endless disputes with regard to sharing of waters. Referring disputes to arbitration or appointing tribunals has not accelerated the solution but has delayed it.

For years together, for instance, Krishna-Godavari water dispute has been going on endlessly with the result that millions of people are suffering. Also, there is no project that could be made available with the result that disparities and regional imbalances have been growing from day to day.

Coming to my State, it looks as though we have been denied power as well as water but we have been given a Minister in charge of irrigation and power. Dr. K. L. Rao being an eminent Minister as well as an engineer has got many schemes at hand. But I do not know whether they will be a bit hesitant when it comes to economic conditions of Andhra Pradesh. I only request him not to be hesitant but to do justice to this neglected area.

About the power position in Andhra Pradesh, I would only quote an editorial that has been brought out in the *Hindu*, date March 31st *Hindu* is a reputed daily whose editorials are read with respect. The

[Shri P. Venkatasubbaiah]

editorial has said about the completion of the Srisaïlam hydro-electric project in Andhra Pradesh. The editorial says—I quote:

"In the light of the Union Minister for Irrigation and Power, Dr. K. L. Rao's statement in the Rajya Sabha the other day that there was no proposal for the Centre to take over the Srisaïlam power project in Andhra Pradesh, it is highly doubtful if the schedule of 1974-75 for commissioning the project can be kept up. The installed capacity is 440 MW in four units of 110 MW each. With nearly Rs. 30 crores spent on the scheme so far out of an estimated cost of Rs. 74 crores (the cost of transmission lines is another Rs. 10 crores), the project has absorbed enough funds already and reached a stage when further delay beyond 1974-75 would not only mean a rise in cost, but a grievous loss of revenue from use of power from the project. The indications are not encouraging. The annual expenditure incurred by the State Government is about Rs. 4 crores and at this rate where is the question of adhering to the time schedule? The financial position of Andhra State is not very comfortable. It has gone through some agonising months of agitation, destruction and administrative disruption that whatever resources it can muster would go to meet the immediate needs of bringing the State to normal working condition. Nor is it well placed in the matter of power generation and, in the context of the travails of power shortage experienced in large areas of the country now, the self-interest of each State is likely to predominate over the large need to share any extra power with more vulnerable neighbouring States.

Some kind of Central assistance seems to be called for. Any expeditious power generation adds to the well-being of the country.

Allocation of funds is said to be not yet finalised. If the Central Government cannot take over the Srisaïlam project to accelerate the work on some technical grounds, it should certainly underwrite the expenditure in this regard. Indeed, the budgetary position of Andhra Pradesh is such that the State Government is unable to find funds for even some of its important Plan projects. In the case of the Kalinadhi scheme in Mysore, the Central Government has agreed to finance the first phase of the project outside the Plan during the remaining period of the Fourth Plan and during 1973-74, the Mysore Government expects Rs. 23.42 crores as Central assistance, the balance of Rs. 37 crores promised for 1972-73 and 1973-74. A similar approach in the case of the Srisaïlam project can help its early completion."

They have said in the editorial elaborately that this project must be financed by the Central Government as they have done in the case of Kalinadhi Project of Mysore. They have clearly said in the editorial that, if there is no Central assistance coming outside the State Plan and as Andhra Pradesh, as it is now in a turmoiled state, would not be able to finance the project, this project will not be completed even during the Sixth Plan period. So, they have very strongly pleaded that this project must be taken up by the Central Government as they have done in the case of Kalinadhi project. (Interruptions). They have given extra financial assistance during the first phase of its execution. Therefore, it has been pleaded that Srisaïlam project should be treated on par with Kalinadhi project of Mysore.

About acute power shortage, Andhra Pradesh occupies a pride of place next only to Assam. It is far below the all India average. Today, in that State, there is acute power shortage. Only 40 per cent of the

installed power capacity in the State is done by hydel projects and the rest by thermal projects. I do not know whether the continuing schemes of Srisaillam, Upper Sileru and Nagarjunasagar will be completed by the end of the Fifth Plan. Upper Sileru is a project where the infrastructure is ready, everything is ready; with Rs. 30 to 40 crores of Central assistance, that project can be commissioned soon; it has a generating capacity of 400 megawatts.

Andhra Pradesh is one State where thermal projects can be executed without any difficulty. Coal is in abundance there—the coal suited for generation of thermal station. I do not find any reason for the Planning Commission or for the Government of India to sanction schemes outside Andhra Pradesh where they have to depend on Andhra Pradesh for the raw material, coal. Instead, they can as well start a thermal plant in Andhra Pradesh. For instance, they can straightaway sanction the thermal plant envisaged at Vijayawada where cheap coal is available. That will not only feed Andhra Pradesh but also the other power-hungry States in the south. I only plead with Dr. K. L. Rao that this thermal plant must be accelerated. Otherwise, as and when the other States advance in power generation, there will be a wide gap between Andhra Pradesh and other States and it would be said that because of certain circumstances, they were able to get more power than Andhra Pradesh through Central assistance. The Neiveli Power Station and the Kalpakkam Atomic Power Station were purely Central projects and the benefits have gone to Madras. Likewise, we reasonably feel that there should be an atomic power plant in Srisaillam. I am told that they are selecting certain atomic power plants. I would request Dr. K. L. Rao that the proposed atomic power station that has been thought of for being located in the south be located in an ideal place like Srisaillam.

Coming to the irrigation aspect, I feel that these river water disputes must be taken out from the purview of the Tribunal and they must be settled soon. With regard to sharing of Krishna waters, I plead with Dr. K. L. Rao to implement the recommendations of the Khosla Committee. The Khosla Committee, while recommending the Nagarjunasagar Project, have said that 250 TMCFT of water must be spared for irrigation purposes for Rayalaseema. The Srisaillam Hydro-electric project is purely a power project and it should be converted into an irrigation project. That project alone will be able to irrigate the drought-affected and famine-stricken areas of Rayalaseema.

Now, coming to another project which has been envisaged as a gigantic project—the Ganga-Kaveri link, I think it will take shape soon. While implementing or surveying that project, I am sure Dr. K. L. Rao will keep in mind that the alignment should be in such a manner that it covers the drought-affected and poverty-stricken areas in the country which include Rayalaseema also and I do not know what the alignment as at present envisaged is, but I want him to bear in mind this aspect.

There are certain medium irrigation projects about which we have made representations, for instance, the Varadarajaswamy project, the Gazuladinne project and the Pulivendla canal in Rayalaseema. Unless we pay more attention for bringing irrigation to the drought-stricken and famine-stricken areas, the backward areas will not be brought on par. Other irrigation projects also need very urgent attention. For instance, the Godavari Barrage which has been constructed hundreds of years ago. The barrage is about to collapse. I do not know what is going to happen to the delta districts of Andhra Pradesh if the repairs to the Godavari barrage are not attended to soon. So also, the Pochampahad project and the Vam-

[Shri P. K. Kalasubhaiah]
sadhara project. They must be looked into.

Coming to the Nagarjunasagar project, it has become yet another white elephant, as white elephant as the Rajasthan Canal, with the result that the financial resources of the State Government have been spent on the Nagarjunasagar project and consequently other minor irrigation projects and some other which will give immediate benefit to the people have been held up for want of resources.

I would again plead with the Planning Commission, with the Central Government and with Dr. K. L. Rao that a way has to be found for these huge river valley projects which are eating into the financial resources of the State Governments, they must be taken out from the purview of the State Governments and tackled at the national level so that they become national projects. The power generation hydel projects at Vijayawada and Lower-Sileru project, like the thermal plant should be given top priority. All the irrigation projects must be taken on hand as early as possible and then the all India National Grid must be put into a concrete shape as immediately as possible. I am sure every section in this House will whole-heartedly support this because we have suffered enough for the last 25 years because of these river disputes from State to State, each State behaving as if it is an independent sovereign State. It is a national asset—power and water, and it should be shared by all and I hope the proposed Bill will be brought soon to see that water is made available to every State irrespective of whether it flows through that State or not.

Sir, I whole-heartedly support the Demands and I am sure Dr. Rao, while replying to the debate, will make a specific mention about the Srisaïlam project as to when it is going to be taken up and how it is going to be implemented and also the irrigation aspect of the matter.

SHRI BIRENDER SINGH RAO (Mahendragarh): The progress and development of a country is measured by its power consumption. Even twenty five years after Independence, India has the lowest rate of per capita consumption of power in the world.

17 hrs.

Dr. K. L. Rao is an able person. He is a technician. He is an engineer. But I am sorry to say that he has been absolutely ineffective during this considerably long period that he has been in charge of this most important Ministry of Irrigation and Power. I do not blame him. I blame the Government for not paying proper attention, perhaps, to his plans and to his demands. I would have been happy if a man of his calibre had been a full fledged Minister of the Cabinet, so that his voice carried greater weight.

17-01 hrs.

[SHRI K. N. TIWARY in the Chair]

We have seen that power on which depends our agriculture and our industry has been in short supply. Out of the total of Rs. 122 crores, demanded by the Ministry of Irrigation and Power, about Rs. 86 crores are to be spent on Power alone. This is the position. We know that power is in short supply because of wrong planning. Most of our projects have not been completed. The costs have been rising. One of the former Planning Ministers is sitting here. The Planning Commission and the Planning Ministers have not paid due attention to the importance of production of power in this country. Our projects have not been commissioned because we want machinery only from Bharat Heavy Electricals and Heavy Electricals Limited. We have failed to import power machinery from abroad. If it had been done, the situation would have been probably very different today.

As an example, Sir, I would like to mention about Badarpur Thermal Station. It was stated in 1967. The cost of the project, initially estimated was Rs. 40 crores. Today it is nearly Rs. 60 crores. Dr. Rao assured me in 1967 that power would be made available from Badarpur in 1968. Now we are in 1973. And, still, there is nothing in view. It may take another year or two when even the first unit could be commissioned. Same is the fate of all the State thermal projects all over the Country.

Similarly, the cost estimates on Baira Salal and Salal projects have gone up by more than 100 per cent. Now, this amount of Rs. 86 crores which is being demanded by the Ministry for Power Development, would really amount to about Rs. 40 crores in terms of the money value of what it was two years back. If the money had been found then, probably much better work could have been done and most of our projects could have been completed. But this was not thought of.

I would particularly wish to voice the complaint of the farmers. They have received a raw deal at the hands of the Irrigation and Power Ministry. 70 per cent of the power is being utilised for industry. Only 10 per cent is being consumed by the agricultural sector. The remaining 20 per cent is for commercial use, for street-lighting, for house-lighting in big cities and so on. Only 1 per cent of the total production goes for rural electrification. To meet the power shortage in villages why can't the Cities be looked after by private electric supply Companies? If that is the picture, what has been the need for setting up the Rural Electrification Corporation? Why should money be spent if there was no power? Haryana has been electrified only on paper. I can say from experience that hardly any village has seen electric light during the past

one year. That is the position in the whole of the country also. They plan to electrify 75,000 villages more in the current Plan. That would mean nothing without power. Out of your installed capacity, hardly 45 per cent is being utilised for production. This is what I believe and out of the production of 20 per cent is lost in transmission. This is not a satisfactory state of affairs. I would prefer that the existing projects should be made to work more efficiently. Our transmission losses should be reduced. More power should be found for agriculture which produces 50 per cent of our gross national income and which is receiving only 10 per cent of power. There would have been no shortage of foodgrains if adequate power had been found for agriculture.

As regards irrigation the situation is no better. We are utilising hardly 17 per cent of our water resources in the country today. During our four Five Year Plan there has been an increase of only about 3 or 4 per cent. It is lack of irrigation that is responsible for food shortage in that vast agriculture country.

There has been talk about Ganga-Kaveri link. Dr. Rao termed it as a grant project. People call it a dream. To my mind this dream would remain a dream. It would never come true. According to the present estimates it is going to cost about Rs. 3,000 crores and about 6 million KW of energy would be used, which is one-sixth of the total power that we produce today in India, for lifting Ganga over 2,300 ft. over a canal of 3,000 miles. There have been many wisemen in the world and Dr. Rao also may be a very wiseman but I would advise him to go slow. Most of the wisest men of the world are not known for their wisdom but better known for their whims and eccentricity. Let us not see that a very able engineer started a project which proved disastrous. These friends of mine from U.P., Bihar and Bengal, some of whom

[Shri Birender Singh Rao]

refuse to have U.P. divided because it is the land of Rama and Krishna. Does Dr. Rao believe they would allow mother Ganga to be taken to South so easily. U.P. requires water; Bihar and West Bengal require water. All the navigation will suffer in Bihar and West Bengal if Ganges is diverted. Port of Calcutta would suffer as the Hooghly requires 40,000 cusecs of Ganga water. Therefore, this project certainly requires re-consideration and very deep thought. After U.P., Bihar and Bengal, Haryana and Rajasthan have a prior claim on Ganga water.

As regards irrigation projects, I would suggest that the projects which would give immediately benefit to the country in the matter of foodgrains should be taken up first. Inter-State water disputes should be speedily resolved. Haryana is asking for a canal, the Nehru Canal, which would irrigate about 7 lakh acres. It would only require about Rs. 30 crores, but sanction has not been accorded to it and work has not started. Haryana's share in Ravi-Beas waters has not yet been determined. It is holding up Haryana's irrigation projects.

There may be many more projects like this. If Dr. Rao would see that the water resources of the country are utilised in such a way that the dry areas get benefit and at the same time, immediate benefit accrues, perhaps this country would get out of the food crisis very soon.

I would suggest that Irrigation should receive more funds. Only Rs. 25 crores have been allotted for irrigation and flood control measures this year, as against Rs. 86 crores for power alone. This amount is certainly insufficient. Dr. Rao should fight with his Cabinet colleague. He should make a case for allotment of more funds because irrigation and power are going to bring us progress and prosperity. But this Ministry, I am sorry to say, has not received the attention of the Government it deserves; it has not received

the attention of the House that it deserves.

With these words, I would wind up and hope that Dr. Rao would give due consideration to the agricultural sector, that he would see that the farmers receive a fair treatment, that the flat rate being imposed on tubewells is terminated, that there should be meters for tubewells, that industry receives power at night if there is shortage and that agriculture receives power during the day when farmers can work in the fields.

श्री शिवनाथ सिंह (मुम्बई) : सम्प्रति :

महोदय, पावर और इरीगेशन हमारी एको-नोमी के आज बहुत ही महत्वपूर्ण तत्व है। मैं निवेदन करना चाहूंगा कि जहाँ तक पावर का सम्बन्ध है, हमारी प्लानिंग फेल हुई है। हमने शुरु से हाइड्रल पर जोर दिया और उस वक्त हम समझते थे कि हाइड्रल पावर हम इतना पैदा कर सकेंगे जिसे जनता की आवश्यकता को पूरा कर सकेंगे लेकिन हमारा एक्सपीरियन्स यह रहा है कि हमारी प्लानिंग डिफेक्टिव थी। हमने थर्मल पावर पर जोर नहीं दिया और उमका नतीजा हम आज भूगत रहे हैं। आज हम जगह जगह में पावर कट की बात सुन रहे हैं। यदि हम हाइड्रल के साथ साथ थर्मल पावर को बेस बनाकर चलते तो आज हम कन्ट्रिब्यूशी को मीट कर सकते थे। जहाँ तक हाइड्रल पावर का सम्बन्ध है, जिस साल अच्छी वर्षा हो गई, हमारे ऊपर भर गए तो हम पर्याप्त बिजली पैदा कर सकते हैं लेकिन यदि वर्षा नहीं हुई, हमारे बाँधों में पूरा पानी नहीं भरा तब हम अपनी आवश्यकता के अनुसार बिजली पैदा नहीं कर सकते हैं। इसलिए मैं मिनिस्टर साहब से निवेदन करूंगा

कि हमारी धारणा इस तरह की होनी चाहिये कि हम बर्मल पावर पर ज्यादा जोर दें, जहाँ पर कौयल का उत्पादन होता है वहाँ पर अलग अलग बर्मल पावर स्टेशन का निर्माण करे और उनका एक बिंड बनाकर सारे देश को पावर की सप्लाई करें। हो सकता है ऐसे साल भाई जिन्में बर्मल पावर की आवश्यकता न हो तो हम बर्मल स्टेशन को बन्द रख सकते हैं लेकिन जैसे ही कहीं आवश्यकता हो हम उनको स्वीच ऑन करके उस नेसेसिटी को पूरा कर सकते हैं। एक बात तो यह मैंने आप से निवेदन की।

दूसरी बात, पावर के सम्बन्ध में मैं यह निवेदन करना चाहता हूँ कि इसका जो डिस्ट्रिब्यूशन सिस्टम है वह दुस्त होना चाहिए। जो बड़े बड़े बिजली के प्रोजेक्ट है वह केन्द्रीय सरकार के हाथ में होने चाहिये। अलग अलग स्टेट्स के हाथ में होने से इस में दिक्कत आती है। किसी स्टेट का किसी प्रोजेक्ट में कुछ परसेन्टेज होता है और उन में आपस में कोऑर्डिनेशन न होने की वजह से पूरे कन्ट्री को सफर करना पड़ता है। इसलिए बड़े पावर प्रोजेक्ट्स केन्द्रीय सरकार के हाथ में ही होने चाहिए। जब केन्द्रीय सरकार उन प्रोजेक्ट्स को फाइनेन्स करती है तो फिर उनका मैनेजमेंट भी केन्द्रीय सरकार के हाथ में होना चाहिए। एक यूनाइटेड बिंड हो और सभी प्रान्तों को उनकी आवश्यकता-नुसार पावर का वितरण किया जाये—इस तरह की योजना होनी चाहिए।

एक बात मैं और निवेदन करना चाहता हूँ कि बिजली का किस प्रकार से वितरण

होगा उसकी एडवांस प्लानिंग होनी चाहिए। मैं खास तौर से कृषि के लिए निवेदन करना चाहता हूँ कि अक्टूबर नवम्बर के महीने में पता होना चाहिए कि कितनी विद्युत पैदा करेगे और उसी के हिसाब से आप काश्तकारों से कह दें कि अक्टूबर नवम्बर के महीने में इनकी बिजली मिलेगी और इतना पावर कट होगा कि उसी के हिसाब से काश्तकार भी अपना काम करें। आज हम देखते हैं कि हरियाणा, राजस्थान उत्तर प्रदेश और दूसरे प्रान्तों के किसान तबाह हो गए। हमारी पिछली खरीफ को फसल अच्छी नहीं हुई तो हमने कहा कि अधिक से अधिक एरिया में रबी का कल्टिवेशन किया जाये मगर उसका नतीजा हमारे सामने है। आज किसान की हालत बड़ी दयनीय है। एक पानी न मिलने की वजह से किसान की चार महीने की कमाई बेकार हो जाती है। इसके अलावा किसान को जो बिजली दी जाती है वह रात के समय दी जाती है जबकि कल-कारखाने जोकि छत के नीचे काम करते हैं उनको दिन में बिजली दी जाती है। हमारे किसान रात के समय बिच्छू साप से लड़ते हैं, कड़कड़ाती सर्दी में अपनी खेती का काम करते हैं क्योंकि उनको दिन के समय बिजली मिलती नहीं है और उसके बाद फसल में जब खाखिरी पानी देने का समय आता है तो पावर-कट हो जाता है जिससे उसकी सारी मेहनत बेकार हो जाती है। इसलिये आप राज्य सरकारों को धादेश दें और इसके लिये कोई कमेटी बनाये ताकि किसानों को एडवांस प्लानिंग हो सके, अक्टूबर, नवम्बर के महीने में कि इतनी बिजली उसको मिलेगी और फिर वह बिजली उसको जरूर मिलनी चाहिए

[श्री विश्वनाथ सिंह]

बरना फिर इसका एडवर्स इफेक्ट किसान की पैदावार पर पड़ता है।

ग्रन्डरग्रान्ड वाटर के सम्बन्ध में हमारे यहाँ जी० एस० आई० का सर्वे हुआ है तो उसके अनुसार जहाँ जहाँ ग्रन्डरग्रान्ड वाटर है वहाँ पर हमें बिजली का अधिक से अधिक विस्तार करना चाहिये। कृषि का उत्पादन बढ़ाने के उद्देश्य से जो आपका रूरल एलेक्ट्रिफिकेशन कारपोरेशन है उसको विशेष ध्यान देकर उन प्रदेशों में और उन इलाकों में बिजली का विस्तार करना चाहिये। आज तो एक रैंडम सेलेक्शन होता है, कभी एक टुकड़ा यहाँ लिया जाता है, कभी एक टुकड़ा वहाँ ले लिया जाता है उससे एक्सपेंशन अधिक होता है और रिटर्न्स बहुत कम मिलते हैं। इसलिए जहाँ जहाँ इस प्रकार का पानी है वहाँ पर कृषे खोदकर ठीक से बिजली सप्लाई की जाये। इससे हमारे एक्सपेंशन में खर्चा भी कम आयेगा। और ट्रान्समिशन में जो हमारा लास होता है वह भी लाम कम होगा। इस सम्बन्ध में मैं राजस्थान के कुछ जिलों की तरफ इशारा करना चाहता हूँ जैसे सीकर, मुन्डानू, चुरू, उदयपुर, भलवर—यह ऐसे इलाके हैं जहाँ ग्रन्डरग्रान्ड वाटर बहुत है लेकिन हमें बिजली की कोई योजना नहीं मिल रही है। हमारे यहाँ से कई स्कीमों राज्य सरकार ने भेजी हैं क्योंकि रूरल एलेक्ट्रिफिकेशन कारपोरेशन के पास स्वीकृति के लिये पडी है लेकिन वह स्वीकार नहीं की जाती हैं। यदि वह स्वीकार हो जाये तो एमीजिएट रिटर्न्स मिल सकते हैं। आज किसान को आप बिजली से तो 6 महीने

में उससे रिटर्न्स ले सकते हैं। यदि इस प्रकार के टैजिबिल प्रोजेक्ट्स आप चले तो यह बड़ी ज्यादाती होगी।

अब मैं सिंचाई के सम्बन्ध में निवेदन करना चाहता हूँ। आज सिंचाई का सिस्टम बना हुआ है कि जहाँ पानी अधिक है, जहाँ नदियों का पानी है उसी को भिन्नित किया जाता है + आप उन भागों की तरफ भी देखें जहाँ पीने के लिये पानी नहीं है। राजस्थान में कितने ऐसे इलाके हैं जहाँ 15-20 मील दूर से पीने का पानी लाना पड़ता है। बार बार यहाँ पर राजस्थान नहर के बारे में चर्चा हो चुकी है उसके सम्बन्ध में मैं ज्यादा निवेदन नहीं करूँगा। अभी कुछ दिन पहले सिंचाई मंत्री ने एक प्रश्न के उत्तर में बतलाया था कि राजस्थान के इंजीनियर्स ने गंगा से पानी लेने के लिये एक योजना बनायी है और सर्वे करके आपके पास पेश की है। उन्होंने माग की है कि 40 हजार करोड़ गंगा का फ्लड वाटर उनको दिया जाये लेकिन आपका निर्णय नहीं हो रहा है। आप कहते हैं कि नेशनल ग्रिड जब बनेगा तब इस बात को सोचा जायेगा लेकिन आप अनुमान लगाये कि उन इलाकों का जहाँ पर पीने के लिये पानी नहीं है और लोग तरस रहे हैं। इसलिए आप राजस्थान के मुन्डानू, भलवर, चुरू, नागीर जिलों को गंगा का फ्लड वाटर दे जिसकी योजना राजस्थान के इंजीनियर्स ने आपके सामने पेश की है, उसको आप जल्दी से स्वीकार करें। राजस्थान का चुरू का इलाका ऐसा है जो बिल्कुल सूखा रहता है और जहाँ पीने के लिये पानी नहीं है। वहाँ

सिद्धमत नहर की योजना काफी दिनों से पकी है, राज्य सरकार के पास फंड्स नहीं हैं, वह बार बार फंड्स मांग रहे हैं लेकिन आपके यहाँ से स्वीकृति नहीं होती है। उसको भी आप स्वीकार करे। अभी माननीय सदस्य ने जवाहर नहर का जिक्र किया। झुनझुनू जिले का उत्तरी हिस्सा तो बिल्कुल पानी से सूखा है। वहाँ का पानी खारा है जो कि पीने के लिये अच्छा नहीं है। तो जवाहर नहर की योजना को आप स्वीकार कर सकते हैं और वहाँ पर पीने का पानी दे सकते हैं। उसको भी आप स्वीकार करे, उसका भी एक्सपेंशन हो तो झुनझुनू जिले का उत्तरी भाग उससे लाभान्वित हो सकता है और चुरू का भी कुछ भाग उससे लाभान्वित हो सकता है। उसी प्रकार जैसे नररा से पानी इकट्ठा हो कर राजस्थान में आने की बात है। उसको भी आप स्वीकार करे। यह कुछ इस प्रकार के सवाल है कि यदि हम इन बैंकवर्ड एरियाज को आज की हालत में भी दूसरो के बगबर नहीं लायेंगे तो वह हमेशा के लिए बैंकवर्ड ही रह जायेंगे जिससे देश में एक असन्तुलन हो जायेगा तरककी के हिसाब से और फिर वह इलाके कभी भी बराबरी में नहीं आ सकेंगे और हमेशा के लिए देश पर बर्झन होते रहेंगे। इसलिए मैं सिचाई व विद्युत मंत्री जी से निवेदन करना चाहूँगा कि यह छोटी मोटी बातें हैं जिनके बहुत बड़े रिजल्ट्स मिल सकते हैं।

मैं अन्त में पोग डैम के सम्बन्ध में दो शब्द कहना चाहूँगा। पिछले कई दिनों से यहाँ पर कहा गया है जिससे स्थिती बहुत एजिटेड हो रही है। राजस्थान के बारे में यह बहुत

बड़ी ट्रेजडी है। मैं निवेदन करूँगा कि पोग डैम में राजस्थान की बहुत बड़ी राशि खर्च हो चुकी है लेकिन आज भी हिमाचल प्रदेश के सदस्यो की तरफ से और गवर्नमेन्ट की तरफ से मांग होती है कि वाटर इम्पाउन्ड न किया जाय उसको डैफर किया जाये।

माननीय सभापति महोदय इस पीग बाध के अन्दर जितना कम्पेनसेशन लोगो को दिया गया उतना किसी प्रोजेक्ट के लिए नहीं दिया गया है। मैं थोड़े से आकड़े देना चाहता हूँ पीग डैम में 75 000 एकड़ जमीन डूब में आयी है जिसके लिए 58 करोड़ रु० मुआवजे का दिया जा रहा है। हीराकुड में 1,82,590 एकड़ जमीन डूब में आयी, मुआवजा दिया गया 11 71 करोड़। गांधी सागर डैम में 1,69,984 एकड़ जमीन डूब में आयी थी और मुआवजा दिया गया साठे पाच करोड़ रु०। भाखडा में 44 000 एकड़ जमीन डूब में आयी और मुआवजा दिया गया 4 करोड़ रु०। इसी तरह से रिहान्ड डैम में जमीन डूब में आयी, मुआवजा दिया गया 2 14 करोड़ रु०। उर्द डैम में 1,28,000 एकड़ जमीन डूब में आयी, मुआवजा दिया गया 4 41 करोड़ रु०। रामगंगा में 23,600 एकड़ जमीन डूब में आयी, मुआवजा दिया गया 1.78 करोड़ रु० तु गभद्रा प्रोजेक्ट में 93,440 एकड़ जमीन डूब में आयी और मुआवजा दिया गया 1.50 करोड़ रु०। नागार्जुन सागर डैम में 71,000 एकड़ जमीन डूब में आयी, और उसके लिए मुआवजा दिया गया 1.29 करोड़ रु०। इसके बाद भी कल एक माननीय सदस्य ने कहा

[श्री विश्वनाथ सिंह]

कि पानी अभी नहीं भरना चाहिये। मैं उन से पूछना चाहता हूँ कि मैं किस की पैरवी कर रहे हूँ। आप देखें की मुद्रावजों की रकम कितनी कितनी लॉगों को दी जा रही है, एक है बादा सीता के राजा, जिनकी 8012 एकड़ जमीन डूब रही है, उस में से सिर्फ 312 एकड़ जमीन काबिले कायम थी। उन को एक करोड़ 25 लाख रु० मुद्रावजा दिया जा रहा है। इसी तरह से दूसरे राजा मुलेर के हैं जिनकी 6,068 एकड़ जमीन डूब रही है जिसमें से 341 एकड़ जमीन कल्टीवेटिल है, उन को भी 1.25 करोड़ रु० मुद्रावजा दिया जा रहा है। अब आप कहते हैं कि बाटर इम्पाउण्ड नहीं हो। 13 साल से लोग इंतजार कर रहे हैं राजस्थान कैनाल एरिया के अन्दर, उन के लिये आप कहते हैं कि पानी न दो और दो, तीन साल के लिए पोस्टपोन कर दो। मैं मंत्री जी का स्वागत करता हूँ जिन्होंने कल कहा कि इस साल से बाटर इम्पाउण्ड होगा। मैं चाहता हूँ कि वह अपने वचन पर कायम रहें और इस साल पीग डैम में बाटर इम्पाउण्ड हो ताकि हम हिमाचल से आने वाले लोगों को इरिगेंड जमीन दे सकें। हम ने अभी तक एक लाख एकड़ से ज्यादा जमीन दे दी है, लेकिन मैं लोग वहाँ बसना नहीं चाहते हैं। इस मामले में हिमाचल प्रदेश की नौकरशाही ने फ़र्जी नामों से अपनी क़ैमिलीज बना कर जमीन ली है और भूत उस जमीन को बेच रहे हैं। मैं चाहता हूँ कि एक कमेटी बैठे जो इस की जांच करे ताकि पता लगे कि कौन जोड़ी है।

SHRI K. CHIKKALINGAIAH
(Mandya): India is predominantly

an agricultural country where more than 70 per cent of the population are living in the villages and their principal avocation is agriculture. Agriculture to be successful needs adequate and timely moisture in the soil. Rainfall in India is mostly confined to the months of June to September when the south west monsoon brings in rain.

Many times the rains are inadequate and untimely and as a result agriculture depending upon rainfall is precarious. Therefore irrigation plays a crucial role in successful agricultural operations. Assured water supply is necessary for increased agricultural production. Further in the interest of earning more foreign exchange for improving the balance of trade, increased production of commercial crops has also to be given high priority.

Agriculture has, therefore, been accorded high priority in the National Plan which began in 1951. At the beginning of the First Five Year Plan, the irrigation potential from major and medium projects was 9.66 million hectares. There has been substantial increase in the area provided with irrigation facilities during the last two decades. Out of the 589 major and medium irrigation projects undertaken since planned development was initiated in the country, 361 projects have so far been completed and others are in various stages of construction; many of them have already started yielding benefits. The anticipated outlay for the year 1972-73 is Rs. 275 crores on major and medium irrigation projects and it is anticipated that 0.9 million hectares of additional irrigation potential would have been provided during this year against a target of 1.1 million hectares. The likely achievement of additional irrigation potential created from major and medium projects during the Fourth Plan is expected to be about 3.8 million hectares against a target of 4.8 million hectares.

There is always some timelag in the utilisation of irrigation potential in almost all new projects. Especially in the tail end reaches, it takes a few years for these areas to be developed and the entire potential as envisaged is achieved.

Paucity of water is very keenly felt by the ryots in the tailend reaches. This is most effectively solved in the Nira Canal Area in (Old Bombay Presidency) Maharashtra. There, a *phatkari*, an official, is appointed in each distributory to see to the proper control and distribution of water. Dating card will be given to each ryot, who will be in readiness to take water to his land. Otherwise he will be deprived of water for that period. The last man to be served with water is the *Maduboy* man, i.e., the ryot, who will be in the immediate vicinity of the distributory.

How water distribution is controlled? Before the advent of water to the newly dug canal, measuring devices, such as Gibbs module 'V' notches and Ventury meters are installed. In every distributory water is measured and distributed for the crops. Every drop of water is utilised to the best advantage of all concerned.

Unauthorised and clanderstine use of water by any ryot is severely dealt with. The P.W.D. is given summary powers to deal with such cases. The minimum punishment given in such cases is to throw away his filled out of wet cultivation, so that it may be a standing example for those who are likeminded to follow. I was one of the deputationists, who was sent to Nira canal area by the Government of Mysore to study the analogous conditions prevailing there and to adopt the methods in the Viswesvariah Canal Area whatever is feasible.

Therefore, wherever new schemes are to be sanctioned, the costs of installing the measuring devices etc. have to be included in the Estimate. This works out cheaper in the long-run to maintain the Canal and to

have control over distribution of water.

The Hikkal system in the Nira Canal Area is perfect. The *nikkals* are cement pointed. It eliminates the disputes among the ryots and also arrests the loss of percolation water.

As regards agricultural drainage system, huge pipes are hewn underneath. The percolation water is tapped and led again to the main distributory at the tailend so that paucity of water is avoided and the difficulties may be minimised.

Coming to the Inter-State Water Disputes, there are certain differences of opinion which have arisen among the States of Mysore, Tamil Nadu and Kerala over the utilisation of the water of the Cauvery river. The salient features of the 1924 agreement between Mysore and Tamilnadu are:

(1) Mysore has the right to construct the Krishnarajasagar dam up to a height of 130' to collect water upto a height of 124'—49,300 M.C. ft. of water to irrigate 1.25 lakhs of acres of land.

(2) Mysore is allowed to construct additional reservoirs upstream of Krishnarajasagar across Hermatavati and Cauvery to impound 45,000 M.C. ft. to irrigate 1.10 lakh acres. But somehow or other, the technical sanction is withheld.

(3) Madras Government is allowed to have a reservoir at Mettur to collect water to the tune of 93,000 M.C. ft. to irrigate 3.1 lakh acres. It may also construct reservoirs across Bhavani, Amaravati and Noll rivers, in which case Mysore may construct an offset reservoirs to impound 60 per cent of what Madras impounds.

So, whereas the Mettur project is allowed to collect 93,000 M.C. ft. of water Mysore is allowed only 49,000 M.C. ft of water. So, Madras gets the lion's share according to the agreement

[Shri K. Chikkalingaiiah]

I do not know why this injustice has been done to Mysore. I request Dr. K. L. Rao to take into account this injustice which has been done to Mysore.

Berber who is an authority has written a book entitled *Rivers in International Law*. The undermentioned extract from this book on the Cauvery Agreement merits special notice:

"In India, Cauvery dispute between Mysore and Madras settled in 1925 was a dispute between British India and the other was a dependent Princely State under British Suzerainty. The dispute was not settled by the application of law but through an authoritative decision of the Sovereign Power of the British Crown, under the general responsibility to interfere in every matter, in which, according to its estimation, the public interest was threatened with injury."

So, the Madras Government has enjoyed a lion's share. According to the formula, we have a right to a certain amount of water to be impounded over and above K.R.S., but they are not allowing us to construct dams to impound 45,000 M.C. ft. The Tribunal appointed to go into this matter has not done anything. A fact-finding committee was constituted and it has sent its report. Now the Chief Ministers of these three States—Mysore, Tamil Nadu and Kerala—are expected to meet during the course of this month. I request Dr. Rao to take into consideration the fact that Mysore has suffered and Madras has stood to gain under the Agreement. Under the law of equity, those who come to equity courts must come with clean hands. So, the Madras Government has to come with clean hands. Those who claim equity from others must do equity to others. Under these circumstances, I request Dr. Rao to see that justice is done to Mysore.

*SHRI MADHURYYA HALDAR

(Mathurapur): Mr. Chairman, Sir, I would like to raise only a few points. I would at the outset take up the Ganga Cauvery link issue. Dr. Rao is trying to take the Ganga water to the South and merge it in Cauvery. I must say that it is wholly an unrealistic plan. Ganga water is needed for the port of Calcutta and the Government is unable to supply 40,000 cusecs of water which is absolutely necessary to keep the port alive. The Central Government under the strong pressure from the State of West Bengal have temporarily permitted the flow of 40,000 cusecs of water for a period of 5 years and I do not know what will happen when this period is over. Sir, if Ganga water is diverted to the South, the river Hooghly will dry up and the State of West Bengal will wither and not only this but the State of UP will also be affected very badly. Apart from all these, the paucity in water flow will also cost its disastrous spell on Bangladesh too. Dr. Rao may be a religious minded man and through this project he may be trying to enhance the religious importance of the river Cauvery by mixing Ganga water into it. But this apart, if his idea is to give more water to the South then I would ask him why he is not trying to divert the surplus Brahmaputra water to Cauvery? Why is he not making effort to divert this water to the port of Calcutta through the river Hooghly? He is not mindful of doing any one of these things but on the contrary he is bent upon pursuing an unrealistic plan of linking Ganga with Cauvery. For all these reasons I very strongly oppose the whole project because it is unrealistic and it will bring ruinous effects on the States of West Bengal and Bihar and also Bangladesh. This cannot be done and this should not be done.

Secondly, Sir, in 1971 in reply to my question Dr. K. L. Rao had stated

*The original speech was delivered in Bengali.

that a plan had been formulated to set up 100 sluice gates in Sunderbans area which will ultimately be linked with the Sunderband Delta Project. Since then every year we are being told about these 100 gates and every year allocations are also made in the budget but in reality nothing is done beyond this. It must be borne in mind Sir, that 96 per cent of the population of the Sunderbans area are cultivators and they can raise only one crop in a year. But for the last few years these cultivators are unable to raise this one crop even. They are facing starvation and driven by hunger. They are flocking around the city of Calcutta with begging howls. This is the reality of the situation prevailing in Sunderbans today.

We have been hearing for a long time about this Sunderbans Delta Project but nothing precious is being done. At that time it was estimated that the whole project would entail an expenditure of Rs. 200 crores but we do not know how far the project has progress and in which direction. With a proper implementation of this project many salt water rivers can be turned into sweet water rivers and we would be able to bring 10 lakh acres of land under two-crop cultivation and through this cultivation the recurring food scarcity which prevails in the State of West Bengal can be mitigated to a great extent.

I would also like to know from Dr. Rao as to what is actually happening to the Mograhat Scheme. A sum of Rs. 4 crores has been earmarked for this project and for the Mograhat (West) Scheme expecting some earth work, nothing substantial has been done so far and this work has cost the Government a few lakhs of rupees. Dr. Rao has himself visited this place some time back and I would therefore like to know from him the actual progress made in this regard.

Therefore, I sum up my speech by recording my vehement opposition to

the Ganga Cauvery link and with my queries about the progress so far made with regard to the installation of 100 sluice gates in the Sunderbans area and about the progress made with regard to the Mograhat Scheme.

DR. H. P. SHARMA (Alwar):
Sir, there are two ways of looking at the power development of the past two decades. If we consider our functioning among the constraints that we have today since independence, the result has not been a very bad one. We have done pretty well. Even though the population has doubled, the *per capita* consumption of electricity has multiplied five times. But if we look at the other side and compare it with the world figures, then perhaps we do not have such a heartening picture. The total power production of India as compared to the total world production is only 1.2 per cent.

The *per capita* consumption of power in India is only 8 per cent of the world average. I do not have to go into these figures. But these figures show that we stand almost at the bottom of the world figures. While USA consumes 7150 kwh, Canada consumes 8450 kwh and USSR consumes 2680 kwh, we consume only 95 kwh as against the world average of 1200 kwh. While we have been struggling along the picture of power shortage, there is one factor that came, the failure of monsoons and drought conditions, and which immediately lent seriousness to the problem. But we must remember one thing that a country of this size and magnitude will have to live with the monsoon failure not only this time but even in the future. This we must be prepared to do.

What I find not so creditable is that there has been poor planning and even poor implementation. We started with an assumption that the power growth will be 12½ per cent. All our

[Dr. H. P. Sharma]

plans have been made on this assumption while we find that the figure should have been about 15 per cent and that would not have put us into this difficult position. There is the other side of it also. All through past four Plans and three single Annual Plans, there has been a continuous shortfall of the order of about 35 per cent. In the First Plan, it was a shortfall of 20 per cent, that is, in the installation of generating capacity. In the Second Plan, it was 36 per cent; in the Third Plan, it was 35 per cent; during three Annual Plans, it was 38 per cent and in the Fourth Plan, it was 37 per cent. When there is such a record all through, not only for the duration of First Plan, not only that it might spill-over the Second Plan, when this shortfall continues right from the beginning. I think, it is time we should sit up and examine our priorities and the way in which we make our Plans. Even now, I do not know what is the position about the Fifth Plan. If it is going to be 33 or 35 per cent continuous shortfall, if this is the same amount of built-in shortfall in the next Plan, then the country should really sit up and examine the whole picture.

I think, one thing that we can do at this stage is that we should identify our major problems and identify them in a realistic manner. There have been four or five manors which I can summarise. First is the non-implementation of the installation of generating capacity. I have already given that figure. Then, there is non-utilisation of installed capacity. We have not produced power according to the capacity we have had. Then, there is also absence of machinery to allow flow of power from one surplus State to another deficient State. There is also the absence of inter-State grids. Another factor is that there have been transmission losses of the order of 16 to 18 per cent. In one State, the transmission losses were as high as 25 per cent. This is a strange picture that one-quarter of the total power

generated can just go down the drain. That certainly needs that we should examine the way we are functioning.

Another thing is that there was a Mid-Term Appraisal by the Planning Commission to find out why the things were going so slow and they pinpointed or they put their finger on the late deliveries by the H.E.L. and B.H. E.L. This has been the Mid-Term Appraisal by the Planning Commission that there have been late deliveries by these two public sector undertakings.

About 80 per cent of our population lives in villages. In any development plan, in any social programme, we have to complete our rural electrification programme and give it the first priority.

There are so many other problems. I do not want to go into all of them. There is variation in the supply of voltage and frequency. All throughout the country, they have exceeded the statutory limits that have been laid by the Ministry. We have to accept power under these conditions. But the point is that even under the statutory limits that we have laid, they violate even those conditions.

The point which needs a very thorough and dispassionate examination is the Fifth Plan. We have somehow crossed the difficult years and have come upto this stage. The target that is set in the Fifth Plan for installation of generating capacity is 21.8 million kilowatts. During the Fourth Plan—I do not know the exact figure because there is still some time left—there will be a total installation of 7 to 8 million kilowatts. But what I wish to say is that the target that is set in the Fifth Plan, namely, 21.8 million kilowatts, has to be seriously examined. That means, every year, we should be installing generating capacity of the order of 4 million kilowatts. What has been our performance so far? In 1965-66 it was 1.8 million kw., in 1966-67 it was 1.21 million kw, in 1967-68 it was 1.77

million kw, in 1968-69 it was 1.15 million kw, in 1969-70 it was 1.18 million kw, in 1970-71 it was 0.98 million kw, and in 1971-72 it was 0.58 million kw. And we are supposed to accomplish nothing less than 4 million kw every year in the Fifth Plan! About that, the figures that are available are these. This is the break-up of 21.8 million kilowatts. 6.7 million kw would be the spill-over in the Fifth Plan from the Fourth Plan, 7.8 million kw would be the extension schemes proposed to be taken at developed sites and the remaining 7.2 million kw would be the new generating schemes; the first two can perhaps be achieved. but what about the third, namely, 7.2 million kw? Whether you would be able to fulfil this target, I have a genuine doubt—because, as I said, our capacity in 1971-72 was just 0.58 million kw. This is the base, this is the position we are in at the moment.

Then, you do not have the capacity to build equipment for that. The Fifth Plan target, as I said, is 21.8 million kw. The indigenous capacities are limited. Our total equipment-building capacity, including thermal, nuclear and hydel, comes to 17 million only. That still leaves a balance of 4 million. That means, you do not have the capacity. Either you should come out with a proposal that HEL and BHEL would be expanded or there is simply no getting out of it unless you have decided to import equipment of 4 million kw capacity.

Then, one of the constraints that are put on the Ministry is this. There is shortage of steel. It is a genuine problem. They are only getting about 10 per cent from the indigenous supply and 40 per cent from the imported quota. For the balance of almost 50 per cent, they have to work on their own to get the supply, and that is something which is beyond this Ministry. The Government as a whole, the House as a whole, should think about it whether we want to put this Ministry in this position where they have to find for themselves to get 50 per cent of the supply.

Another point that I want to mention is about transmission loss. The present loss on transmission is about 18 per cent whereas the world average is not more than eight per cent. In one State it is as high as 25 per cent. I would like to read out from the report of the Power Economy Committee. The point is that even if you do succeed in putting up generating plants you still would have to have transmission facilities which you do not have. There might be one surplus State adjoining a deficit State. Yet, the picture would not improve without the transmission line. I am quoting from the report of the Power Economy Committee.

“If the results are to be achieved within the required time, a decision on the next higher voltage, i.e., 400 or 500 kw has to be taken without any further loss of time.”

They have further said:

“We have, therefore, to plan for an interchange of over one million kw between the different regional power systems. Such power transfer would need extra high voltage lines with voltages of 400 or 500 kw.”

“At present, not a single inter-State or inter-regional tie with such capacity is proposed nor have any feasibility studies to evolve the concept and plans for a national grid...”

We do not have even the feasibility report on this kind of power transfer...

MR. CHAIRMAN: Please conclude.

DR. H P. SHARMA: There are so many other things. One of the problems with which the Ministry is faced is the organisational set-up. You have the CWPC, the Regional Boards and the Central Electricity Authority. They have no statutory powers, they have only recommendatory powers. The State Electricity Boards get your recommendations and they say that,

[Dr. H. P. Sharma]

since you do not have any statutory powers, these are simply recommendations and they are not obliged to accept those.

Then, there is necessity for regional load despatching stations. Unless you have these, there is not going to be any efficient transfer from one region to another.

There is also need for standardisation. If you adopt that, then there will be savings all round, increase in capacity, increase in efficiency, savings in inventory, and so on.

I now come to atomic energy. Atomic energy produces only 2.2 per cent of the power generated in the country. But that should not be taken at its face value. It is an effort which would be responsible for meeting the major power needs of this country after two decades. We have a good job at Tarapur. I do want to say one thing. We had some difficulties at Tarapur and somehow there seems to be some impression that we do not either have the experts or the scientists or a team to run the plant. I would certainly want to dispel that suggestion with all the earnestness at my command. We have the finest team functioning there. We were faced with finding a solution to one of the most difficult problems faced anywhere in the world and I am glad that the job was completed with total satisfaction.

18 hrs.

श्री नाथूराम अहिरवार (टीकमगढ) :

सभापति महोदय, मैं इरिगेशन तथा पावर मिनिस्ट्री की मांगों का समर्थन करते हुए अपने कुछ सुझाव पेश करना चाहता हूँ। हमें मे कोई शक नहीं कि पिछले 25 वर्षों में देश में सिंचाई और विद्युत के क्षेत्र में काफी प्रगति हुई है, लेकिन वह प्रगति कुछ क्षेत्रों तक सीमित रही है। यदि हम भारत के मानचित्र को उठाकर देखें तो हमें मालूम पड़ेगा—

यदि एक प्रान्त में ज्यादा सिंचाई का काम हुआ है तो दूसरे प्रान्त में विद्युत ज्यादा है, लेकिन कुछ क्षेत्र ऐसे भी हैं जिन की प्रगति न के बराबर है, जहाँ-जहाँ उन्नति नहीं हो सकी है। उन क्षेत्रों में मैं अपने मध्य प्रदेश के सम्बन्ध में कुछ कहना चाहता हूँ। मध्य प्रदेश के लिये पिछले 25 वर्षों में कोई भी बृहत् सिंचाई योजना आज तक नहीं बनी है। एक गांधी सागर डैम बना, लेकिन वह भी राजस्थान के लिये, मध्य प्रदेश को उस से सिंचाई की कोई भी सुविधा नहीं मिल पाई

श्री नाथूराम अहिरवार :

सभापति महोदय, मध्य प्रदेश हिन्दुस्तान के बीच में बसा हुआ है, अनेकों नदियाँ इस क्षेत्र से हो कर बहती हैं। यहाँ की गांधी सागर, हरिजन और आदिवासियों की है जो जंगलों और पहाड़ी इलाकों में रहती हैं। इस प्रान्त में अपार पानी है, लेकिन बांध न बंधने के कारण इस प्रदेश को उस पानी का कोई लाभ नहीं मिल रहा है और वह बहता चला जा रहा है। अगर कोई योजना बनाई जाती है तो पड़ोसी प्रान्तों के साथ कोई न कोई विवाद खड़ा हो जाता है और यही कारण है कि जितने भी प्रोजेक्ट सरकार द्वारा बताये गये, सब पेन्डिंग पड़े हैं। 10-15 साल तो उस की मंजूरी और सर्वेक्षण में लग जाता है, उस के बाद विवाद पड़ जाने से यदि प्रारम्भ में उन की कीमत 10 करोड़ तक थी तो आज मंहगाई की बजह से उनकी कीमत 15 करोड़ तक पहुँच गई है, इसी वजह से वे स्कीमें सिंगर-भान होती चली जा रही हैं, उस पर ज्यादा खर्च होने से टाली जा रही है।

कुछ ऐसी भी बृहद् योजनायें हैं जिन का विवाद पड़ा हुआ है। जैसे नर्मदा का मामला है, जिस पर प्रधान मंत्री जी फैसला देने वाली हैं, जो भी फैसला होगा वह देंगी। दूसरी बाण-सागर योजना है जिस से रीवा तथा सतना में साठे छः लाख एकड़ भूमि में सिंचाई होगी, जहां अन्य किसी साधन से सिंचाई नहीं की जा सकती। इस सम्बन्ध में डा० राव साहब की अध्यक्षता में मध्य प्रदेश और बिहार के मुख्य मंत्रियों की बैठक हुई थी, लेकिन अभी तक किसी निर्णय पर नहीं पहुंच पाये हैं। मैं उन से निवेदन करना चाहता हूँ कि इस का जल्द से जल्द निबटारा करें।

इस के अतिरिक्त 600 फुट ऊंचाई से गिरनेवाले सिंचाई जल प्रपात से 780 मेगावाट बिजली तैयार की जायेगी। इस परियोजना में सोन नदी के कुल जल ग्रहण क्षेत्र के केवल 27 प्रतिशत भाग को तथा मध्य प्रदेश के जल ग्रहण क्षेत्र के लगभग 38 प्रतिशत भाग को उपयोग में लया जायगा। अतः चर्चाई प्रपात से बिजली दूसरे राज्यों को कोई नुकसान पहुंचाये बिना उत्पादित करना सम्भव है। वहां पर 780 मेगावाट बिजली तैयार होने से दूसरे क्षेत्रों को बिजली मिल सकेगी।

अब मैं मध्य प्रदेश की कुछ और सिंचाई योजनाओं के बारे में डा० राव साहब का ध्यान आकृष्ट करना चाहता हूँ जो 1969 से लेकर 1972 तक मन्जूरी के लिये भेजी गई हैं—इन पर जल्दी से स्वीकृति प्रदान की जाय। ये योजनायें—वारंगी, पुनासा, बाण-सागर, जलसिंधी, बोधघाट, ऊपरी बैन गंगा, हसदेब वाघ, हरिण फाल तथा महेष्वर, जिन की

लागत 517.74 करोड़ रुपये है। इन योजनाओं से 33.31 लाख एकड़ जमीन की सिंचाई होगी तथा विद्युत की 2860 मेगावाट स्थापित क्षमता (इंस्टाल्ड कैपेसिटी) प्राप्त होगी। जिन से मध्य प्रदेश न केवल अपनी पावर की आवश्यकता की पूर्ति करेगा बल्कि देश के दूसरे प्रान्तों को भी विद्युत सप्लाई करेगा जो देश के खेती और उद्योग के मामलों में काफी लाभदायक होगी और दूसरे प्रदेश भी उस से लाभ उठायेगे।

इस के साथ साथ एक अन्य विषय पर भी मैं सिंचाई मंत्री महोदय का ध्यान दिलाना चाहता हूँ। पिछले 25 वर्षों में हम ने देखा कि हमारे मध्य प्रदेश में कुछ ऐसे इलाके हैं जिन की कोई प्रगति नहीं हुई और वे आज भी पिछड़े हुए हैं—जैसे बुन्देलखण्ड का क्षेत्र, जहां कोई उद्योग धन्धा नहीं है, सिंचाई के कोई साधन नहीं है, आर्थिक स्थिति इतना कमजोर है कि लोगों को तंग आकर डाकू-पन का धन्धा अपना पड़ता है। पिछले वर्ष इस क्षेत्र की डाकू समस्या का समाधान हुआ, मध्य प्रदेश सरकार से बहुत प्रयत्न किया और डाकूओं से सरेण्डर कराया गया। अब अगर वहां की आर्थिक स्थिति न सुधारी गई, सिंचाई की सुविधायें उस क्षेत्र में न उपलब्ध कराई गई तो फिर से वही हाल हो जायगा। मध्य प्रदेश सरकार ने वहां के लिये जो तीन बड़ी बड़ी योजनायें दी हैं, उन की तरफ डा० राव साहब का ध्यान भी धर जाना चाहिये ताकि उन को जल्द से जल्द कार्यान्वित किया जा सके। वे योजनायें हैं—1, टीकमगढ जिले में जामने एब बेतवा पर ओरछा जल विद्युत एवं सिंचाई योजना। इस बांध का सर्वेक्षण कार्य पिछले

[श्री नाथूराम अहिरवार]

15 वर्ष से चल रहा है और सरकारी सूचना के अनुसार इस योजना से 75 मैगावाट विद्युत तैयार होगी तथा 30 हजार एकड़ भूमि से सिंचाई होगी ।

2. घसान नदी पर टीकमगढ़ एव छतरपुर की सीमा पर बराठा एव कुर्रा बांध । इस सिंचाई योजना का सर्वेक्षण कार्य हो चुका है ? इन दोनों योजनाओं से टीकमगढ़ एव छतरपुर जिले की भूमि तो सींची जायेगी किन्तु इस से उत्तर प्रदेश के बादा एव हमीरपुर जिलों की हजारों एकड़ भूमि भी सींची जायेगी ।

3 अपर केन कैनल सिंचाई योजना इसका निर्माण पन्ना जिले की सीमा में होना है । इस सिंचाई योजना से पन्ना एव छतरपुर दोनों जिलों की दो लाख से अधिक भूमि सींची जायेगी । यही सहोदर इन योजनाओं के लिये यदि शीघ्र स्वीकृति प्रदान कर दे तो इस प्रदेश की जनता को लाभ हो सकता है । हमारे यहाँ नदियों की कमी नहीं है, अपार पानी है लेकिन उनका उपयोग नहीं हो पा रहा है ।

इसके साथ साथ मैं प्रार्थना करना चाहता हूँ कि जहाँ हम इस बात की कोशिश करते हैं कि बड़ी बड़ी योजनाएँ बनें, वहाँ हमें छोटी योजनाओं पर भी अधिक से अधिक ध्यान देना चाहिये जिससे कि किसानों की हालत ठीक हो सके । नदी नालों पर पक्की पट्टी बनाकर, ट्यूबवैल खोदकर और टूटे फूटे ताखानों की मरम्मत

करके किसानों के लिये अधिक सिंचाई के साधन उपलब्ध कराये जायें और किसानों की हालत सुधारने की तरफ ध्यान दिया जाये ।

मैं डा० राव का ध्यान मध्य प्रदेश की ओर दिशा में हुए निवेदन कराना चाहता हूँ कि तीन चार धर्मल पावर स्टेशन्स की स्वीकृति के लिए केन्द्रीय सरकार को लिखा है उसकी स्वीकृति जल्दी से देनी चाहिए । इसी प्रकार से सतपुडा, सिंगरौली की कोयले की खदानों में घटिया क्वालिटी का कोयला पाया जाता है वहाँ पर धर्मल पावर स्टेशन लगाने के सम्बन्ध में आपने प्रश्न के उत्तर में भी बताया है कि सरकार विचार कर ही है तो वहाँ पर धर्मल पावर स्टेशन बनाकर और नेशनल ग्रिड बनाकर दूसरे प्रदेशों को पावर सप्लाई करे । घाज बिजली की रफ्त के कारण उद्योग-धंधे बन्द पड़े हैं और किसानों को सिंचाई की परेशानी है इसलिये मध्य प्रदेश में कोयले के पिटहेड्स पर धर्मल पावर स्टेशन बनाकर इस समस्या को हल करे ।

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA) Mr Chairman, Sir, I am really thankful to all these Members who have participated in the debate They have made many useful suggestions

MR CHAIRMAN You may continue your speech on the 13th

18 hrs.

[The Lok Sabha then adjourned, till Eleven of the Clock on Thursday, April 12, 1973/Chaitra 22, 1895 (Saka)]